of the marine products industry under the control of the Union and for matters connected therewith.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the establishment of an Authority for the development of the marine products industry under the control of the Union and for matters connected therewith."

The motion was adopted

SHRI A. C. GEORGE : I introduce* the Bill

11.20 hrs.

GENERAL BUDGET, 1972-73—GENERAL DISCUSSION—*Contd*

MR SPEAKER : We will now take up the general discussion on the budget. When would the Minister like to reply ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : I was told that I have to reply at 4.30 or 5 O'Clock 4.30 would be all right.

MR SPEAKER : Yes ; later on, we have to take up Vote on Account. Now, Shri K. R. Ganesh may continue his speech. He has already taken 19 minutes.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : Mr. Speaker, Sir, one of the criticisms of the budget proposals has been that the corporate sector has been left untouched. As far as the corporate sector is concerned, the significance of this year's modifications can be best assessed in the background of changes effected last year. A number of changes have been effected last year by the Finance Minister. Even before that, when the Prime Minister introduced the budget, she had effected a number of changes. This year's change itself will bring about Rs. 13.5 crores for 1972-73. These have to be judged in the context of the requirements of the national economy in the context of allowing productive forces to grow so that we may be able to step them up.

Another way of looking at this budget is to apply the proposals made in the budget to the touchstone of the various national policies to which this government is committed. The national policies are that we want to have rapid growth of our economy, we want to achieve social justice and we want to achieve self-reliance. In my remarks yesterday I had indicated that the budget has to be seen within the context of the other proposals and the total strategy that the government has been pursuing in the country, on the basis of the fact that the national economy has to grow and that the public sector has to be put in a commanding position.

I would submit that the public sector has already been put in a commanding position. Its total investment is more than Rs 5,400 crores. Apart from the 97 public undertakings, there are 14 more public sector projects which are under construction or in the last stage of consideration. They are the Bengal-Assam Refinery and Petro-chemical complex, Haldia (West Bengal) Refinery, Haldia (West Bengal) Fertilizer Project, Korba (Madhya Pradesh) Aluminium Project, Ramgundam (Andhra Pradesh) Fertilizer Project, Talcher (Orissa) Fertilizer Project, three steel plants at Salem, Visakhapatnam and Vijayanagram, Scooter Project (Uttar Pradesh), Lucknow, expansion of the Alloy Steel Plant, Copper Project at Khetri, Pump and Compressor Plant at Allahabad, expansion of Bokaro steel plant and Durgapur steel plant, and the Aromatic and Petro-chemical complex at Koyali. With these projects which are already under consideration, the public sector would have acquired a tremendous commanding position.

I would also submit that in the process of our task for reducing national disparities and reducing the social and economic power of the monopolists, government have taken various steps. With the entire financial institutions in the hands of the government, the fourteen nationalised banks and the various other long-term financial institutions, and with the decision to convert government loans into equity and sharing the management of

*Introduced with the recommendation of the President.

[Shri K. R. Ganesh]

these enterprises, the larger houses are already within the framework of any decision that the government at any time might like to take.

As far as the problem of bringing about social transformation in the rural areas is concerned, hon. Members are already aware that there is a renewed decision by the Prime Minister that the land reforms in the States should be speeded up, and the new State Governments are bound to implement this decision of the Prime Minister.

To this, if we add the agricultural income-tax, about which a committee has been set up and about which I spoke, and the sharp step-up in the Plan outlay, which is the greatest characteristic of this Plan, it would mean that the transformation of our society will be accelerated. Our experience has been that, right from 1962 when public investment decreased, there had been stagnation in industrial growth. Public investment and industrial growth have somehow become correlated as far as economics is concerned. With the sharp step-up of public investment, the economy will be further speeded up.

I have extensively spoken about distributive and social investments, which have been quite heavy during the last couple of years, the determination of the Government to achieve self-reliance, for which the necessary infra-structure has been built, and the defence of national sovereignty, which this Government, our people and all political forces in the country demonstrated. These are the factors which go to show that the Budget is, as I had described it, a budget of faith and robust realisation.

I would also submit that if our priorities are provision of employment, that prices should be kept within reasonable distance and should be checked—for that the necessary institutional and administrative machinery has got to be created—that social transformation has to be brought about in the rural areas where poverty in its concentrated form is now found, which has got to be removed, having created some sort of a need-based minimum living condition for the organised section of the working masses, it is necessary to put the question of the fight against the monopoly houses and various other things in its judicious form and have a total strategy for this.

There is another problem which hon. Members have raised, namely, the question of resources and instruments. Resources are the major problem that a finance minister has in a large country like India, where resources are necessary for bringing about social transformation, for meeting the various calamities which happen from time to time, for the defence of national sovereignty and the values for which the country stands.

With the expansion of the taxation base by the inclusion of the agricultural sector and with public sector projects generating more surpluses for social needs, it will be possible for the Finance Minister to avoid some of the imposts that become absolutely avoidable in the conditions in which we are.

Hon. Members themselves have said that whatever allocations are made, it comes to the question of implementation ; therefore, the question of having the necessary instruments for implementation and for seeing that the implementation is speeded up and bottlenecks are removed, is also one of the major questions as far as our country's economy is concerned.

I have already said that this Budget is a budget of faith and self-confidence and of robust realism. It is a budget of faith because it has faith in the ultimate destiny of the Indian people ; because it has faith that our people, with all the difficulties that they are putting up with today, are bound to bring about change ; because it has faith in our parliamentary institutions which have shown resilience and dynamism in meeting the various challenges and the stimulus of social challenge which has been exhibited by the great poitical confrontation which took place in this country.

Sir, I have tried to raise this debate from the miasma of statistics to the new dimensions of certain mechanics of social transformation. I might not have succeeded ; I might not have convinced hon. Members, but I have endeavoured to raise this debate to that higher plane, so that the tremendous upsurge that is there in the country gives confidence, hope, awareness and a desire for social change. If all progressive and democratic forces join together and create the necessary instruments for social transformation, it will be possible for this country to go ahead.

I am thankful to you for giving me this much time.

MR. SPEAKER : All the other Opposition parties except the Congress (O) have exhausted their time There are 14 minutes left for Unattached Members. Shri Sanjeevi Rao.

SHRI M. S. SANJEEVI RAO (Kakinada): Mr. Speaker, Sir, I congratulate the finance Minister for presenting such a bold and imaginative Budget if we all remember that the objectives were many and tough. Putting the industrial economy back on its grown path giving a helping hand to Bangladesh, replenishing depleted military hardware and providing funds for big defence outlay after the war and increasing the Plan outlay quite considerably in the context of shrinking external assistance were by no means moderate goals.

The Finance Minister has reduced the deficit Budget of Rs. 375 crores to Rs. 240 crores by additional taxation. In other words the taxation has not gone up in any remarkable degree nor the defict financing has reached dizzi heights.

The Finance Minister can take credit for recognising to problem in good time and taking the necessarry steps to close the emerging financing gaps The Budget is preeminently a growth-oriented budget. Because it not only keeps the incentives by avoiding direct taxation and keeping indirect taxation to a minimum but also because it steps up public investment sharply.

The Budget is also important for what it promises to do in near future. There are firm promises of big changes within the financial year, 1972-73, following the recommendations of the Wanchoo Committee on curbing the black money and the expected recommendations of Raj Committee on tax-rate schedules of the agricultural sector.

The current year has been a year of extra-ordinary storms and stresses in which the nation had to foot a huge bill for refugees to the tune of Rs. 360 crores and for defence to tune of Rs. 1400 crores. The economic growth has to be stimulated if the objective of abolition of poverty has to be realised with expedition. In the present climate of social tension, growth alone is not enough. It should be accompanied by social justice. In this context, a lumpsum provision of Rs. 126 crores for rural house-sites, slum clearance, primary education and schemes for unemployment is a welcome feature.

The Fourth Plan envisages an increase in national income at an average annual combined rate growth of 5.6 per cent. The trend in the growth rate in the last few years was most astonishing. In 1969-70, the growth rate in this country had been 6.8 per cent and in 1970-71, it had come down to 3.7 per cent. There was every indication that the trend would continue if effective steps were not taken. Therefore, in this context, it is heartening to know that there is a plan outlay of Rs 3793 crores for Plan next year as against Rs. 3263 crores this year. That means, the Budget has stepped up nearly Rs. 710 crores for investment, i.e., 22 per cent more than last year. Such a massive investment in development would mean reduction or removal of industrial slack or the slack in industrial production and promoting the rate of economic growth If there would be no acceleration of generation of income and the rate of growth was going to be low, it was because of unutilised capacity in production which was fairly large The Reserve Bank has pointed out that 35 per cent of the capital machinery in the country is idle. There are many problems The first and foremost problem is the perennial shortage of raw materials. Secondly, the industry is not getting sufficient funds from the banks. To cut imports of cotton, steel, petroleum products and non-ferrous metals would mean lower production and lower employment. What is the answer? Should the country face up to the facts and evolve a strategy for achieving a faster rate of economic growth through better utilisation of available skills, raw materials, import substitutes and land and other resources? Or should we buckle in and resort, as avidly as ever before, to aid from all possible foreign sources to sustain the prevailing pattern of production?

The duty on fertilisers and power-driven pumps is another sad story. If consumption of fertilisers is an important index of the pace of progress in agriculture, there are already sings that the green revolution is faltering. Fertiliser consumption which had been increasing at the rate of 25 to 30 per cent annually during the recent years grew only by 6.5 per cent during the last year when the

[Shri M. S. Sanjeevi Rao]

target was 29 per cent. The increase in excise duty from 10 to 15 per cent will now make it virtually inaccessible to small farmers. It is depressing to note that we are increasing the cost of this vital raw material for the agricultural sector in this country, while in Japan and other advanced countries they are actually providing subsidy to farmers to purchase fertilisers. It is a pity that there is a tax on fertilisers instead of income which means that the burden will be born by the poor farmers which would result in reduction of production in agriculture.

I particularly congratulate the Finance Minister for providing extra funds for technology-oriented departments. Atomic energy and space research programmes will have Rs. 30 crores more in 1972-73 than in 1971-72. I am happy to note that the increase is to cover accelerated space research projects, procurement of uranium concentrates and increase in operational cost of nuclear power projects.

We are also happy to note that the Expenditure under the control of science and technology also got a boost to the tune of Rs. 7 crores. The increase is to promote new areas of science and technology and to undertake natural resources survey and to further encourage research, design and technology. But it is depressing to note that the total expenditure under the Department of Electronics shows no appreciable increase in the new Budget from the earlier revised estimate of Rs. 3.7 crores. Actually the Finance Minister has not correctly visualised the potentialities in electronics. I can say with confidence and authority that Japan has reached this enviable position mainly because they have concentrated on electronics.

Tele-communication equipment repuirements are estimated to be around 1.5 billion dollars for Africa, Middle East and Far Eastern countries during the next five years. By and large, technology is available within the country to manufacture all types of telecommunication equipment. In India we are in a fortunate position to plan, procure, manufacture, export and maintain all types of telecommunication net-works to the entire satisfaction with the expertise built up over the years by the P. and T. and public undertakings. It should be possible to present an approach of "Telecommunication Consortium offers" for these countries. Equipment worth Rs. 15 lakhs were supplied and installed in Nigeria in 1970-71. So, there is a great urgeney for providing extra funds for the Electronics Department so as to enable the Department to not only provide more factories but also to expand the existing factories.

Lastly in the above context, the provision of Rs. 3.7 crores for the Department of Electronics is a chicken feed. So, I appeal to him to give adequate provision in his Budget for the Department of Electronics for participating fully in the rapidly expanding world electronic market.

श्री बीरेन्द्र सिंह राव (महेन्द्रगढ़) : मोहनरम स्पीकर साहब, इस वक्त सारे देश की आखें इस बात पर लगी हुई थी कि यह बजट ऐसा होगा जिसमें गरीबी दूर करने के लिए खास स्कीमें रक्खी जायेंगी । स्पीकर साहब, आप जानते है कि इस देश मे 50 फीसदी से ज्यादा लोग ऐसे बसते हैं जिनको दो वक्त पेट भर खाना नहीं मिलता है और करोड़ो ऐसे इंसान है जिनकी कि आमदनी 15 या 20 पैसे रोजाना औसतन से कम है । यह बजट भी हमेशा की तरह ही गरीबों को और गरीब बनाने वाला है । इसमें जो दे सकते थे रिचर सैक्शन उनको नही छेड़ा गया है । ऐसा मालूम होता है कि सरकार को मालूम था कि गरीबी तो दूर हो नही सकती है, पावरटी रिलेटिव टर्म है, पावरटी को न तो आज तक कोई डिफाइन कर सका है और न ही कभी कोई इसे डिफाइन कर सकेगा और न कभी वह दूर हो पाई है और न होगी । लेकिन उन्होंने एक नया प्रोग्राम शुरू कर दिया कि गरीबी दूर नहीं होती तो गरीबों को ही दूर कर दो । गरीबों को मिटाने के लिए हमारे फाइनेंस मिनिस्टर जो एक मराठा वारियर हैं, उनके जिम्मे यह काम डाल दिया गया है । कहां तक यह लोग गरीबी मिटाना चाहते हैं यह तो जो रिमार्क ट्रेजरी बैंचेज के एक आनरेबुल मैम्बर का मैंने सुना जोकि बजट का भारी पौथा लिये जा रहा था उससे जाहिर होता है । दरवाजे के बाहर उनका एक सपोर्टर खड़ा हुआ था उसे वह सारा अपना बोझ सौंप

कर कहने लगे, देखो हमारी कांग्रेस सरकार को, आपने कांग्रेस को वोट दिया, यह सारा बजट का पोथा वेलफेयर स्कीमों से भरा पड़ा है। वह शायद हरिजन भाई था, वाकई उसने समझा कि सब हमारी वेलफेयर की स्कीमें इस बजट के भारी पुलिन्दे के अन्दर भरी पड़ी हैं और खुशी से उसका चेहरा चमक उठा। हमारे वह आनरेबुल मैम्बर कहने लगे कि अगर जनसंघ का राज्य होता तो एक पेज का बजट आता यह तो इस हमारी कांग्रेस की बरकत है कि इतना भारी बजट आपके लिए पेश कर दिया है।

मेरे आनरेबुल दोस्त श्री गणेश ने बार-बार कहा है कि यह बजट ऑफ कौनफिडेंस है। मैं ताज्जुब करता हूं कि आखिर यह किस के कौनफिडेंस की बात कह रहे है! यह कौनफिडेंस उन्हे अपने में हो सकता है लेकिन जनता को उनमें कौनफिडेंस नहीं हो सकता। वह कौनफिडेंस तो जनता का हिल गया जब आपने बहुत शोर शराबा करके 1971-72 मे 50 करोड़ रुपये का क्रैश प्रोग्राम रूरल इम्प्लायमेंट का बनाया था जिसमे से 3 करोड़ रुपया खर्च किया गया और बाकी सारे का सारा धरा रह गया। इस बार 240 करोड रुपये का प्राविजन किया गया है तो किस को इस पर विश्वास होगा? हां फेद आपको है। हर जगनर को अपने तमाशे के अन्दर फेद होता है और उसी तौर पर आपको फेद है जिससे मदारी जनता को साल ब साल बांधे रक्खे और तमाशा दिखाता रहे। यह कौनफिडेंस भी एक बड़ी बात होती है। यह फेद अगर सरकार को है तो ठीक है और अभी चल रहा है इसमें शक नहीं है लेकिन हकीकत यह है कि इस बजट के अन्दर कोई ऐसी चीज देखने मे नहीं आई जिससे यह समझा जा सकता कि जो वायदे इस सरकार ने जनता के साथ किये हैं उनको पूरा करने की ओर वह कदम बढ़ा रही है। जो वायदे हमारी सरकार ने किये हैं उनको पूरा करने की तरफ कोई ध्यान नहीं दिया जा रहा है। मैं खुश होता अगर इस बजट में सरकार ने यह वायदा किया होता कि हम अगले दो सालों के अन्दर 14 वर्ष तक के बच्चों को तालीम मुफ्त देंगे जैसाकि हमारे कास्टीट्यूशन के डाइरैक्टिव प्रिंसिपल्स में लिखा हुआ है। आज तक यह कहा हुआ है और दरअसल हुकूमत यह करना नहीं चाहती क्योंकि अगर इस मुल्क के अन्दर तालीम हो जाय तो फिर शायद रूलिंग पार्टी के लिए इस तौर से जीतना मुश्किल हो जायेगा। रूलिंग पार्टी आमतौर पर वोटर्स को अपने उम्मीदवारों के नाम नहीं बताना चाहती है। जनता को या तो गाय के नाम पर, बैल के नाम पर, ऊंठ, घोड़ा, शेर या हाथी के नाम पर, कोकप और बुल्स, कैट्स एण्ड डाग्स, के निशान पर मुहर लगाना सिखाती है। अगर इनके पास कोई ऐसा उम्मीदवार हो जिसका मुंह एलेक्टोरेट्स को न दिखना सकें तो प्राइम मिनिस्टर का फोटो बांट देते हैं। कभी बैल पर, कभी गाय बछड़े के ऊपर मुहर लगवाते हैं। अब गाय से रूलिंग पार्टी को कितना प्यार है यह इसी चीज से देखा जा सकता है कि तस्वीर बनाते वक्त उनको इतना नही मालूम रहा, हालांकि देहात की तरक्की का ठेका लेते है, कि बछड़ा गाय को किधर से लगता है? गाय बछड़े की तस्वीर जो रूलिंग पार्टी ने बनाई उसमें बछड़ा गाय के नीचे उलटी ओर लगा है। इस तरीके से अनपढ़ जनता को बहकाया जाता हैं। अगर हिन्दुस्तान मे तालीम फैल जाय तो फिर इलैक्टोरेट्स समझ जायेंगे और वह देखेंगे कि कौन आदमी कैसा है, किसका क्या रेकार्ड है, इन्होंने तो महज प्राइम मिनिस्टर की परसनेलिटी को ऐक्सप्लाएट करके वोट हासिल किये हैं। अब प्राइम मिनिस्टर की परसनेलिटी के इम्पैक्ट से मुझे इंकार नहीं लेकिन मेरा तो कहना है कि उससे भी बड़ा इम्पैक्ट और चीजों का पड़ा है और वह बोलने और पैसे का असर है। जिस तरह से इन्होंने उम्मीदवार छांटे वह भी कोई इस आधार के ऊपर नहीं छांटे कि वह सोशलिस्ट प्रोग्राम का हामी है या पब्लिक सेवा का उसका रेकार्ड है। मैं तो स्वयं अपने जिले के अन्दर देखता हूं कि एक भाई थे जो कि पिछली बार जनसंघ के

[श्री वीरेन्द्र सिंह राव]

टिकट पर खड़े हुए थे और उन्होंने अपनी जमानत जब्त करवाई थी लेकिन चूंकि वह पैसे वाले थे, उन्होंने पैसा दिया और कांग्रेस ने उन्हें टिकट दे दिया.....

अध्यक्ष महोदय : आर्डर, आर्डर, माननीय सदस्य को मालूम होना चाहिए कि यह कोई एलैक्शन का आम जलसा नहीं हो रहा है और हाउस में इस समय बजट पर जनरल डिस्कशन हो रहा है और इसलिए यहां एलेक्शन की बातें और किसी उम्मीदवार के बारे में इस तरह से रिफलैक्शन करना उचित नहीं होगा।

श्री वीरेन्द्र सिंह राव : मैंने किसी का नाम तो नहीं लिया है। अब अगर मैं बजट पर नहीं बोल रहा हूं तो आप ही फरमा दीजियेगा कि मैं फिर किस पर बोल रहा हूं ?

अध्यक्ष महोदय : माननीय सदस्य अगर बजट के ऊपर नहीं बोल सकते है तो वह बैठ जायं।

श्री वीरेन्द्र सिंह राव : जनाब, मैं बजट पर ही बोल रहा हूं और आपके प्रोटैक्शन की मुझे जरूरत है न कि इस सरकार को आपके प्रोटैक्शन की जरूरत है। खैर, मैं अर्ज कर रहा था कि यहां बहुत कुछ कहा गया और आनरेबुल मैम्बर्स ने डिमांड रक्खी कि एग्रीकल्चरल सैक्टर से और टैक्सेज वसूल होने चाहिए। गरीब आदमी का जो फयूल है, मिट्टी का तेल, उसके मुताल्लिक भी यहां काफी कुछ कहा गया है। मै उसके बारे में सिर्फ इतना ही कहना चाहूगा कि जो लाजिक इसके लिए दिया गया है वह बड़ा ही स्ट्रेंज लाजिक है। यह कहा गया है कि मिट्टी के तेल पर इसलिए टैक्स बढ़ाया गया है कि इस को डीजल के अन्दर मिलाया जाता है और यह मिलावट न हो सके, इसलिए मिट्टी के तेल की कीमत बढ़नी चाहिये। इस लाजिक से मुझे बड़ा डर लगता है। मैं बड़ा खुश होता अगर यह कहा जाता—कि चूंकि हमें मालूम है कि मिलावट हो रही है, लोगों के ट्रैक्टर और ट्रक और इंजन इस मिलावट की वजह से खराब होते हैं इसलिए हमने फ्लाइंग स्क्वैड बना दिये है और मिनिस्ट्री आफ पैट्रोलियम और आयल इसको देखेगी कि ऐसा न हो सके। लेकिन ऐसा नही किया गया। इस लाजिक को अगर चह्वाण साहब ने और एक्सटैंड किया और इसको लाजिकल एण्ड तक वह ले गए तो मुझे डर है कि कल को उनको वैजीटेबल आयल की भी कीमतें बढ़ानी पड़ेगी, उन पर भी टैक्स और लगाना पड़ेगा इसलिए कि यह मक्खन में न मिल सके और मक्खन और इसकी कीमतें बराबर हो जाए। इसी तरह से गेहू के आटे मे ज्वार और मक्का का आटा मिलाया जाता है इस वास्ते ज्वार और मक्की के आटे की कीमतें भी टैक्स लगा कर बढा दी जाए ड्यूटी लगा कर बढा दी जाए ताकि उसको गेहू के आटे में न मिलाया जा सके। इसी तरह से और आगे चलेंगे तो यह जो कैनाल से मिल्ट निकलती है और जमुना का सैंड है उस पर भी आपको ड्यूटी लगानी पड जाएगी ताकि इसको सिमेंट मे न मिलाया जा सके। इसी तरह से स्कूल चाक पर भी आपको टैक्स लगाना होगा और इसकी कीमतें भी बहुत बढानी होंगी ताकि स्पूरियस ड्रग्ज मे इसका इस्तेमाल न हो सके। मुझे ताज्जुब होता है कि किस तरह से बजट तैयार किया गया है। स्पीकर साहब आप तो खुद फार्मर है और आप तो जानते ही हैं कि एग्रिकलचरल सैक्टर मे गरीब किसान को कितने ज्यादा टैक्सिस देने पड़ते हैं। उन्हें लैंड रेवेन्यू, कैनाल के ऊपर बैटरमेंट लेवी, कहीं पर डिवेलेपमेंट लेवी, कहीं पर कोई दूसरी लेवी देनी पड़ती है। बिजली जो उनको मिलती है वह दस्तकारों को जिस रेट पर मिलती है उससे बहुत अधिक कीमत पर मिलती है, इंडस्ट्री की निसबत बहुत ज्यादा कीमत पर मिलती है और उसके ऊपर उनको सरचार्ज भी देना पड़ता हैं। अगर गांव में कोई अफसर आता है तो उसके ऊपर अलग से खर्च करना पड़ता है, लम्बरदार के जरिये पैसा दे कर गांव का मलबा इकट्ठा करना पड़ता है,

चन्दे की शक्ल मे । वह सारा खर्चा किसानों को बरदाश्त करना पड़ता है । स्माल सेविंग्ज का जितना पाखंड है यह सारा फार्मर्ज से वसूल होता है । अगर उनके पास पैसा नहीं होता है तो उनसे कहा जाता है कि एक साल का सूद दे दो और उनसे यह रकम लेकर 31 मार्च को बैंक के जरिये सेविंग सर्टिफिकेट ले कर 1 अप्रैल को कैश करवा लिया जाता है । इस तरह से हर चीज पर किसान को ज्यादा खर्च करना पड़ रहा है और उस पर बोझा बढ़ रहा है । अब सब से बड़ा बोझ कैरोसीन की कीमत बढ़ा कर और फर्टिलाइजर, पम्प वगैरह की कीमत बढ़ा कर आपने उस पर डाल दिया है । इससे किसान तबाह हो जाएगा ।

एक और चीज है जिसका जिक्र किसी मेम्बर ने नहीं किया है । स्पीकर साहब, आपका इसमे इंटरेस्ट भी नहीं होगा । वह चीज है तम्बाकू की खेती । तम्बाकू का टैक्स सबसे ज्यादा आप्रेसिव होता है । यह ऐसा टैक्स है जोकि खड़ी फसल के ऊपर बिना जांच पडताल किए लगा दिया जाता है । प्रोड्यूस कितना होता है यह कोई नहीं जानता । खेत देखा और तम्बाकू इंस्पैक्टर ने टैक्स लगा दिया । कौन जिम्मेदार है इस चीज के लिए कि पिछले पच्चीस साल के अन्दर हर चीज का प्रोडक्शन बढ़ा है, एग्रिकलचरल प्रोडक्शन तो बढ़ा है लेकिन तम्बाकू का प्रोडक्शन घटा है । आप आंध्र वालों से पूछ लें, महाराष्ट्र वालों से पूछ ले, चव्हाण साहब से पूछ ले वह आपको बता देंगे कि घटा है । इसकी वजह यह है कि किसान की खाल उतारी जाती है तम्बाकू इंस्पैक्टरों के द्वारा । इसके ऊपर दिसम्बर में एक्साइज ड्यूटी लगी और अब फिर बढ़ी । कितनी ही तरह की इस पर ड्यूटीज लगी हुई हैं । कोई बेसिक ड्यूटी है, कोई स्पेशल ड्यूटी है, कोई एडीशनल ड्यूटी है, कोई रेग्युलेटरी ड्यूटी है । इसके अन्दर बड़ा कनफ्यूशन है । आप कहते हैं कि आप स्टेट्स को कुछ ट्रांसफर कर देंगे । मैं समझता हूं कि–अगर किसान को बचाना है तो एक्साइज ड्यूटी जो तम्बाकू के ऊपर है इसको आप स्टेट्स को ट्रांसफर कर दें, यह सारा काम स्टेट्स को ट्रांसफर कर दें । इस की वसूली स्टेट्स को करनी चाहिये । यह सैंटर का सब्जैक्ट नहीं होना चाहिये । ऐसा अगर कर दिया गया तो उन अफसरों को दबाया जा सकेगा, उनके खिलाफ एक्शन लिया जा सकेगा जो गलत काम करते हैं । स्टेट्स में पापुलर गवर्नमेंट्स है और इसकी जिम्मेदारी उनके ऊपर होगी कि किसानो का शोषण न हो । किसानों के पास सिर्फ एक आराम करने की चीज है । दो घण्टे वह मेहनत करता है और पांच मिनट के लिए वह आराम ढूंढता है और जा कर हुक्का पी लेता है । खेत मे बड़ी मेहनत करने के दो घण्टे के बाद वह लिम्ब्ज को आराम देने के लिए कश लगाता है और हुक्के के धुआ की आड लेता है । अनमैनुफैक्चर्ड तम्बाकू के ऊपर जिस तरह से ड्यूटी बढ़ी है यह सबसे बडा जुल्म किसानो के साथ हुआ है । अनमैनुफैक्चर्ड तम्बाकू के ऊपर इसको खत्म किया जाना चाहिये ताकि तम्बाकू की पैदावार बढ़े, कुछ एक्सपोर्ट हो, कुछ फारेन एक्सचेंज हमारी बढ़े । सिग्रेट और सिगार के ऊपर आप बढ़ा दें, हालांकि मैं एफेक्टिड हू लेकिन मैं परवाह नहीं करता । गरीबी दूर करने के लिए इंडस्ट्रीज को नेशनलाइज करें और आम इस्तेमाल की चीज की कीमत घटायें । लेकिन कैरोसीन आयल, इलैक्ट्रिक पम्प्स वगैरह पर जो ड्यूटी आपने लगाई है, इसका मैं विरोध करता हू । तम्बाकू के लिए भी मैं जोरदार प्रोटैस्ट करता हू और अपील करता हू कि यह ड्यूटी खत्म कर दी जाए । प्राइसिस बढ़ रही हैं और ये और भी बढ़ेंगी क्योंकि यह ढाई सौ करोड़ रुपये का डिफिसिट बजट है । दालो की कीमतें दुगनी हो गई है । चीनी की कीमतें पिछले चन्द दिनों में, दो चार महीनों में 2 रुपये 10 पैसे फी किलो से बढ़ कर साढे तीन रुपये हो गई हैं । हर चीज की कीमत इसी तरह से बढ़ रही है । कपड़े की बढ़ गई हैं । और भी कीमतें बढ़ेंगी । अब सैंटर में भी मजबूत सरकार है और स्टेट्स के अन्दर भी मजबूत सरकारें हैं । अब तो स्टेबिलिटी आ गई है । मैं इस मौके पर एक डिमांड करना चाहता हूं प्रधान मंत्री साहिबा

[श्री वीरेन्द्र सिंह राव]

से। उन्होंने एलान किया था चंडीगढ़ के मुताल्लिक और कहा था कि हरियाणा को दस करोड़ रुपये ग्रांट के नया कैपिटल बनाने के लिए और दस करोड़ रुपये लोन के मिलेंगे। मैं ने इस फैसले से अपने को रिकमाइल नहीं किया है अभी तक। लेकिन हरियाणा की जनता ने कांग्रेस को जिता दिया है तो मैं इस मौके पर यह जरूर कहना चाहूंगा कि अगर हमारी सरकार इस एलान को सिरे चढ़ाना चाहती है और फाजिलका को हरियाणा को दिलाना चाहती है और चडीगढ़ पंजाब को देना चाहती है तो उसको इसमे जल्दी करनी चाहिये। दो साल गुजर गए है। इन दो सालों मे कीमतें बहुत बढ़ गई है। दो तीन साल और गुजर गए तो दस करोड़ की कीमत पांच करोड़ रह जाए गी। कंस्ट्रकशन कास्ट बढ़ती चली जा रही है, सिमेंट लोहे की कीमतें बढ़नी चली जा रही है। अब तो पजाब मे भी और हरियाणा में भी कांग्रेस की सरकार है। ज्ञानी जैल सिंह जो पजाब के नए चीफ मिनिस्टर बने हैं उन्होंने बड़े जोर से एलान किया था कि हम फाजिल्का हरियाणा को नहीं जाने देंगे। अब प्रधान मंत्री जी को उनसे बात कर लेनी चाहिये कि फाजिल्का हरियाणा को देना चाहते हो और चडोगढ लेना चाहते हो या नहीं? हरियाणा और पजाब दोनो मे इसको तय करके दस करोड़ लोन और दस करोड़ ग्राट, अगर फाजिल्का हरियाणा को आना है और पजाब को चडीगढ़ जाना है तो फौरन हरियाणा गवर्नमेंट को दे देनी चाहिये ताकि वह अपना कैपिटल बनाना शुरू कर दे। बाउंड्री डिसप्यूट्स जो बाकी के हैं उनको तय करने के लिए कमिशन कब बिठाया जाएगा इसका भी फैसला अभी तक आपने नहीं किया है। ज्ञानी जैल सिंह से पूछ कर अगर वह फाजिल्का हरियाणा को ट्रांसफर करने को तैयार हैं तो आपको कमिशन बिठा देना चाहिये और उस कमिशन की मियाद मुकर्रर कर देनी चाहिये। शाह कमिशन तीन महीने में पंजाब का बटवारा कर सकता है तो यह नया कमिशन ज्यादा से ज्यादा छः महीने में सारे फैसले कर सकता है और छः महीने की मियाद आप इस की मुकर्रर कर दें और उसके बाद फाजिल्का, अबोहर का फैसला करें और चंडीगढ़ पंजाब में जाने दें। जो एलान प्रधान मंत्री ने किया है उसको सिरे चढ़ाया जाना चाहिये, यही मैं आप के जरिये से इनसे दरख्वास्त करना चाहता हूं। अगर पंजाब यह फैसला नहीं मानता तो शाह कमीशन के फैसले पर अमल किया जाय।

SHRI B. R. KAVDE (Nasik): Mr. Speaker, Sir, I rise to support the Budget presented to us by the hon. Finance Minister. If we look at the budget, we find that the plan outlay has been raised from Rs. 1823 crores to Rs. 2307 crores, that is, by about Rs. 484 crores

A budget is meant to achieve certain important things which will lead us to prosperity. Among the main things which are aimed by this Budget is price stability. When we come to price stability, we have to think about essential consumer goods needed by the common people. Then we have to look to sugar, cotton, wheat and other essential commodities. When we look at the position of these commodities, we find that our experience is very sad, very bitter and very bad. The story of sugar is well known. If the farmer grows more cane, the factories are not able to crush the cane. So it has to go for the making of jaggery which has no remunerative price and no market. He is put to such a loss that the next year his production comes down This leads to shortage of sugar.

12.00 hrs.

The fate of cotton is similar. Nowadays farmers from the Punjab, Maharashtra and Gujarat are knocking at the door of Government here. There is no market for their produce. We find that bales and bales are lying unsold and the merchants are not willing to take the stock except at lower prices. The result would be that next year we will find that there will be no cotton growth and the areas under cotton will come down, and naturally the rates of the cotton cloth and other commodities would go higher. So, what is important is the marketing price guarantees. The marketing price guarantee which the farmers in this country need has not been offered to them. The framers are not getting these guarantees which are badly needed, and

the result is that it will upset our whole budget. So, if we look to the papers, we find that the Agricultural Prices Commission's report has come in, and it is said that the price of wheat is going to be reduced from Rs. 76 to Rs. 72, and that the price of the other quality is also going to be reduced from Rs. 71 to Rs. 66. We find also that the fertilisers have been taxed by this Government. At the same time, it has been recommended that wheat should be procured at a lower price. I do not find any commodity on this earth which is being taken at a lower rate We find that the prices of Fiat and Ambassador cars rise for nothing, because there is somebody to look after their interest. A labour-oriented policy is there; an industry-oriented policy is there. But there is nobody who can help the farmers who have no union. So, I humbly submit that the Government should take up this issue very seriously so that it will not hit our price stability To achieve this, renumerative price for agricultural produce should be fixed and maintained.

The second aim of the budget is social justice. For that purpose, this Government is going to spend about Rs. 240 croret, and certain schemes have been taken up by the Government. Among those schemes we find that for the small farmers, the amount for development has risen from Rs. 6 crores to Rs. 12 crores ; also for the marginal farmers and agricultural labour, the amount has risen from Rs 3 crores to Rs. 6 crores ; also for dry farming it has risen to Rs. 72 crores, But we have to be very careful in this matter because we find that the amount which has been allotted has not been spent. For that purpose, a committee was appointed, and in Andhra Pradesh, it was found that when officers were keen and had undertaken a detailed study ; they found that the loan that was advanced was almost repaid. There was a default only to the tune of two per cent. But at other places where there was no detailed enquiry, even a 10 per cent loan could not be recovered. Some reason is assigned for such results. The reasons why the amounts have not been spent have also been given. It has been said that between the economic ministries working here and the district officers working at the districts, there is no co-ordination, and we find that the programme is not properly implemented.

It has also been said that in Uttar Pradesh some unofficial survey study was undertaken, and in that survey it was found that only about 35 per cent of marginal farmers are able to take loans. If that be the fate, then this programme will be hampered badly, and it will affect the feeble sections for which we are going to advance the loans and for which proposals have been made in this budget.

We also find that in dry-farming areas, the programmes are not implemented properly, and the amounts are not spent. Only we have the satisfaction about the allocation having been made, but no satisfaction that the amounts have been spent. In this direction also, the Government will have to be very cautious.

This budget aims at the improvement of rural areas and at solving the educated unemployment problem. It has been found that about Rs. 75 crores were not spent last time. It is a very sad story. If there is the amount available and if the amount is to be utilised for that particular purpose, which is very essential and which is very acute, and if the amount is not spent, the effect of it is very bad, and I ask the Government that they should be very particular about this aspect of the question.

Again, for social justice, the aim of this budget is to intensify the rural electrification programme. It has been said by Lenin that "No power is costlier than no power." So, power should be made available at any cost to the farmers. I find that the Government has made a good attempt, and the budget provision has risen from Rs. 11 crores to Rs. 17 crores But what I fear is that if the budget provision is not utilised in an area which is a scarcity area and which is a tribal area, all our attempt at raising the feebler sections will be frustrated. Therefore, in scarcity and tribal areas the expenditure should not be viewed in the ordinary sense of profit and loss. The economics applied there should not be an economics of profits ; it should the economics of need. I suggest that the Government should utilise this amount for tribal areas and areas where there is scarcity. In scarcity areas and where tribals live, there are few wells and electricity programme may not be economical in the ordinary sense. Again, in Harijan bastis street lights are not provided because they cannot get back any income from the poor people. It should be the duty of the Government to

[Shri B. R. Kavde]

allow some funds for that purpose and that fund should be given as a subsidy from the Central Government to the State concerned.

This budget emphasises self-reliance in money and material. This provides for an external loan of Rs. 374 crores this year as against Rs. 475 crores last year. External loans had been reduced. There are many slogans raised for export promotion and import substitution. For that purpose we have to improve the working of our industry. At present our steel industry is working below capacity. The Government has so far invested in autonomous corporations and companies Rs. 4081 crores but we find that these industries are not working satisfactorily. Their performance has been examined by the Bureau of Public Enterprises of the Finance Ministry and they say that qualified technicians do not come to the public sector but they seek employment in other sections. Some basic things have to be done to promote the growth of industries. It has been suggested by the Bhagawati committee that an agency should be appointed by the Government which should have the power to oversee the working of the economics and finances in different industries. If that is done, I think the textile industry and other industries which are closed down and are hampering our progress will be set right. Taking into consideration our steel needs, Government have decided to establish three steel plants--Vizagapattnam, Hospet and Salem. The salem plant is going to produce some special steel. A lot of amount will be spent on setting up these industries. If all the aspects are properly handled, I am sure this budget will lead us forward. We have provided a good amount for looking after the families of soldiers who are wounded or who died but it is our sad experience that no Ministry is put in charge of this work at State levels. We have suggested to the Maharashtra Government that a Minister should be put in charge of this portfolio for jawan welfare so that he can look after what work and the amount allotted for that purpose could be utilised. With these words I thank the Government for coming forward with such a budget which, if properly implemented, will lead us forward.

SHRI SYED AHMED AGA (Baramulla): I support the Budget. We cannot forget that we have come out of a great test. We sheltered about one crore of people who were thrown out from Bangla Desh. We had not only to look after them generally, we had to look after the sick and the aged. When we were attacked, we defended ourselves and in that process we enabled this one crore of people who were sent as a burden on us to go back to their homes where they are now getting settled. In that context I welcome the Budget.

I also cannot forget that we showed the world that India is very mature nation. We showed not only tolerance, but realism When Yahya Khan was throwing out the Hindus, we stood united. We showed maturity and exhibited the secular character of our country to the world. We are proud of the great leadership of Indira Gandhi who is very rightly described as the leader of the oppressed, the leader of mankind, who has improved the image of India in the eyes of the world by fighting for the liberation of all the oppressed people everywhere. We can not forget that when the Arab world was keeping absolutely silent in the Indo-Pak war, our Foreign Minister was speaking in the United Nations about the withdrawal of the forces of Israel from occupied Arab territories. We can not forget that while China was giving arms to Pakistan, we were pleading the cause of the admission of China to the United Nations. So, we understand realities, we are a mature nation.

I welcome the Budget in the context of the very able exposition given by Mr. Ganesh. I particularly see that there is an increase in the Plan provision. I see that measures have been taken for providing employment to the unemployed. I also see that there are millions of unemployed. There are about 77,700 of engineers who are unemployed. If all these crash programmes are really implemented and the money is not left unutilised as before, we will not only be providing employment to millions of people in the rural and other areas, but also to engineers and others to get self-employment.

Over 70 per cent of the population is getting hardly Rs. 19 per month Gandhiji advocated the idea of Khadi, that is priority should be given to clothing the entire population in the lower strata, but now coarse cloth is not being produced in bulk that it

can become cheaper. There are so many varieties of cloth being manufactured that we do not have coarse and cheaper cloth. We must see that the common man, the lower strata of the population, is able to have a proper living and that his needs are met. We must see that goods essential to the life of the community are not left in the hands of the traders. They must be placed in safer hands perferably, perhaps in the public sector. In this connection, some precise steps ought to be taken about the 75 leading busines houses of the country. I have not noticed any concrete step being taken.

According to the Wanchoo Committee report, in 1968-69 the tax evaded was Rs. 1,400 crores. They also say that there is black money of the order of Rs. 7,000 crores. This is really too much, and Government ought to take some very effective steps in regard to this matter. There are Rs. 550 crores, which is unpaid income tax. One is evaded tax but this is tax levied but not paid with regard to all these things, I would like the Government to take some concrete steps.

When the banks were nationalised, we thought the lower strata of society will get something. We thought, perhaps the State Bank will give money to the upper and middle strata and the cooperative banks will be reserved for the lower strata. But we find they are also giving money to the middle sector and the lower strata of society are not getting anything.

It was not merely surprising but shocking to hear the speech of Mr. Shamim. He said that Kashmir is getting more than it should. Does he mean to say that for Kashmir enough has been given ? I do not want to complain about it to the Central Government, but enough has certainly not gone to Kashmir. There are a large majority of people who have just half an acre of land. It is those people whom you see toiling in Punjab. I hear Punjabi labourers saying, "These Kashmiris have come to lower our wages. They save something of the ration there and they have come to earn a little more money to pay their land revenue. Then, they will go back" So, when I heard Mr. Shamim speaking like that, I was shocked.

It is true that the Central Government has not been able to pump in enough money for industrial development there. The reason is, they are waiting for the power project to develop. Salal Projects will be a central project. I would like the Government to go a little faster with Salal Project. Lower Jhelum and Upper Sind projects are still in their infancy. Unless they come up, it is not possible for the Government to pump in more money for industrial development.

Mr. Shamim said, "Your democracy is a fraud. Your commitment to Bangla desh is a fraud." He said it because he was rejected by the people this year. He tried to file his nomination from three or four places. But he withdraw from all those places and ultimately he stood from Noorabad, where he got just 70 votes. Probably after he had gone to Pakistan and come back, he was inspired by the words "people's party" of Bhutto. So, drawing inspiration from it, he named his party in Kashmir as People's Party. But only he and his two brothers-in-law form the total membership of that party. In my constituency one of his brothers-in-law, Mr. Bashir, stood and was defeated by a margin of 13,000 votes.

MR. SPEAKER : These things need not be referred to here. He should speak on the budget.

SHRI SYED AHMED AGA : Last year he was riding on the back of Sheikh Abdulla. He defeated the ex-Chief Minister. This time three ministers have been defeated, namely, Pandit Manoharnath Kaul, Noor Mohammed Khan and Pir Yahya Siddiqi. Who can say elections were not fair.

अध्यक्ष महोदय : आप आज बजट की बात कहिए । एलेक्शन की बात फिर कर लीजिएगा ।

श्री सैयद अहमद आगा : मैं एलेक्शन की बात नहीं कर रहा हूं ।

It is a very damaging remark about the Central Government. He said that our commitment to democracy is a fraud. I would like to inform him that during Sheikh Sahib regime there were 73 unopposed returns out of 75. I am saying this because he has said that our commitment to democracy is a fraud. I want this to go on record.

MR. SPEAKER : I am not allowing all this because this is a question which will have to be decided by the Election Commission.

SHRI SYED AHMED AGA : But Shri Shamim has said that commitment to democracy is a fraud.

अध्यक्ष महोदय : आगा साहब, मेरी बात सुनिये। जब राव बीरेन्द्र सिंह बोल रहे थे, तब मैंने रूलिंग दिया था कि चुनाव में कौन जीता, कौन हारा, किसकी जमानत जब्त हुई, क्या फ्राड हुआ—इनको इसमें मत लाइये।

SHRI S. A. KADER (Bombay Central South) : Shri Shamim has raised all those points on the budget speech. It is our right to reply to that. Otherwise, that speech should not have been allowed. As he was allowed, I think Shri Aga has a right to reply to that.

MR. SPEAKER : I am sorry I did not happen to be present here at the time when Shri Shamim spoke. So, I had no idea of what he said. Even if he has said it, I think one mistake cannot lead to another. We should avoid this because the rules do not permit it. If he has spoken on those lines I shall call for his speech and see how far that was relevant. I think one mistake should not lead to the other.

SHRI S. R DAMANI (Sholapur) : Shri Shamim has levelled serious charges against our party.

SHRI SYED AHMED AGA : He has accused not only the Congress Party but also the Government of India. He has said that our commitment to democracy is a fraud and our commitment to Bangladesh is a fraud.

MR. SPEAKER : I am really very sorry that this observation of Shri Shamim was allowed. I am very sorry to learn about that.

SHRI SYED AHMED AGA : Sir, I am very grateful to you for these remarks.

MR. SPEAKER : You can contradict him.

SHRI SYED AHMED AGA : I want to put the record straight. In 73 seats were uncontested. In the 1957 elections 43 seats were uncontested out of 75, though only 38 was needed to secure the majority. In the 1962 elections 34 seats were uncontested. In 1972 out of 74 seats we have fought to seats and Congress have got 57, Jamait-e-Islami 5, Independents have got 9 and Jan Sangh 3. It came out in the papers that there were some CIA fellows among the independents. I would like to ask of those people who have said this whether Shri Mubarak Shah Naqshbandi retired Sessions Judge and Adviser of Sheikh Saheb was a CID or IB man or Shri Mirza Ghulam Hassan Beg Arif, a retired Director of Sericulture and a relative of Shri Afzal Beg, a CIA or IB man ? Then I would like to come to Srinagar.

अध्यक्ष महोदय : कांग्रेस वाले किसी दिन बाहर मजमा लगा देंगे, इन बातों का वहां कह देना, पार्लियामेंट में यह काम क्यों चल रहा है।

SHRI SYED AHMED AGA : In Srinagar out of 14 seats the Congress got only eight and out of them three only are old sitting members; the others are all new. There were 67 per cent votes polled in spite of the call by Sheikh Sahib that the elections should be boycotted. In Baramulla District, my district, the Congress polled 60 per cent votes and we got ten seats, of whom only four are sitting members; all others are new. In Anantnag, which is Shri Qureshi's constituency, the Congress polled 47 per cent out of 73 per cent votes polled. Seven are Sitting members, others are new.

अध्यक्ष महोदय : आगा साहब, आप मेरी बात नहीं सुनते हैं। अब खत्म कीजिये।

SHRI SYED AHMED AGA: I will conclude.

I remember one thing said by Sheikh Sahib himself in those days when he very rightly led us on the path to accession to India. I want everybody to understand that. This was a question which was being repeatedly asked. We had decided in 1938 to go towards socialism We had taken a stand. We had prepared a document called New Kashmir. It was rejected by the Pakistani feudal lords. It was accepted by Panditji. Therefore, since 1938 mentally we were with India.

Sheikh Sahib himself one recited when I was not the only person present but there were many more, what Professor Al Ahmed Saroor had said. You remember, Sir, the creation of Pakistan was announced in June, 1947 and in July, 1947, Professor Al Ahmed Saroor had said this while talking of Pakistan :

छोटे से दिये लाये हैं महफिल में मेरे दोस्त,
और इनमें बड़े शम्सो-कमर देख रहे हैं।

पीराने-कलीसा का तबस्सुम नहीं देखा,
बनते हुए अल्लाह का घर देख रहे हैं।

साकी के इस आइने-करम को नहीं समझे,
ये रिन्द खुदा जाने किधर देख रहे है।

Sheikh Sahib explained it to me and to others at that time that it was a game of the imperialists who were trying to divide India and to keep India and Pakistan completely poised against each other so that they do not develop.....(*Interruption*). We must understand very clearly that Pakistan is the creation of the imperialist game. They do not allow us to develop. They do not allow India to develop. They do not allow these countries, which are newly liberated, to develop. They are trying and hatching all these imperialist plots in order to keep us divided and to keep us Asians busy fighting Asians. China said that I stand by.....(*Interruption*).

अध्यक्ष महोदय : आगा साहब तशरीफ रखिये, क्या सारी दुनिया का जो गैब है, वह आज ही देना है।

SHRI SYED AHMED AGA: He said so because he wants to keep us engaged in fighting. I am not against Pakistan. I have great regard for them. Everybody else here has. But I want to tell Pakistan that they must forget Kashmir and must forget it for all times to come, because we have chosen a path and we stick to that path. In spite of this call for boycott of elections over to participated in elections. In spite of all these things we continue to be on that path. Voting of more than 60 per cent shows that we are a part of this country and Shri Shamim cannot say, "You Indians". Was he not himself an Indian ? Am I going to forget what he said only a few days ago, when he was talking about Bangla Desh ? His sentence was ;

"आज हम सिर्फ अपने मुल्क की आजादी के लिये नहीं लड़ रहे हैं, बल्कि मगरबी पाकिस्तान की गुलाम कौम की आजादी के लिये लड़ रहे हैं।"

Did he forget that now ? Now, he is calling us as "you", He must understand. We have been able to cut Nixon to size; we have been able to cut Mao to size. We shall see that a time will come when Pakistan will realise its own mistakes and be friendly with us and this sub-continent will prosper.

One thing more and I have done. Mr. Bhutto said on the 16th that India has no aggressive designs against them. Only the next day, on the 17th, in the *Times of India*, there was a news from Washington in which Gen. Akiman was reported saying that Pakistan may come closet to CENTO, USA does not want to lose Pakistan ; they want to keep it as a stooge. They are keeping Pakistan in their hands because they want to utilise it for their own purposes.

In conclusion, I am reminded of one verse :

हसरत उस तायरे मायूस की हालत पे
कि जो कैद से छूट के भी मायले परवाज न था।

Pakistan also got liberated in 1947. But it went into the lap of U.S.A. and it continues to be there. God alone can save Pakistan. I hope, wisdom will dawn on Pakistan finally and they will try to be friendly with India. Let India, Bangladesh and Pakistan all unite in policy and action and see that this sub-continent prospers, the whole of Asia prospers. Let these developing countries find their own means to develop and prosper.

श्री मोहन स्वरूप (पीलीभीत) : अध्यक्ष जी, मुझे बोलने का अवसर प्रदान किया उसके लिये मैं आपको धन्यवाद देता हूं। यह जो बजट पेश हुआ है वह एक प्रोग्रेसिव बजट है। इसमें 240 करोड़ रुपये की व्यवस्था सोशल कार्यों के लिए की गई है, 125 करोड़ गांवों में मकान बनाने के लिये, प्राथमिक शिक्षा के लिये और जो एजूकेटेड अनएम्प्लायमेंट है उसको दूर करने के लिए प्रावधान किया गया है। इसके

[श्री मोहन स्वरूप]

साथ साथ 12 करोड़ रुपया गरीबों के लिये, 21 करोड़ न्यूट्रिशन प्रोग्राम के लिये और 72 करोड़ रुपया क्रैश प्रोग्राम के लिये दिया गया है। यह एक बड़ा अच्छा और उत्साहवर्द्धक कदम है। इससे आशा बंध गई है कि गरीबों के लिए और पिछड़े वर्गों के लिए कुछ होने वाला है। इसके साथ साथ जो केन्द्र की परियोजनायें है उनके लिए 3263 करोड़ के बजाय 3973 करोड़ रुपये का प्रावधान किया गया है। इससे लगता है कि विकास की दिशा बढ़ेगी और देश को विकसित करने से बहुत ज्यादा सहायता मिलेगी।

इसके साथ ही साथ कुछ ऐसी चीजें भी हैं जिनके कारण किसान को कमर तोड़ मंहगाई का सामना करना पड़ेगा और गरीबो के लिये बड़ी मुश्किल आ जायेगी। यहां पर उन बातो का काफी जिक्र भी हो चुका है मसलन मिट्टी का तेल, फर्टिलाइजर और पम्प कर बढ़ाया गया है। ट्रैक्टर्स पर भी कर 12 से बढ़ाकर 15 प्रतिशत कर दिया गया है। इन चीजों से किसानों पर बहुत बड़ा बोझ पड़ने वाला है। आप जानते हैं कि जितनी भी गेहू की मेक्सिकन वेरायटीज है उनका उगाने के लिए बहुत काफी पानी और बहुत बड़ी मात्रा मे फर्टिलाइजर की आवश्यकता होती है। जब फर्टिलाइजर मंहगा हो जायेगा तो किसान उसको खरीदने की हालत मे नही रह जायेगा। नतीजा यह होगा कि वह देशी किस्म के बीजो पर ही निर्भर करेगा जिससे इस देश मे फिर उत्पादन घट जायेगा। देश मे हरित क्रान्ति आई है उसकी दिशा मद्धिम पड़ जायेगी और खाद्यान्न का संकट फिर देश के सामने मुंह बाये खड़ा हो जायेगा। इसलिये मेरा निवेदन है कि जहां तक फर्टिलाइजर, मिट्टी के तेल और पंप्स पर कर बढ़ाने की बात है, सरकार उस पर फिर से विचार करे तो बड़ा अच्छा होगा क्योंकि इससे किसानों को बड़ी राहत मिलेगी। आपने अखबारों में यह खबर भी छपी हुई देखी होगी कि गेहूं की प्रोक्योरमेंट प्राइस भी कम कर दी गई है। पिछले साल की प्राइस 76 रुपये थी जिसको अब घटाकर 70 रुपये कर दिया गया है। इसके साथ साथ आप जानते हैं कि एक चीज और अखबारों में छपी है, प्लानिंग कमिशन उस पर विचार कर रहा है, कि जिस भूमि पर सिंचाई हो सकती है उस भूमि पर दो फसलों से 6 हजार रुपए प्रति एकड़ की आमदनी आंकी गई है। मैं नहीं समझता किस आधार पर यह हिसाब लगाया गया है। अभी "इलस्ट्रेटेड वीकली" में सरदार उज्वल सिंह का एक आर्टिकिल इस शीर्षक से निकला है—"हाऊ रिच और दि न्यू फार्मर्स"—वे एक बहुत बड़े फार्मर है, एक प्रतिष्ठित व्यक्ति है और मदरास के गवर्नर भी रह चुके है—उन्होंने लिखा है कि किसी भी तरह से यह मुमकिन ही नहीं कि 6 हजार रुपये प्रति एकड़ की आमदनी हो सके। उनके हिसाब से और लुधियाना युनिवर्सिटी के एक प्रोफेसर है उनके हिसाब से तथा मै भी एक काश्तकार हू, मैंने भी खेती का सारा हिसाब किताब देखा है, मेरे हिसाब से ज्यादा से ज्यादा मेक्सिकन वैरायटी की पैदावार 12 क्वींटल प्रति एकड़ हो सकती है। इससे अधिक पैदावार यदि बहुत कोशिश की जाये तभी हो सकती है वरना जो दर्मियानी पैदावार है वह 12 क्वींटल प्रति एकड़ ही हो सकती है। इसमें खर्चा प्रति एकड़ 680 रुपये के हिसाब से आता है। सरकार ने पिछले वर्ष जो कीमत निर्धारित की थी 75 रुपये प्रति क्वींटल उसके हिसाब से अगर जोड़ा जाये तो कुल रकम जाकर भूसे की कीमत लगा लेने के बाद 318 रुपये प्रति एकड़ बैठती है। अब इसमें दूसरी धान की फसल को भी यदि जोड़ लिया जाये तो 116 रुपये प्रति एकड़ का हिसाब और बैठता है। इस प्रकार 434 रुपये प्रति एकड़ का हिसाब दोनों फसलों से बैठता है। इस तरह से मैं नही समझता कि 6 हजार रुपया जो आंका गया है, प्लानिंग कमिशन या सरकार की तरफ से वह किस प्रकार सही हो सकता है।

हां, एक बात जरूर है कि कुछ स्मगलर्स ने व दूसरे उद्योगपतियों ने जमीनें ले ली हैं जैसे

कि बिड़ला साहब के फार्म्स हैं या और दूसरे लोगों के हैं जोकि ब्लैक मनी को छिपाने के लिये प्रति एकड़ अधिक आमदनी दिखा सकते हैं। मैं तो सरकार से प्रार्थना करूंगा कि वह, जो उसके अपने फार्म्स हैं, उनसे फीगर्स ले और तब हम काश्तकारों से पूछे तब उसको पता चलेगा कि यह जो फीगर्स हैं वह बड़ी फैंटास्टिक है। सरकार को इस ओर ध्यान देना चाहिए और किसानों की जो हालत है उस पर विचार करना चाहिए। यह ठीक है कि किसानों ने कुछ सफेद कपड़ा पहनना शुरू कर दिया है, कुछ किसानों ने अपने फार्म्स पर मकान भी बना लिए है, कुछ ऐसे भी हैं जिन्होंने ट्रैक्टर्स और दूसरे औजार भी खरीद लिये है और कुछ ने इधर उधर आना जाना भी शुरू कर दिया है लेकिन यदि आप यह सोचें कि उनके पास बैंक बैलेन्स है तो वह गलत होगा। आप देखें कि एक किसान जो खेती करता है वह अपनी फसल को एक एक इंच बढ़ती हुई देखता है लेकिन उसका नतीजा 6 महीने में जाकर कहीं जाहिर होता है। 6 महीने के बाद उसकी फसल कटती है लेकिन पैसे की आवश्यकता उसको हर रोज रहती है। आज 5-6 रुपये रोज पर मजदूर मिलते हैं। इसके साथ साथ इनपुट्स के दाम बढ़ गये हैं और आपने प्रपोजल्स रखे हैं उनसे दाम और बढ़ जायेंगे। यदि गल्ले की रेम्युनरेटिव प्राइस नहीं होगी तो किसान किस तरह मालदार होगा? मेरी समझ में नहीं जाता, मैं हैरान हूं कि किस तरह से ऐसा सोच लिया गया है?

मैं सरकार से निवेदन करूंगा कि इसके पहले कि किसानों के मुताल्लिक कुछ फैसला किया जाए, इसका एक विश्लेषण होना चाहिए और अच्छे तरीके से इसके बारे में कोई कमेटी बनाई जाए जो इसकी देखभाल करे और तब उसके बाद फैसला किया जाय क्योंकि अब आप हम पर टैक्स लगाने वाले हैं, इनकम टैक्स लगाने वाले हैं। एक तलवार हमारे सर पर लटक रही है और पता नहीं कि आप 5 एकड़ से ज्यादा जमीन वालों पर टैक्स लगायेंगे या उसका आधार 6 हजार रुपये की इनकम होगा। इसलिये मेरा कहना यह है कि इस पर अच्छे तरीके से विचार होना चाहिये और तब कुछ कार्यवाही हो तो अच्छा है।

इसके साथ ही साथ अध्यक्ष जी, मैं कह रहा था कि मिट्टी के तेल और ट्रैक्टर आदि पर जो कर लगाया है, मेरी राय यह है कि वित्त मंत्री को इस पर फिर से विचार करना चाहिए और इन्हें हटा देना चाहिये। किसानों की स्थिति ऐसी नहीं है कि वे इसको बर्दाश्त कर सकें।

इसके साथ ही साथ एक और विशेष बात है जिसके बारे में मैं आप से कुछ अर्ज करना चाहता हूं और वह सैल्स टैक्स के बारे में है। सैल्स टैक्स में बहुत ज्यादा करप्शन हैं, सैल्स टैक्स की वसूली में करप्शन है और सैल्स टैक्स के जो कागज रखे जाते हैं सरकारी स्तर पर और दुकानदारों के स्तर पर, उसमें बहुत घुटाला है। इसमें मेरा सुझाव यह है कि सैल्स टैक्स चीजों के प्रोडक्शन प्वाइंट पर ही लग जाना चाहिए और वह कीमत में जुड़ जाना चाहिए। इससे यह होगा कि लोगों को हिसाब किताब नहीं रखना पड़ेगा और गवर्नमेंट को लम्प सम में रकम मिलगी। इसी सम्बन्ध में मेरा दूसरा सुझाव यह था कि बजाय सैन्ट्रल सैल्स टैक्स और स्टेट सैल्स टैक्स के एक ही सैल्स टैक्स होना चाहिए और वह सेन्ट्रल सैल्स टैक्स हो। उसमें से स्टेट्स की रकम दे दी जाये। अगर ऐसा हो गया तो इससे बहुत सहूलियत हो जायगी।

अभी जो बैंकों का नेशनलाइजेशन हुआ और नये नये बैंक खुले हैं, वह बहुत अच्छा कदम है, लेकिन मैंने देखा है कि किसानों को जो बड़ी भारी उम्मीद थी कि हमको ऋण मिल सकेगा, वह कुछ नहीं मिल रहा है और किसानों को बड़ी दिक्कत हो रही है और वह जो नारा था कि बैंकों से गरीबों को मदद मिलेगी, वह केवल स्वप्न बन कर रह गया है।

इसके साथ ही साथ जो वांचू कमेटी की

[श्री मोहन स्वरूप]

रिपोर्ट है ब्लैक मनी और टैक्स इवेजन के बारे में, वह काफी अच्छी है और उसने बहुत अच्छे सुझाव दिये हैं और सरकार को उनको तुरन्त लागू करना चाहिये । आप जानते हैं कि 10 हजार करोड़ ब्लैक मनी का रुपया देश में है और 500 करोड़ रुपये टैक्सों के बाकी हैं । अगर वे वसूल हो जाते हैं तो एक बहुत बड़ी धनराशि हमको मिल सकेगी। अभी हमारे सामने स्थिति यह है कि करीब करीब 8,200 करोड़ रुपये कर्जे के बाहर के देशों के वाजिब हैं और अगर हम हिसाब लगाते है तो प्रति व्यक्ति 146 रुपये होता है । इस तरह से हर आदमी पर इतना कर्जा हो जाता है और अभी तक हम 12750 रुपये खर्च कर चुके हैं दूसरे देशों से लेकर । तो मेरा निवेदन यह था कि अभी आप जो आत्मनिर्भरता की बात कर रहे हैं वह बहुत अच्छी बात हो रही है । इस सम्बन्ध में मैं एक विशेषज्ञ का एक ही सैंटेंस आपको सुनाना चाहता हूं, "विदेशी सहायता को दवा के रूप में विवेकपूर्वक प्रयोग किया जाना चाहिये, किन्तु साथ ही यह सावधानी बर्ती जानी चाहिये कि हमारा राष्ट्र रूपी शरीर विदेशी सहायता रूपी दवा पर हमेशा के लिए निर्भर न रहे, हमें अपनी आन्तरिक शक्ति के सब स्रोतों को प्रबल बनाने और स्वावलम्बन के लिये सतत प्रयत्नशील रहना चाहिये" ।

उसके लिये मेरा सुझाव यह है कि हमारी जो पब्लिक अन्डरटेकिंग्स हैं उनको प्रोडक्शन बढ़ाना चाहिए, हमारा निर्यात बढ़ना चाहिए और ऐसे नये तरीके सोचने चाहिए जिससे कि हमारी आमदनी बढ़े ।

अध्यक्ष जी, एक अच्छी बात यह हो गई है कि सेन्टर में भी और देश के अधिकांश राज्यों में भी एक ही पार्टी की सरकार है । इसलिए जो भी हम निर्णय लेंगे और जो भी हम फैसले करेंगे, वे ठीक से लागू हो सकेंगे । सारा देश हमारी प्रधान मंत्री श्रीमती इन्दिरा गांधी के साथ, एक सूत्र में बंधा हुआ है और मैं समझता हूं कि हमने जो नारा "गरीबी हटाओ" और "बेकारी दूर करो" का दिया है, उसको कार्यान्वित करना चाहिये और मुझे आशा है और मुझे पूर्ण विश्वास कि हम उसे कार्यान्वित करके देश का उद्धार कर सकेंगे ।

MR. SPEAKER : Shri M. S. Sivasamy. Your party has exhausted the time ; no time is left to you. You may take 2 or 3 minutes. All other parties have exhausted the time. You should not take more than 2 or 3 minutes.

*SHRI M. S. SIVASAMY (Tiruchendur) : Hon. Mr. Speaker, Sir, I am grateful to you for giving me a chance to say a few words on the General Budget, though the time allowed to my Party, the D. M. K., has been exhausted.

Sir, I would like to draw your particular attention to the chaotic economic conditions prevalent in the country twenty-five years after independence. The unemployment problem has assumed menacing proportions. The growth in national income, inspite of our Five Year Plans, is showing a declining trend. Similarly, the industrial production has not been showing any appreciable increase. The exports are also getting dwindled gradually. On the other hand, there is widespread price spiralling throughout the country.

If you have even a cursory glance on the Economic Survey presented along with this Year's Budget, you will find that during 1971-72 the economic situation in the country has worsened to an alarming extent. During the current year, the Government propose to invest a sum of Rs. 710 crores in public sector in which uptill now the total investment has come to Rs. 3556 crores. For public welfare schemes like rural water supply, rural electrification, educated unemployment in urban centres and rural unemployment, there is the proposal to invest Rs. 120 crores only. Sir, the public sector undertakings in which we have invested Rs. 3556 crores have during the last year suffered a loss of Rs. 155 crores. Now this year a huge sum of Rs. 710 crores

*The original speech was delivered in Tamil.

is going to be invested in the public sector which is incurring colossal losses every year. I may draw your attention to the fact that there is no drinking water facility at all in more than one lakh of villages. Two lakhs of villages have no communication facilities like roads etc. The people living in nearly 2½ lakhs of villages have not yet seen electricity. Instead of the paltry sum of Rs. 120 crores for this purpose, if some more money is provided for public welfare schemes, it would certainly generate employment opportunities. I have no hesitation in saying that with 710 crores investment in the public sector the employment potential will not be equal to that in the public welfare schemes with increased investments.

At the end of the First Five Year Plan, the number of unemployed was 53 lakhs, which went up to 71 lakhs at the end of II Plan, to 96 lakhs at the end of III Plan and to 126 lakhs at the end of three years of non plan period. In 1960 the number on the live registers of Employment Exchanges was 16 lakhs and upto October 1971, this number has sky-rocketed to 49 lakhs. After 25 years of independence, we have nearly 2 crores of people unemployed in the country. Out of a sum of Rs. 75 crores allotted under a crash programme to solve this unemployment problem to some extent, only a sum of Rs. 3.5 crores has been spent. If this is pointed out the Central Government may point their accusing finger at the States and say that they have not utilised the allotted money. I would like to raise this poser : If allotted financial assistance to the States is sanctioned at the fag end of the year, *i. e.* in the end of March how do you expect the States to utilise usefully the amounts allotted to them ? If the sanctioned sums are given to the States in the beginning of financial year, then they will be in a position to achieve the targets fixed for them and the problems faced by the country will at least be solved partially. I would like to suggest that the Central Government should take energetic steps to do this.

If we look at the growth of national income during the past few years, you will find that in the year 1967-68, it was 9.3%. But after five years, if the growth in national income goes up to 13.5%, then we can say that the country has made progress. But during 1971-72 the growth in national income is expected to be only less than 4%. As it is, I have to regretfully say that our country occupies the lowest place in the world so far as national income is concerned. This regret takes an acute form when the growth in national income declines even after Four Five Year Plans.

The life source of a nation's economy is its exports and imports. If the export is more than the imports, then the economy of a country is sound. But, during the last year, the exports of our country have gone up only by 3.6% ; on the other hand, the imports have increased by 18.6%. In other words, the import is higher by 15%. Naturally this will lead to unfavourable balance of payments so far as India is concerned. Adding insult to the injury, the incentives offered to exports of some commodities have been withdrawn suddenly. If the exports are to be augmented considerably, then greater incentives should be given to export commodities. For instance the medicinal plants and herbs like lux vomica bark, have great export potential and they should be given more export incentives. Without export incentives and such other amenities, these are used as fuel and the country is losing valuable foreign exchange earnings.

In the year 1969-70 the growth in industrial Production was 7.1, but in 1971, this has slumped to 4.1%. But the prices have gone up in this year by 3.9%. From this year's budget the tax revenue is expected to be Rs. 183 crores and there is a deficit of Rs. 242 crores. According to the Auditor General' Report for 1970-71, the tax arrears alone amount to Rs. 840 crores. If effective measures are taken to collect the amount of Rs. 840 crores, then there would be no necessity at all for increasing the excise duties on unmanufactured tobacco, fertilisers and kerosene, which are the daily needs of our farmers. I would appeal to the hon. Finance Minister to remove these levies affecting the agriculturists of the country who have contributed greatly to self-sufficiency in foodgrains.

With these words, I conclude..

SHRI P. V. G. RAJU (Visakhapatnam) : I would like Government to give greater priority to cooperation than they do at present. Cooperation is a must for socialism. Without co-operation there cannot be progress in society. I feel that there are two areas in

[Shri P. V. G. Raju]

which we can have greater co-operation. One is in agriculture and the other is in industry.

The best example of a country where there is co-operation in agriculture is Denmark. There is mutual agricultural co-operation in Denmark. Similarly, in Sweden, they are having mutual industrial co-operation. I feel that we should have greater priority for co-operation than we have today.

Though co-operation is a State subject, we should make it concurrent so that greater Central authority could be exercised in co-operation. It is only through greater co-operation that we can implement socialism on the basic of the participation of all people. It is no use merely talking of socialism, but there must be a practical dimension for socialism as well. Therefore, I stress that greater priority should be given to co-operation.

In regard to industrial co-operation, in Sweden labour is linked to production Unfortunately in India production and labour are not linked together. By linking labour to production, we can achieve more efficiency because the labourer feels that industrial production is his own product. Therefore, this is done in Sweden. By linking production to labour, the labourer gets not only wages but an ownership of the industrial base. I think in India in the nationalised industries, slowly Government must diffuse the ownership to labour. The way to do it is to give labour the right to own shares in these industries on a diffused basis. Thus over a period of years nationalised industry will be diffused to the labouring classes and the general public.

I am not a lawyer But here I would make a suggestion, though I do not know how it can legally be done. To encourage ownership of shares in industry by the public, buyers should be allowed exemption from wealth tax to the extent of the shares purchased. Take, for example, the Bokaro steel plant or the Durgapur steel plants. If a person owns shares worth Rs. 100, it shall not be taken into account for the purposes of computing wealth tax for a period of five years. In this way, there may be an incentive for the public to own shares in nationalised industry. In this way, the public can own 49 per cent of the shares in nationalised industry over a period of time.

Today we have government securities, State Government securities and Central Government securities. These give a return of 6-7 per cent. The shares in nationalised industries may not fetch much dividend but they shall be exempt from tax. If they get tax exemption, it is a short of bonus for owning such shares. It may also offer an incentive to the public to take these shares and thus the shares get diffused among the general public.

So far as agricultural co-operation is concerned, there should be higher priority accorded to it by the Centre. The co-operative sector should receive its special attention.

Another thing. The panchayats should be encouraged to organise co-operative farms I use the word panchayat here because we find that farms are getting more and more fragmented and becoming inefficient in the process. We require large farms so as to have the benefit of bulk operation in terms of purchase of inputs like fertiliser, tractor operation and so on. If we have larger and larger farms, the efficiency of the farms would increase whereas if the farms are split up into small units, it would be an uneconomic operation resulting in inefficient farms.

13 hrs.

The question arises : how to do this ? I have not been to Denmark. But my information is that there they have grouped smaller farms together. The result is that for the purpose of operation they have large farms in such a way that persons who own shares in the farms are paid dividend under a joint management. Joint management means more efficient farming. My hon. friend who spoke earlier said that Mexican wheat requires more water and fertiliser inputs. For instance Israel does not have enough water, and therefore, what they do is, they transport water to the farms and farming is done with transported water. They put water inside the empty petrol vans and transport it for 10, 20 or 50 miles to the farmsteads, and then the vans return empty. This gives them a good return. They require a lot of water in the desert and for the citrus fruits and products which they export, they require a large amount of water. If this was possible for a country like Israel which is a desert country

and which has a flourishing agricultural export industry, I do not see any reason why in India we cannot have a similar thing. We have more water than Israel, and we can have a flourishing export industry, say, in roses also I think we are exporting roses to some European countries. But the difficulty in our rose export is the lack of transport. If we want to export more roses, the problem is how to transport them to the airport for export purposes These are some of the problems which the Government should consider.

MR. SPEAKER : Would you like to conclude before lunch, or continue after lunch ?

SHRI P. V G RAJU : Two minutes more, and I shall conclude.

We must have more of co-operative ventures than we have today. Gunnar Myrdal is a great economist and he is one of the leading thinkers in this field. Under him, socialism has been implemented in Sweden. I would like the Government to give greater priority to co-operation than is being done today. I would also like co-operation to have more central direction than it has today.

Thank you for giving me a chance.

MR. SPEAKER : Shri Chandulal Chandrarkar. You will start after lunch.

SHRI P. V. G. RAJU : I thought you were adjourning the House for lunch ; otherwise, I would have spoken longer.

MR. SPEAKER : That is why I asked you if you would like to continue after lunch, but you said you will finish in two minutes. How much more time do you want ?

SHRI P. V. G. RAJU : Five to six minutes. I will continue after lunch.

MR. SPEAKER : I was worried about your health.

SHRI P. V. G. RAJU : I can discuss for one hour. My health is personal. In the old days, I could not stand for a long time, but now I can. Thank you for enquiring about my health.

MR. SPEAKER : You will get five minutes after lunch. We now adjourn for lunch and reassemble at 2 p. m.

13.05 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock

The Lok Sabha re-assembled after Lunch at three minutes past Fourteen of the Clock

[MR. DEPUTY-SPEAKER *in the Chair*]

श्री शशि भूषण (दक्षिण दिल्ली) : उपाध्यक्ष महोदय, मै एक मिनट लेना चाहता हू । अलीगढ़ यूनिवर्सिटी के विद्यार्थी काफी बड़ी तादाद मे सदन के बाहर डिमास्ट्रेशन कर रहे हैं । सरकार उन के जायज मसले पर गौर करे और जल्दी कार्यवाही करे, ताकि ये विद्यार्थी समाजवाद के रास्ते पर चल सकें ।

14.03½ hrs.

GENERAL BUDGET, 1972-73—GENERAL DISCUSSION—*Contd.*

MR. DEPUTY-SPEAKER : Before I call on Mr. Raju to speak, I have to point out that there are a large number of Members from the Congress Benches who would like to speak. The time being limited, I request them to confine their speeches to seven minutes. I shall ring the Bell at 5 minutes or six minutes. Kindly co-operate so that the maximum number can be accommodated.

SHRI P. V. G. RAJU : I come from the Visakapatnam constituency and I want to refer to oil and natural gas. I belong to Andhra Pradesh and I am interested in a petroleum refinery and also in the production of oil. The Government of India has invested 51 per cent in the Cochin Oil Refinery and 25 per cent is owned by the American Oil Company Philips Petroleum and 24 per cent is owned by the public. Could not prospecting for oil be given to some foreign company on the same basis ? I was informed that in the estuary region of Godavary-Krishna, before they reach the Bay of Bengal, in a depth of 5,000 or 6,000 feet, there are oil

[Shri P. V. G. Raju]

deposits. The geological strata is supposed to be the same up to Indonesia where also oil is found in plenty. Therefore, I feel that the foreign oil companies may be given prospecting licences on the same basis as Philips. Twentyfive per cent may be too low, they may be given a high percentage, but only for 20 years, after which they must accept only 25 per cent and nothing more for prospecting. For control should be maintained by the Government. Fiftyone per cent of the shares will be owned by the Indian Oil Corporation, only prospecting will be given to the foreign oil companies. I was interested in the Cochin Refineries and so I bought 100 shares in it. Its shares are now available to the public. Therefore, I feel the public should take interest in oil companies and oil prospecting.

श्री बन्दूलाल बन्सोडकर (दुर्ग) : उपाध्यक्ष महोदय, शस्त्रों का युद्ध समाप्त हो गया है, जिसमें भारत को विजय मिल गई है। किसानों ने अपना उत्पादन बढ़ा दिया है। अब हमारे राजनीतिज्ञों, सरकारी उच्चाधिकारियों, उद्योगपतियों और उत्पादकों का यह कर्त्तव्य है कि वे देश में बेरोजगारी दूर करने और उत्पादन बढ़ाने के लिए काम करें। अब जनता इस कसौटी से परखेगी कि कौन किस तरह से इस शान्ति के युद्ध में, जिसमें निर्माण करना है, बेरोजगारी और गरीबी को दूर करना है, अपना कर्त्तव्य पूरा करता है।

शस्त्रों की लड़ाई में भारत की विजय के लिए प्रधान मंत्री तथा हमारे जवानों को जितनी भी बधाई दी जाये, वह कम है। जनता ने एकमात्र नेता, श्रीमती इन्दिरा गांधी, को मध्यावधि चुनावों में सफलता दी। उसके बाद जो युद्ध हुआ, उसमें भारत सरकार की विजय हुई। उसके बाद फिर से देश की जनता ने हमारे देश के नेताओं पर अपना विश्वास प्रकट किया और उनको देश में गरीबी दूर करने का बहुत बड़ा संकल्प पूरा करने का भार सौंप दिया।

गरीबी दूर करने का काम युद्ध से भी अधिक कठिन है। वित्त मंत्री, श्री चह्वाण, ने अपने बजट में इस दिशा में काफी प्रयत्न किया है। अन्य वर्षों की तुलना में इस बार योजनाओं के लिए 710 करोड़ रुपये अधिक दिये गये हैं। निस्सन्देह यह इस बात का प्रमाण है कि सरकार देश में उत्पादन बढ़ाने तथा गरीबी दूर करने का संकल्प कर चुकी है और इस दिशा में कदम उठा रही है।

लेकिन हम देखते हैं कि पिछली बार कैश प्रोग्राम या बेरोजगारी दूर करने के अन्य कार्यक्रमों के लिए जो धनराशि रखी गई थी, उस का पूरा उपयोग नहीं हो सका। हम चाहते हैं कि इस बार इस रकम का पूरा उपयोग किया जाये। इसके लिए जो व्यवस्था करनी चाहिए और जो मशीनरी स्थापित करनी चाहिए, उसका दायित्व राज्य सरकारों पर है। चूंकि अब राज्यों में भी कांग्रेस का शासन है, इस लिए मुझे उम्मीद है कि वित्त मंत्री, योजना मंत्रालय तथा प्रधान मंत्री इन सबके सहयोग से कोई ऐसी योजना बना सकेंगे, जिससे देश की सबसे बड़ी समस्या—बेरोजगारी—को दूर किया जा सके।

बेरोजगारी दूर करने की बहुत कुछ जिम्मेदारी योजना मंत्रालय पर आती है। योजना मंत्रालय के लिए किसी अध्ययन दल के जरिये केवल यह पता लगाना ही पर्याप्त नहीं है कि हमारे देश में कितने बेरोजगार हैं। शायद हमारे देश में ऐसा कोई गांव नहीं होगा, जिसमें कम से कम चालीस, पचास शिक्षित युवक बेरोजगार न हों।

इसलिए आप कुछ शहरों में या कुछ कस्बों में जो काफी आगे बढ़े हुए हैं, वहीं कुछ कारखाने खोल दें तो इससे बेरोजगारी दूर नहीं हो सकती। इसलिए योजना मंत्रालय को इस बात पर बहुत गंभीरता से विचार करना चाहिए कि बेरोजगारी को दूर करने के लिए वह किस तरह की योजना बनाए। मेरा ऐसा सुझाव है कि प्रत्येक दस लाख की आबादी के अंदर एक मल्टी परपज डिमांस्ट्रेशन फार्म

बहुउद्देशीय प्रदर्शन फार्म हो, उस फार्म में न केवल कृषि के उत्पादन के तरीके को वहां डिमांस्ट्रेट करके दिखाया जाय बल्कि कृषि की जितनी भी आवश्यकताएं होती है, रासायनिक खाद, बैंको से कर्ज, ट्रैक्टर आदि सब उसी केन्द्र से मिल सकें। उसी तरह से 5 या 10 लाख की आबादी के बीच एक ऐसा मल्टी परपज इंडस्ट्रियल एस्टेट, बहुउद्देशीय औद्योगिक संस्थान, हो जहां कि युवकों को जो पढ़े लिखे है काम सिखाया जाय। जो वहा काम सीख लें उन्हें उसके बाद उस उद्योग को शुरू करने के लिए बैंक से कर्ज देने की व्यवस्था हो। इतना ही नही, उनके द्वारा बनाई गई सामग्रियों को बेचने की व्यवस्था भी हो। आज स्थिति यह है कि कुछ क्षेत्रो मे बड़े-बड़े कारखाने खोल दिए जाते हैं चाहे वह इस्पात का कारखाना हो चाहे खाद का हो। उसमे उस स्थान के जहा वह खोला जाता है, लोगों को किसी तरह की सेमी स्किल्ड ट्रेनिंग नही दी जाती है। परिणाम यह होता है कि पिछड़े हुए क्षेत्र के नाम पर वह कारखाना तो खोल दिया जाता है जैसे बेलाडीला (बस्तर) मे आयरन आर निकालने का बडा भारी कारखाना है लेकिन आज देखेंगे कि बस्तर के युवकों को शायद एक प्रतिशत भी उसमे नौकरी नही मिली। उसके कारण कई बताए जाते है। एक तो वहा जो नौकरी देने वाले उत्तरदायी व्यक्ति होते है परसोनेल मैनेजर या जो भी अधिकारी होते हैं, वह उस क्षेत्र के नही होते है, इसलिए बाहर के लोगो को बहला कर भर देते हैं और कहा यह जाता है कि वहा के लोग पढ़े लिखे नहीं हैं या सेमी-स्किल्ड भी नही है। कुछ हद तक यह सही है। इसके लिए जब कभी भी पिछड़े हुए क्षेत्र में कारखाना खोलने की योजना बनाई जाय तो उनके पहले उस क्षेत्र के लोगों को कुछ ट्रेनिंग देने की भी व्यवस्था करना अत्यन्त आवश्यक है। आज पिछड़े हुए क्षेत्र के नाम पर कारखाने तो खोल दिए जाते हैं लेकिन वहां के लोगों को कोई भी नौकरी उसमें नहीं मिलती। नतीजा क्या होता है कि जो पिछड़ा हुआ क्षेत्र है, जहां बेरोजगारी अधिक है वहां के लोगों को लाभ नही पहुंचता। इसलिए पहले वहां पर अधिक से अधिक लोगों की ट्रेनिंग की व्यवस्था होनी चाहिए। जब तक इस तरह की ट्रेनिंग नही होगी तब तक स्थानीय व्यक्तियों को कोई भी नौकरी नहीं मिलेगी और पिछड़ा हुआ क्षेत्र हमेशा पिछड़ा हुआ ही रहेगा।

आज कल हमारे देश मे कितने बेरोजगार है इसके सम्बन्ध में कोई नहीं जानता। लेकिन अगर हर एक गाव मे पचास-पचास व्यक्ति ऐसे है तो अनुमान लगाया जा सकता है कि उनकी संख्या कितनी हो जायेगी। ·· (व्यवधान) ·· वित्त मंत्री जी ने जो हमारे सामने बजट रखा है उसमें कई अच्छाइयां है। पहली बात तो यह है कि विरोधी दल वाले यह सोच रहे थे कि इसमे बहुत बड़ा टैक्स लगेगा, इससे जनता बहुत नाराज होगी और जब टैक्स नही लगा तो उनको बहुत दुख हुआ। मै यह नही कहता कि वस्तुओं के मूल्यों में वृद्धि नही हुई है। कुछ वस्तुओं के मूल्यों में वृद्धि हुई है और खास तौर से मिट्टी के तेल पर जो वृद्धि हुई है ग्रामीण लोगो पर इसका बहुत ज्यादा भार पड़ेगा। हम देश मे वैसे भी और चुनाव के समय यह कहते रहे हैं कि गरीबी पर भार नही डालेंगे। इस देश में समाजवाद लाने के लिए अधिक से अधिक भार बड़े लोगो पर डालेंगे। लेकिन इस समय जो मिट्टी के तेल पर कर बढाया गया है उसका भार गरीब जनता पर पड़ा है। इसमे कोई शक नही है जैसा कि वित्त मंत्री जी ने कहा कि कुछ लोग इसकी मिलावट करते है, लेकिन चाहे कुछ भी हो, इसका प्रभाव गरीबों पर अधिक पड़ता है। इसलिए मेरा नम्र निवेदन है कि आप मिट्टी के तेल पर से कर भार को अवश्य हटा लें।

इसी तरह से रासायनिक खाद पर भी आप ने बढ़ाया है। आप देखें कि पिछले पांच साल में रासायनिक खाद का मूल्य दुगुने से भी अधिक बढ़ गया है। एक और हरी क्रांति आ रही है दूसरी ओर जो लोग देश का उत्पादन बढ़ाने मे लगे है उनके ऊपर यह भार डाला

[श्री चन्दूलाल चन्द्राकर]

जा रहा है। एक ओर तो रासायनिक खाद के दाम बढ़ाने की बात हो रही है दूसरी ओर अनाज के मूल्यों की निर्धारण समिति ने गेहूं के भाव गिरा दिए गए हैं। यह दोनों बातें किसान के लिए हानिकारक होंगी। वित्त मंत्री महोदय इसके ऊपर गंभीरता से सोचें। एक ओर हम मूल्यों में स्थिरता लाना चाहते हैं, दूसरी ओर मूल्य बढ़ रहे हैं जैसे ही चीनी के नियंत्रण का नाम सरकार ने लिया उसके दाम बढ़ गए। जब कभी बजट पेश होता है तो चीजों के दाम बढ़ जाते हैं। भले ही वित्त मंत्री ने करीब दो सौ करोड़ का ही टैक्स लगाया हो लेकिन जो दामों में बढ़ोत्तरी होती है वह पांच सौ करोड़ की या कई गुना अधिक हो जाती है। इसलिए मेरा निवेदन है कि जब वित्त मंत्री को कर लगाना हो तो उसके पहले ही ऐसी व्यवस्था कर लें कि कौन-कौन से व्यक्ति इससे अनुचित लाभ उठाने वाले हैं, उनको गिरफ्तार करने या उन्हें अन्य दण्ड देने की व्यवस्था पहले ही कर लें। यह तो मालूम होता है कि कौन अनुचित लाभ उठाएगा लेकिन फिर भी वित्त मंत्रालय सोता रहता है। हम अच्छी तरह से जानते हैं कि जब केरोसीन पर या किसी और चीज पर टैक्स लगाया जाता है तो उसके दाम तो बढ़ते ही हैं उसके साथ-साथ अन्य चीजों के दाम भी बढ़ जाते हैं। इसी तरह से पम्पों पर जो कर बढ़ाया गया है आप जानते हैं कि जब एक डीजल पम्प लगाता है तो उससे कम से कम 2 युवकों को काम मिलता है। इसलिए इस पर कर बढ़ाने से पम्पों का उपयोग करने में किसानों को प्रोत्साहन नहीं मिलेगा।

अभी वांचू कमेटी की जो रिपोर्ट आई है उसमें काले धन के संबंध में रकम आंकी गई है कि देश में लगभग 7 हजार करोड़ रुपया काले धन के रूप में है। पता नहीं उन्होंने किस तरह से यह अन्दाज लगाया है। लेकिन जो काला धन है उसको पकड़ने के लिए कई उपाय बताए गए हैं। मेरा यह निवेदन है कि जब तक नोट नये नहीं छापे जाएंगे और सौ रुपये के नोट में परिवर्तन नहीं किया जायगा जब तक काला धन किसी प्रकार रुकेगा नहीं। काले धन के लिए डीमोनेटाइजेशन बहुत आवश्यक है। काला धन केवल टैक्स इवेजन या टैक्स को घटा बढ़ा कर नहीं होता है। जैसा कि अभी एक मित्र ने बताया कई बड़े उद्योगपति खेती करते हैं और उसमें अलाप-शनाप कामदनी बता कर काले धन को सफेद धन में परिवर्तित कर लेते हैं।

औद्योगिक उत्पादन में हमारे देश में काफी गिरावट हुई है। उसके संबंध में वित्त मंत्री महोदय गंभीरता से अध्ययन करें। उसमें एक बहुत बड़ी बात है। लाइसेंस नीति जो है उस पर गभीरता से पुनर्विचार करने की आवश्यकता है। आज कोई भी व्यक्ति लाइसेंस के लिए दरख्वास्त देता तो दो साल तीन साल तक उसे हां या ना नहीं मिलता। तब तक वह निराश हो जाता है या अपनी नीति बदल देता है।

इसी तरह हमारी मकानों की नीति जो है चाहे शहर में बनाएं चाहे देहातों में बनाएं उसमें भी बहुत दोष है। सरकार यहां लोन देती है सरकारी अफसरों को या और भी दूसरे लोगों को मकान बनाने के लिए लेकिन मकान बनाने के बाद वह मकान किराए पर दूसरों को दे देते हैं और वे अपने सरकारी मकान में ही रहते हैं। इस तरह की व्यवस्था कब तक चलेगी? बस इतना ही कह कर मैं बजट का समर्थन करता हूं।

DR. HENRY AUSTIN (Ernakulam): Mr. Deputy-Speaker, Sir, it is seldom that people cheerfully render unto Caesar what Caesar in his wisdom claim to be his due. Yet, the psychological climate of our country was such that it was keyed up to any sacrifice the Finance Minister would have called them to make. The Budget coming also as a sequel to the massive victory achieved by the ruling party, naturally the people expected heroic sacrifices to enable the ruling party, the victorious party, fulfil the pledges that the party had given to the people. After all, these pledges were the aspirations and hopes of the people themselves.

It is in this context that I welcome the Finance Minister's Budget of light burdens, prepared with caution and lightness of touch, exercising bold restraint in areas of the common man's endeavours and inflicting deep thrusts on the realms of the wealthy and the lucky.

If the Finance Minister has not fulfilled all the hopes, it is no less true that many of the fears that had been voiced in a litany of despair, expecting cuts even in the Plan expenditure, have been proved unfounded. It is for this reason that the Opposition leaders have not been able to offer any constructive criticism and such of those, who have made any comments, have been doing it, I am afraid, as a matter of ritual, lacking conviction and purpose

Thanks to the efficient management of our economy, the Finance Minister could propose boldly substantial increase in the budgetary provisions for both Centrally sponsored and State Plans to the tune of over Rs 710 crores The Finance Minister thereby endears himself to the people, particularly to the weaker sections of them, for making a major increase in the provision for schemes designed to "combine an element of social welfare with future growth potential". I have no doubt that this sharp steppmg-up of the Plan outlay will have a tonic effect on the economy as a whole.

Another noteworthy provision in this Budget is the provision of Rs 200 crores over and above the previous assistance given or promised to the Bangla Desh people Our people did not grudge, when we were called upon to contribute substantially for the upkeep of over 10 million of them who had come to our country as fugitives from the terror and genocide of Islamabad I have no doubt that the people will never grudge this contribution, justifying our statement that our commitment to Bangla Desh is not born of any political motive but of humane and idealistic considerations as well. Therefore, when viewed in this context, this provision is an ideal example of international good samaritanism which I wish more affluent nations will note and inwardly digest.

Similarly, our people are legitimately proud of the victory of our armed forces against the Pakistani aggression, but they are also aware of the international conspiracies going on and the emerging Peking-Washington axis or entente or whatever it might be. This international situation and the continued Pakistani bellicosity make it incumbent on us to be ever prepared for any eventuality. The Finance Minister, by making additional provision of Rs. 166 crores this year for defence requirements, has provided additional security to our people. The accommodation of the pre-emptive call on our resources will certainly be welcomed by every citizen of this country.

These hopes aroused in this Budget have to be translated into action. For paucity of time I am trying to be as brief as possible. Although the Finance Minister has been able to offer constructive and forward—looking fiscal proposals, unless they are translated into action we would never be able to rise up to the expectation of our people It is in this context that we have to act in concert with certain unity of purpose and a sense of oneness. But, unfortunately, some leaders of Opposition have struck a discordant note by too much emphasis on what they call State autonomy. Of course, my hon. friend, Shri K. Manoharan, has sought to convince us that State autonomy has no overtones of any secessionist move....

MR. DEPUTY SPEAKER : These are all political questions. Who go into them ? They really do not have anything to do with the Budget.

DR. HENRY AUSTIN : These points have been made in the course of discussion on the Budget. I feel, should make an observation on that.

Even if the hon. Member tries to point out that it has no political overtones, I think, he is aware or, perhaps, he is ignoring the fact that else where in the world the trends are more and for wider integration, whether in Western Europe or in Socialist countries. Whether it is the European Economic Community or the Comicorn, they are trying not only for national integration but they are also trying to seek wider integration. So, we should bear in mind that challenges of our times require oneness of purpose so that these budgetary provisions could be implemented.

I firmly believe that although considerable provisions have been made for social welfare

[Dr. Henry Austin]

and for other developmental programmes, in the context of shortfalls even in some of our coveted crash programmes, I think, we will have to build up infra-structures which would be capable of implementing these provisions. I suggest, therefore, that early steps should be taken to involve the people in these programmes. If a particular project is to be implemented, I think, before making any move on that, the participation of the people of the area where the project will come up, inclusive of the participation of all the elected members from panchayat right upto Parliament, should be sought. Only with their cooperation, these programmes can be implemented. In the absence of this participation by the people, I am afraid, it will be difficult to implemet these programmes.

This will also be a major step towards our objective of self reliance. I do not wish to dilate at length on it. It if fairly well known that the foreign aid component of our developmental programmes has hardly been 15 per cent although some people have tried to exaggerate it. I am sure, we can be legitimately proud of the fact that our developmental projects and growth have been, by and large, the result of the endeavour of our own people. In this respect, we have got to take measures, such as, utilisation of un-utilised industrial facilities so that we can be self-reliant and the concept of self-reliance is pushed forward.

I think we have not followed up the green revolution the way it should have been. It is not enough that we have surplus foodgrains. It is equally important that parallel growth is registered in other realms as well on the agrarian front where by we can provide enough fish, meat, eggs, vegetables, fruits, milk products and so on so that we can supplement our food and make our food-structure based on a concept of balanced diet. Our agricultural scientists have developed new techniques in these fields and they should be increasingly used on an extensive scale so that our food-structure is based on a concept of balanced diet, not merely being complacent with surplus foodgrains.

We must take added interest in the scheme of dry farming. I believe, our agricultural scientists have developed new techniques of dry farming. Instead of waiting for big irrigation projects and things like that, I am sure, we will be able to render a good account if only we encourage these agricultural scientists and start dry farming. On an extensive scale in areas where water supplies cannot be easily made available. I think, our agricultural graduates can be persuaded, by allotting 25 or 50 acres of land, to experiment on them, and we should give them all logistic and other support. This should be attended to. I think steps are already being initiated. This would be a great encouragement to our agricultural scientists.

I want to mention only one more point on the general situation and that is about rural water supply. We will be celebrating Silver Jubilee of out Independence shortly, and yet, I know, one-sixth of our villages still lack adequate water supply....

SOME HON. MEMBER : Shame, shame.

DR. HENRY AUSTIN : We have already covered much ground, only one-sixth remains uncovered. I think, steps have already been initiated to cover them also. It is not in a negative way that I am pointing this out ; I am making a constructive suggestion. By involving our Panchayat members, MLAs and Members of Parliament, this can be attended to. We should allocate each village to a separate group of people and provide adequate funds and should fix a six-month target to achieve this. Every MP, MLA and Panchayat Member should have some part in this work. (*Interruption*).

MR. DEPUTY SPEAKER : The hon. Member may conclude.

DR. HENRY AUSTIN : I am skipping some points, Sir. I will come to the point of educated unemployed and will finish after saying a few words about my home State.

The massive problem of educated unemployed should be solved. It is in this connection that I have suggested that agricultural graduates and I.T.I. diploma holders should be provided opportunities for starting agro-industrial units. I had been to Punjab and I saw the miracles that had been brought about in the Punjab. I think, this can be implemented in a large scale where arable land is available for cultivation.

Now I come to some of the problems of my State. After some preliminary surveys it has been found that there are tremendous potentials or prospects of striking oil in Kerala particularly in the off-shore regions of Cochin. I had a talk with the Minister concerned and he has agreed to pursue this matter. This will provide jobs and enable large foreign exchange savings and other benefits. This should be attended to.

Ernakulam is the hub of commercial and industrial activity in Kerala, and is it not a matter of shame that there is no proper airport to receive jet planes ? Because of lack of this facility, the whole activity is now being affected. I suggest that early steps should be taken to have an airport built there. At present the facilities of naval airport are extended to civilian use. But there should be a jet-landing airport in Cochin.

Kerala's traditional small scale industries are receiving a terrible set-back in recent months. The prices of cash crops like those of cashew, rubber and happer and coconut are falling Steps should be taken to see that these industries receive some backing. In this connection, I would say that a short loan of Rs. 1.5 crores has been requested by our Government to recover or strengthen coir industry which involves over five lakhs of people I am sure that this will be considered.

The industrial projects already taken on hand such as ship-building and tanker berths should be completed as early as possible. I would also request the Railway Ministry, especially, and Defence and other Ministries to see that some of the major projects are located in industrially-backward States like Kerala.

In conclusion, returning to the various taxation proposals, I should say that these have been carefully devised giving little room for discontent. There would have been little discontent even if the Finance Minister had chosen to propose heavier doses of taxation, provided the burden had been fairly and justly distributed. That the Finance Minister has not chosen to propose heavier doses of taxation shows that he and the party whom he represents are indeed concerned, are doubly careful, in seeing that the poor man is not unnecessarily burdened. However, some levies like the one on kerosene could perhaps be avoided or withdrawn because it is used as energy and light by millions of our poor people. Generally, it is a budget which takes care of the hopes and aspirations of our people, winning their confidence.

Sir, with these suggestions, I wish to extend my whole hearted support to the budget proposals.

श्री चन्द्रिका प्रसाद (बलिया) : माननीय उपसभापति जी, आदरणीय वित्त मंत्री जी ने जो 1972-73 का बजट पेश किया है वह एक योजनाप्रधान बजट है। योजना के माध्यम से सामाजिक न्याय और आर्थिक समृद्धि को प्रोत्साहित किया गया है । साथ ही साथ योजना तथा आर्थिक वृद्धि के रास्ते में जो रुकावटें है उनका निवारण करने का प्रयास भी इसमे किया गया है। आर्थिक दृष्टिकोण से हमें मालूम है कि देश में खाद्यान्न के उत्पादन मे किस गति से वृद्धि हुई है परन्तु साथ ही दाल और व्यापारिक फसलों में उस गति से वृद्धि नहीं हुई है जिसके कारण व्यापारिक फसलों पर आधारित उद्योगों मे भी शिथिलता आई है। विशेषकर रुई और सोयाबीन का तेल हमको बाहर से निर्यात करना पड़ा है। औद्योगिक वृद्धि का जो लक्ष्य रखा गया था वह भी पूरा नही हो पाया है। इस्पात और उर्वरक का उत्पादन भी काफी गिरा हुआ है। इन कमियों को दूर करने के लिये इस बजट में कुछ कदम उठाये गये हैं।

बंगला देश की सहायता और विकास तथा प्रतिरक्षा व्यय भी भारी जबाबदेहियों के बावजूद हमारा बजट करदाताओं के लिये डरावना नहीं रहा है। इस बात की आशका थी कि जनता अधिक करों से लाद दी जायेगी परन्तु 375 करोड़ के डेफिसिट बजट मे केवल 182 करोड़ के कर ही लगाए गए है जिसकी प्रशंसा भारत के सभी प्रमुख अखबारों में हुई है।

एक विशेष बात सबसे पहले इस बजट में ही हुई है जो कि पहले कभी भी नहीं हुई। इस

[श्री चन्द्रिका प्रसाद]

बजट में 125 करोड़ की योजना खेतिहरों के लिए, बेरोजगारों के लिये तथा किसानों के लिये बनाई गई है जो कि मैं समझता हूं नेताओं की जागरूकता का ही फल है। यह इस बात का प्रत्यक्ष प्रमाण है कि हम समाजवादी नीतियों की तरफ बढ़ रहे हैं। लेकिन इसके साथ ही मैं कहना चाहता हूं कि यह व्यवस्था अधूरी रहेगी जब तक कि कोई एजेन्सी इसको देखने के लिये नहीं बनाई जायेगी कि इस बजट में गरीबों के लिए, किसानों के लिए जो व्यवस्था की गई है उससे कितना लाभ होता है। इस प्रकार की कोई मशीनरी अवश्य बनानी पड़ेगी जो कि इसमें गाइड कर सके और उन योजनाओं को कार्यान्वित करा सके। यदि यह काम गांवों में ठेकेदारों से लिया गया तो वे गांवों को चूस लेंगे और यदि सरकारी मशीनरी पर यह कार्य छोड़ दिया गया तो जितना रुपया दिया जायेगा उसका अधिक भाग उन्हीं के पास चला जायेगा। उदाहरणस्वरूप मैं बता सकता हूं कि हमारे उत्तर प्रदेश में जो बाढ़ आई थी उसमें काफी क्षति हुई थी, बहुत से मकान गिर गये थे तो आपातकाल में दो दो करोड़ रुपया हर जिले में बांटा गया था लेकिन वह रुपया गरीबों तक नहीं पहुंच सका बल्कि अवांछित लोगों और सरकारी मशीनरी ने मिल कर वह पैसा खा लिया। इस मशीनरी का इतना नैतिक पतन हो चुका है कि हमको इसके खिलाफ बड़ा भारी जेहाद छेड़ना पड़ेगा और सख्त कदम उठाने पड़ेंगे नहीं तो हमारी सारी योजनाएं विफल हो जायेंगी। भारत सरकार की योजनायें विफल होने पर हम कहीं के नहीं रहेंगे।

इस बजट में काफी उपलब्धियां है लेकिन केरोसिन आयल पर जो कर लगाया गया है वह एक बड़े दुख की बात है। किरोसिन आयल गरीब किसानों की झोपड़ी में रोशनी पहुंचाता है और इसका उनके दैनिक जीवन से सम्बन्ध है। यह टैक्स वापिस होना चाहिए। मैं माननीय वित्त मंत्री जी से प्रार्थना करूंगा कि वे इस टैक्स को शीघ्र वापिस लें ताकि हम अपनी पार्टी की समाजवादी नीति को साबित कर सकें।

दूसरी बात हरित क्रान्ति से सम्बन्धित है। ट्रैक्टर, खाद, पावर ड्रिवेन पम्प और एल्यूमिनियम पर जो टैक्स लगाया गया है उसपर भी विचार होना चाहिए। एल्यूमिनियम गरीबों के बर्तनों का एकमात्र साधन है। इसलिए इन टैक्सों को वापिस लेने पर भी विचार करना चाहिए।

मैं माननीय वित्त मंत्री को तारीफ करूंगा कि योजना पर पहले के मुकाबले 700 करोड़ रुपया अधिक रखा गया है लेकिन साथ ही देश में जो उपेक्षित, पिछड़े और विषमता वाले हिस्से रहे है उनके लिए स्पष्ट आदेश देने चाहिए कि कम से कम कितना प्रतिशत वहां पर खर्चा किया जायेगा। उत्तर प्रदेश, बिहार, और मध्य प्रदेश की योजनाओं के लिए स्पष्ट आदेश जाने दिए चाहिए कि कितना परसेन्ट उन उन भागों पर खर्च किया जायेगा। जो रीजनल इम्बैलेंसेज वाले हिस्से हैं जैसे पूर्वी उत्तर प्रदेश के जिले, पहाड़ी जिले, बुंदेलखंड या मध्य प्रदेश के कुछ पाकेट्स हैं उनके लिए परसेन्टेज अलग होना चाहिए। उत्तर प्रदेश जो हमारा पिछड़ा हुआ प्रदेश हो गया है, उद्योग में सबसे पीछे पड़ा हुआ है, उसमें उद्योग नाममात्र को रह गया है, उसका कारण यही है। अभी उत्तर प्रदेश के मंत्री आये हुए थे और संसद सदस्यों की एक मीटिंग हुई थी। उसमें भारत सरकार के उद्योग मंत्री भी बैठे हुए थे। उस मीटिंग में यही बात होती रही कि उत्तर प्रदेश के सरकारी कर्मचारियों की वजह से यह नहीं हुआ है। वह केन्द्रीय सरकार की बात सुनते नहीं हैं। लेकिन हमारा कहना यह है कि आप इस बात को छोड़िये और वहां पर उद्योग बढ़ाने की बात कीजिए। मैं आप को बताऊं कि भारतवर्ष में बिजली की खपत 90 प्रतिशत है जब कि उत्तर प्रदेश में वह 52-प्रतिशत है। हमारी भारत सरकार ने ननौरा में एटामिक एनर्जी स्टेशन लगाने की बात की थी और वह

सारी बात तय हो चुकी है लेकिन सलेक्शन कमेटी उसको घोषित नहीं कर रही है जब कि वहां पर 500 मिलियन पर वे बिजली की कमी पड़ रही है। उत्तर प्रदेश में बहुत कम धन एलाट हुआ। खर्चे बढ़ते जा रहे हैं, और अधिक विलम्ब होगा तो खर्चा और बढ़ता जायगा।

इसी तरह से टेहरी प्रोजेक्ट जो वह उसको टी० ए० सी० ने पास कर दिया है लेकिन उसको कार्यान्वित नहीं किया जा रहा है। उत्तर प्रदेश के मुख्य मंत्री ने 400 मेगावाट का थरमल पावर स्टेशन लगाने के लिए लिखा है, लेकिन आज तक उसको वह नहीं दिया गया है। आज उत्तर प्रदेश में सारे थरमल पावर स्टेशन स्टेट प्लान में हैं और सेन्ट्रल प्रोजेक्ट में कोई भी वहां पर नहीं है जब कि अन्य प्रदेशों में वे दिए हुए हैं।

इसी तरह से उत्तर प्रदेश में बाढ़ पीड़ित इलाके हैं विशेषकर बलिया, आजमगढ़, गाजीपुर और बस्ती, वहां पर बाढ़ से काफी क्षति हुई है और कई करोड़ रुपया उनको बांटा गया है। इसके लिये मेरा सुझाव यह है कि वहां पर फसल बीमा योजना कराई जाए और जो रिलीफ दान दिया गया है और जो सरकार रुपया खर्च करती है आपातकालीन सहायता के लिए उस रुपये को बीमे के प्रीमियम में देकर एक ठोस कदम उठाया जाय ताकि जो फसल नष्ट हो वह वापस मिल जाए या जो लोगों के मकान नष्ट हो जाते हैं उनको वे बना सकें।

इसी तरह से सेन्ट्रल गवर्नमेंट की तीन चार स्कीमें बैकवर्ड एरियाज के लिए बनी हुई हैं लेकिन उनसे कोई फायदा नहीं है जैसे कि मार्जीनल फार्मर्स स्कीम है। 10 परसेन्ट सब्सीडी देकर आप उद्योग में वृद्धि चाहते हैं लेकिन वह काम होता नहीं है और उसका कारण यह है कि जब तक वहां पर इण्डस्ट्रियलाइजेशन का माहौल नहीं होगा तब तक वह काम नहीं होगा। वहां पर उन लोगों को ट्रेनिंग दीजिए और कोआपरेटिव बेसिस पर यानी गवर्नमेंट और पब्लिक मिल कर उस काम को करें तब जाकर वहां काम हो पायगा।

हमारी जो बरौनी रिफाइनरी है, वहां पर पेट्रो-केमिकल प्रोडक्ट्स का काम हो सकता है और वहां पर बहुत सी सुविधाएं आसानी से कायम की जा सकती हैं।

इसके अलावा मुझे यह कहना है कि आज हमारे देश में महंगाई बहुत ज्यादा है, विशेष कर चीनी बहुत महंगी हो गई है। हमारे यहां लोगों को शादियों के लिए भी चीनी नहीं मिलती है। मैं यह जानना चाहता हूं की चीनी के दो रेट क्यों हो रहे हैं। कन्ट्रोल में जो चीनी मिलती है उसका रेट काफी कम है। मेरा कहना यह है कि जिन लोगों की तनख्वाह 100 रुपये या दो सौ रुपये है उनको कार्ड से चीनी मिलनी चाहिए। आज तो यह है कि हजार रुपये पाने वाले को भी राशन की दुकान से चीनी सस्ते दामों पर मिलती है और कम तनख्वाह पाने वाले को भी और दोनों को बराबर बराबर चीनी मिलती है।

एक बात मैं क्रेश प्रोग्राम के बारे में और कहूंगा.....

SHRI K. S. CHAVDA (Patan) : There is no quorum in the House (*Interruption*). I have raised the question of quorum. Last Saturday also there was no quorum and the House had to adjourn.

AN HON. MEMBER : There is quorum.

SHRI K. S. CHAVDA : It has no quorum.

MR. DEPUTY SPEAKER : It is not a question of debate. It is my duty to see whether there is quorum or not. My attention is drawn now. I see there is no quorum. I have called for the quorum bell to be rung.

Yes, now there is quorum. The hon. Member may try to conclude now.

श्री चन्द्रिका प्रसाद : क्रैश प्रोग्राम के लिये जो योजना आई थी, उसमें जो रुपया दिया हुआ है वह यूटीलाइज नहीं हो पा रहा है। इस बारे में भी आप को सोचना चाहिए। आप ने जो बैंकों का नेशनेलाइजेशन किया था उसमें लोगों ने काफी रुपया डिपोजिट किया है, लेकिन जितना लोगों ने डिपोजिट किया है उतना लाभ किसानों को, छोटे मजदूरों को, दुकानदारों को नहीं हो रहा है। लोगों को टैक्सी खरीदने के लिये, रिक्शा खरीदने के लिये पैसा नहीं मिल पा रहा है। मेरा कहना यह है कि यह रुपया पर्सनल सेक्यूरिटी पर देना चाहिए या कोआपरेटिव बना कर देना चाहिए जिससे छोटे लोगों को रुपया मिल सके। हमारे यहां पर जो स्टेट बैंक है, वह कुछ काम नहीं करता है। हमने चार पांच जगहों पर बैंक खोलने के लिये लिखा था लेकिन आज तक वे बैंक खुले नहीं हैं। मैं चाहूंगा कि वहां पर बैंक खोले जाएं।

MR. DEPUTY SPEAKER: It will be helpful if hon. Members do not repeat the points which other Members have made. If they have new points, let them bring them up. Now, Shri Shivnath Singh.

SHRI SHASHI BHUSHAN: I have a few new points to make.

MR. DEPUTY SPEAKER: We shall see when his turn comes.

श्री शिवनाथ सिंह (झुंझुनू) : उपाध्यक्ष जी, बजट हर साल पेश होता है। इस साल भी हुआ है और पिछले साल भी हुआ था। इस सदन के माननीय सदस्य जब पिछले चुनाव से जीत कर आए थे तो उनमें काफी जोश था और हमने एक बात सोची थी कि इस बजट के द्वारा हम बहुत बड़ा परिवर्तन ला देंगे। पिछले साल माननीय सदस्य में बहुत जोश था। पिछला बजट हमने देख लिया। यह बजट हमने देख लिया और आज मामला शांत है। आज यह जोश नहीं है। हम समझ गये। बजट जो ब्यौरोक्रेसी के द्वारा तैयार होता है, वह कोई परिवर्तन नहीं ला सकता है। आज का जो बजट है इसमें जो प्लान के लिए रुपया डाला गया है वह 700 करोड़ रुपये का है। यह काफी रुपया है कोई नये टैक्स नहीं लगाये गये हैं। लेकिन क्या यह बजट उस जनता का प्रतीक कहा जा सकता है जिस जनता ने हमें किस भावना से वोट दिया था। पिछली बार लोगों ने एक आशा से वोट दिया था। उस आशा को और विश्वास में व्यक्त किया और इस बार जो विधान सभाओं के चुनाव हुए जनता ने हमें भारी बहुमत दिया लेकिन क्या हम सोच सकते हैं कि लोगों ने जिन आकांक्षाओं से वोट दिया है, जिस आकांक्षा से कांग्रेस को सरकार दी है, क्या उस आकांक्षा की पूर्ती होती है।

आज हमारे देश में प्रायरटीज क्या हैं, इस की ओर ध्यान नहीं दिया जा रहा है। बहुत से लोग—बाग तो कहते हैं कि हम शहरों का अपलिफ्टमेंट कर रहे हैं, दिल्ली को फेम लिफ्टिंग कर रहे हैं। हो सकता है। आप दिल्ली का ही उदाहरण लीजिये। कितने प्रतिशत लोग हैं जिनको आज बिजली और पानी मयस्सर है। आज दिल्ली के 20 प्रतिशत आदमी ही ऐसे हो सकते हैं जो कैनाट सरकस का फव्वारा देख सकते हैं, यहां की सड़कों पर घूम सकते है। 80 प्रतिशत लोग आज भी गन्दी झोपड़ियों में रह रहे हैं जहां पानी की सुविधा नहीं है, बिजली की सुविधा नही है और शौच तक जाने की जगह नहीं है। इस प्रकार की हमारी अवस्था है। आप कह सकते हैं कि 700 करोड़ रुपया प्लान में रखा है। 700 करोड़ रुपये में पूरे देश की आबादी के लिए क्या हो सकता है और क्या हम इससे सुधार कर सकते हैं, इसको देखने की बात है।

आज देहाती क्षेत्रों में एक एक्सपेरीमेंट हो रहा है जितने हमारे नये डाक्टर निकलते हैं उनको देहातों में भेज दिया जाता है। अव्वल तो देहातों में डिस्पैन्सरी और हौसपेटल्स हैं ही नहीं और जहां हैं तो इन नये लोगों को भेज दिया जाता है। देहात के लोग गरीब हैं, अशिक्षित हैं और वे बीमारी को समझते नहीं हैं। उन पर एक्सपेरीमेंट करने के लिए नये-नये

लोगों को भेज दिया जाता है। क्या रिजल्ट आयगा आप की इस योजना का ? क्या रिजल्ट आयगा आप की इस स्कीम का यह आप सोच सकते हैं। इसलिए मैं निवेदन करना चाहूगा कि हैल्थ मिनिस्ट्री इस ओर ध्यान दे कि जहा देहातों मे डिस्पैन्सरी नही वहा डिस्पैन्सरी खोली जाएं और वहा पर एक्सपीरयस्ड डाक्टरो को ही भेजना चाहिए। अनएक्सपीरयन्स्ड डाक्टरों को तो आप शहरों मे रख सकते हैं जहा पर दूसरी सहूलियतें हैं और अगर उनके हाथ से कोई गलती हो जाती है तो उस गलती को दुरुस्त किया जा सकता है।

इसी तरह से आप दूसरी स्कीमो को जाजिए। गावो मे गरीब लोगो को बसाने के लिए झोपडिया तक नही हैं। यहा तक की आज शहरो के अन्दर भी गरीब लोगो को बसाने के लिए झोपडी नही है। आप बम्बई और कलकत्ते म गन्दी झोपडियो को देख सकते है। उन लोगों का क्या हाल है। जिस आकाक्षा को ले कर वे चले हैं क्या हमारा बजट की पूर्ति करना है। यह ठीक हैं कि आपने इसके लिए रुपया रखा है और टैक्स भी नही लगाये लेकिन जब तक हमारा माइड चेन्ज नही होता है, हमारी प्रायरटीज चेन्ज नही होती हैं, तब तक हम कुछ नही कर सकते। आज ब्योरोक्रैसी द्वारा जो बजट बनाया गया है उसको आप देखिये। मैं आप का उदाहरण देना चाहता हू। आज हरित क्राति आई है तो वह कहते हैं कि रूरल सेक्टर पर टैक्स लगना चाहिए। यह किस दिमाग से आता है। आज वे नही चाहते हैं कि देहात का किसान आगे बढ़े। वह सोचते हैं कि वह क्यों आग बढ रहा है वह क्यों पालिटिक्स में आ रहा है, वह क्यों दूसरी सर्विसेज मे आ रहा है ? यह सब उन लोगों के दिमाग की बातें हैं। हमारे मत्री जी कहते है :

> "The welcome increase in foodgrains production has added to the fiscal burden in another way."

यह हमारा दृष्टिकोण है। आज जो फूडग्रेंस मे प्रोडक्शन बढ़ा है, तो वह उस को वर्डन मानते हैं। किस लिए ? इसलिए कि एक जगह से दूसरी जगह बफर स्टाक को ले जाना होगा। यह आपकी ड्यूटी है। मैं केन्द्रीय सरकार से कहना चाहता हू कि आप फूडग्रेन्स में स्टेट ट्रेनिंग क्यों नही करना चाहते। आज एफ० सी० आई० को 125 करोड़ रुपये की जरूरत है पर आपने 25 करोड़ रुपये ही रखा है। आप चाहते हैं कि अगर उसको पैसे की और जरूरत हो तो वह बैंकिंग फैसेलिटीज एवेल करे और मार्केट से लोन ले और फिर अपने काम की पूर्ति करे। आज देश के किसानों के साथ खिलवाड किया जा रहा है। किसानो को उस की पैदावार का पूरा दाम नही मिल रहा है और दूसरी तरह आप फर्टीलाइजर्स, पम्पिग सेट्स और ट्रेक्टर्स आदि पर दिन रात टैक्स लगा रहे हैं। आप तो एग्रिकलचरल सेक्टर को पनपाना चाहते है लेकिन हमारी ब्यूरोक्रेसी उस को पनपने नही देना चाहती। सरकार तो उस को पनपाना चाहती है लेकिन वह उसके रास्ते मे रोडे खड़ी करती है। हिन्दुस्तान की अस्सी प्रतिशत आबादी गावों मे रहती है। गावों की स्थिति बहुत ही दयनीय है। मैं कह सकता हू कि देश मे ऐसे गाव है जो लाखो की सख्या मे हैं जहां पर पीने तक का पानी उपलब्ध नही है। मैं इस सम्बन्ध मे आपको राजस्थान का उदाहरण देना चाहता हू। वहा पर पन्द्रह और बीस मील से लोगो को सिर पर टोकरो मे ढो कर, मटको मे ढो कर पानी लाना पडता है। बीस तीस करोड रुपया खर्च करके यह समस्या हल हो सकती है। लेकिन हमारा दिमाग उस तरफ नही जाता है। यह हमारे मस्तिष्क पर एक कलक है। पच्चीस साल की आजादी मे हम इस समस्या को भी हल नही कर सके है। इस को हल किए बगैर हमारी आजादी पूरी नही होगी। देश के नागरिकों को हम पीने के लिए पानी भी नहीं दे सके हैं। सिंचाई के लिए मत दो लेकिन पीने का पानी तो दो। यह समस्या पच्चीस तीस करोड़ में हल हो सकती है। आज साल आप सैकड़ों करोड़ रुपया फेमिन रोकने के लिए खर्च करते हैं। लेकिन उसका भी आप सही उपयोग नही कर पाते हैं। ड्रिंकिंग वाटर की समस्या को सबसे पहले आपको हल करना

[श्री शिव नाथ सिंह]

होगा और जब तक हम गरीब लोगों के लिए, देहात के लोगों के लिए पीने का पानी मुहैया नहीं करेंगे, सच्चे अर्थों में हम आजाद हो गए हैं, ऐसा हम नहीं कह सकेंगे।

आप रूरल सैक्टर की हालत को देखें। बैंकों से लोन वहां नहीं मिलता, नैशनलाइज्ड बैंक्स से, कमर्शियल बैंक्स से उनको लोन नहीं मिलता। हमने कह दिया कि वहां से उनको मिलेगा लेकिन मिलता नहीं हैं। खाद और बीज के ऊपर हमने टैक्स लगा दिया। कीमतें बढ़ रही हैं। बिजली का उत्पादन देश में हो रहा है लेकिन बिजली इंडस्ट्री में चली जाती है, काश्तकार को नही मिलती है। उसको पैदावार की अच्छी कीमत नही मिलती है। इस तरह से किसान आज तरह तरह की दिक्कतें पा रहा है। रूरल सैक्टर तकलीफ पा रहा है। उस सैक्टर की तरफ आपको विशेष ध्यान देना होगा।

संक्षेप में मैं कुछ बातें आपके सामने रखना चाहूगा जिनको प्रायोरिटी आपको देनी चाहिये। रूरल इलैक्ट्रिफिकेशन के प्रोग्राम को आपको वार फुटिंग पर करना होगा। हमारा दृष्टिकोण यह होना चाहिये कि हर गाव को बिजली मिले। आने वाले पांच सालों में हर गाव को बिजली मिल जानी चाहिये। चुनावों में लोगों ने कांग्रेस को बहुमत मे भेजा है। अगर आपने हर गाव को अगले पांच साल में बिजली दे दी तो हम कह सकेंगे कि आपने हमें वोट दिया और हमने देखो, सभी गांवों को बिजली दे दी है।

डैजर्ट इरेडिकेशन की स्कीम भी किसी प्रान्त के वश की बात नहीं है। राजस्थान का बहुत बड़ा हिस्सा डैजर्ट से घिरा हुआ है। जिस तरह से हम चल रहे हैं उस तरह से सौ साल के अन्दर भी हम राजस्थान के डैजर्ट को नहीं मिटा सकते हैं। मध्य प्रदेश में भी डैजर्ट हो सकता है, गुजरात का कुछ हिस्सा भी डैजर्ट है। मैं समझता हूं कि डैजर्ट इरेडिकेशन के लिए आपको एक कमिशन बनाना चाहिये और नैशनल बेसिस पर इसको हटाने के कदम उठाने चाहियें। अगर आप यह समझते हैं कि स्टेट्स उस काम को करें तो यह स्टेट्स के वश का रोग नहीं है।

हाउसिंग की फैसिलिटीज भी आपको मुहैया करनी चाहिये। शहरों में जमीन नहीं मिलती है। गांवों में भी जो लैंडलैस आदमी है, उसके पास बसने के लिए अबादी की जमीन नहीं है। वह अपनी मेहनत से मकान बना सकता है। लेकिन उसको मकान बनाने के लिए जगह तो आप कम से कम मुहैया करें। इसी तरह से आपको बेरोजगारी को मिटाना पड़ेगा। तीन योजनायें हम पूरी कर चुके हैं और चौथी योजना चल रही है। हमने नारा दिया है और बार बार कहा है कि एम्प्लायमेंट के साधन हम बढ़ायेंगे। लेकिन हम बराबर देख रहे है कि बेरोजगारी बढ़ रही है। इस समस्या को भी आपको गम्भीरतापूर्वक लेना पड़ेगा। जब तक इसको सीरियसली आप नही लेंगे, कुछ नहीं हो सकेगा।

राजस्थान कैनाल को भी आप एक नैशनल प्राजैक्ट बना कर हाथ मे लें। यदि राजस्थान कैनाल पूरी हो जाती है तो सारे उत्तरी भारत को हम अनाज दे सकते है। उसको निगलैक्ट किया जा रहा है। राजस्थान के वश का वह रोग नहीं है। उसको एक नैशनल स्कीम के तहत आप लें और फंड प्रोवाइड करके जल्दी से जल्दी उसको आप पूरा करें।

पम्प्स, फर्टिलाइजर मिट्टी के तेल पर जो टैक्स आपने लगाया है, उसको आप वापिस लें, गरीब सैक्टर को आप ज्यादा टैक्स नहीं कर सकते हैं। तम्बाकू के लिए जैसा राव साहब ने कहा मेरी मान्यता है कि कच्चे तम्बाकू पर कोई टैक्स या एक्साइज ड्यूटी नहीं लगनी चाहिये। फिनिश्ड गुड्ज पर आप टैक्स लगा सकते हैं। खड़े खेत पर यह टैक्स लगा दिया जाता हैं और किसानों के लिए बड़ी परेशानी का कारण बनता है। यह उसके

सामने बहुत बड़ी समस्या है। उसको पटवारी तंग करता है, तम्बाकू इंस्पैक्टर तंग करता है। तम्बाकू पर टैक्स जो वसूल होता है, उसमें आप सुधार करें। उसे आप किसानों से वसूल न करें। जहां चीज हैंड्ज चेंज करती है, जहां तम्बाकू बिकता है, वहां आप खरीदने वाले से इसको ले सकते हैं। फिनिश्ड गुड्ज पर इसको आप लगा सकते हैं। किसान को इस तबालन से आप बचायें।

बैंक फैसिलिटीज, लोन फैसिलिटीज को आप उनके लिए बढ़ायें। क्रैश प्रोग्राम, रूरल वर्क्स प्रोग्राम, स्माल एण्ड मीडियम प्रोग्राम जो बने हैं, वे टोटल फैल्योर साबित हुए हैं। जितना रुपया दिया है सब लैप्स हुआ है, स्टेट गवर्नमेंट्स ने उसको खर्च नहीं किया। बजट में रुपया प्रोवाइड कर देने में कोई फर्क नहीं पड़ता है। असली देखने वाली चीज यह है उस को काम में लाया जाए उस का सही इस्तेमाल हो और ब्यूरोक्रेसी को आप ठीक करें। रुपये की व्यवस्था कर देने मात्रसे काम नहीं हो सकता है। टैक्स न लगाए जायें, इस वास्ते बजट सुन्दर हो जाता है, यह मेरी मान्यता नहीं है।

श्री एम० राम गोपाल रेड्डी (निजामाबाद) : यह कहा जा रहा है कि देश में ग्रीन रेवोल्यूशन हो गया है, अनाज मिलने लग गया है। मैं इससे सहमत नहीं हूं। मैं श्री गणेश से पूछना चाहता हूं कि अनाज बहुत हो गया है देश में तो क्या देश के हर आदमी को दो-वक्त का खाना मुहैया हो रहा है? क्या वह अब भी एक वक्त का ही नाश्ता नहीं करने पर मजबूर हो रहा है? अनाज बाजार में है लेकिन लोगों की परचेजिंग पावर नहीं है। इस वास्ते अनाज बाजार में पड़ा हुआ है। लोगों की परचेजिंग पावर न होने की वजह से दूकानों में कपड़ा पड़ा है। उनकी परचेजिंग पावर होती तो आज न अनाज और न कपड़ा वगैरह दूकानों में इस तरह से पड़ा आपको मिलता। आपको लोगों की परचेजिंग पावर बढ़ाने की कोशिश करनी चाहिये। इस बीच आपको एग्रीकल्चरल प्रोडक्शन को भी बढ़ाना चाहिये। पूरी दुनिया में तीन आदमी एक टन फूडग्रेज एक साल में खाते हैं जबकि हिन्दुस्तान में अनाज का उत्पादन दस करोड़ टन है देश में 55 करोड़ की आबादी है और इस हिसाब से यहां 5 5 परसेंट एक टन अनाज एक साल में खाते है। इसका मतलब यह हुआ कि पूरी दुनिया के मुकाबले में हमारे यहां फूड कजम्पशन 45 परसेंट कम है। इस वास्ते जो यह कहा जाता है कि ग्रीन रेवोल्यूशन हो गया है, सही नहीं है और हमारा उत्पादन और बढ़ना चाहिये।

यह भी कहा जाता है कि देहात वालों के पास बहुत पैसा आ गया है और उनके ऊपर और टैक्स लगने चाहिये, उन पर इनकम टैक्स लगना चाहिये। मैं कहता हूं कि एग्रिकलचरल इनकम टैक्स उन पर नहीं लगना चाहिये। जो भी टैक्स इस वक्त जमीन पर लगा हुआ है उसको भी हटा लेना चाहिये ताकि पैदावार बढ़ सके। आपने उन पर टैक्स लगान लगा रखा है तथा दूसरे टैक्स लगा रखे हैं। अब आप एग्रिकलचरल इनकम टैक्स लगाना चाहते है। आंध्र में एग्रिकलचरल इनकम टैक्स लगाया जा चुका है लेकिन इसको वापिस लेना पड़ा क्योंकि यह एक्सपेरिमेंट वहां फेल हो गया। होता यह था कि गरीब आदमियों को नोटिस भेजे जाते थे और जब वे जाकर उनकी जेब में सौ रुपये या दो सौ रुपये रख देते थे तब उन नोटिसों को वापिस ले लिया जाता था। पचास रुपये अगर उनको देने होते थे तो उनके दो तीन सौ रुपये खर्च हो जाते थे। इसमें हैरासमेंट और बरी बहुत ज्यादा थी। यह टैक्स बड़ा तकलीफदेह साबित हुआ। आपको लोगों से उसी तरह से रुपया वसूल करना चाहिये जिस तरह पेड़ से फल तोड़ते हैं और पेड़ को कोई नुकसान नहीं होता है।

यह भी कहा जाता है कि देहात प्रास्परस हो गए हैं, वहां धन बहुत बढ़ा है। एग्रिकलचरिस्ट बहुत प्रास्परस हो गया है, यह भी बार-बार कहा जाता है। शायद इलैक्शन के जमाने

[श्री एम० राम गोपाल रेड्डी]

में मन्त्री जी भी देहातों में गए होंगे और उन्होंने देख लिया होगा कि गांवों में किस तरह के लोग रहते हैं। वहां पर कैसी परिस्थितियां हैं, हालात हैं। बरसात के दिनों में घुटनों तक पानी भरा रहता है और उसमें से होकर लोगों को जाना पड़ता है, दल दल हो जाती है। गर्मियों में वहां धूल उड़ती रहती है। वहां मच्छर होते हैं, बिच्छू होते हैं, सांप होते हैं। वहां धन कहां से आया। बेचारा गरीब अगर अपने लड़के को थोड़ा बहुत पढ़ा लेता है और विल्लेज लेवेल वर्कर या टाइपिस्ट बनाने में कामयाब हो जाता है तो वह आपकी आंख में खटकने लग जाता है।

श्री वसंतराव पुरुषोत्तम साठे (अकोला) : धनी किसानों को भी नहीं देना चाहिये ?

श्री एम० रामगोपाल रेड्डी : पांच लाख गांव हैं और पांच लाख गांवों में पांच लाख भी धनी किसान नहीं होंगे। फिर वहां जो धनवान बने भी हैं वे इसलिए नहीं बने कि उनके पास जमीन है। वे छोटे मोटे कांट्रैक्ट लेते हैं या दूसरी चीज करते हैं, इस वास्ते धनी बने हैं।

श्री वसंतराव पुरुषोत्तम साठे : अंगूर की खेती करने वाले भी नहीं—

श्री एम० रामगोपाल रेड्डी : अंगूर की खेती करने वालों को मैं जानता हूं। हैदराबाद में एक रुपये किलो अंगूर बिक रहा है। जा कर देख लें।

सरकार का मकसद यह है कि गरीबों को कुछ काम मिले, काम के बदले उनको पैसा मिले। जो उनको पैसा मिलता है, उसकी दो तरह से लूट होती है। एक तो ट्रेडर्स भाव बढ़ा कर उनको लूटते हैं और दूसरे उनको जो ऋण लेना पड़ता है और उस पर उनको जो ब्याज देना पड़ता है, उसमें उनकी बड़ी लूट होती है। बहुत से ईरानी लोग हमारे देश में आ गए हैं। उनका कोई पेशा नहीं है। दस रुपये एक मजदूर को देते हैं तो महीना खत्म होने पर एक रुपया सूद का ले लेते हैं। दस महीने में सारी रकम वसूल कर लेते हैं लेकिन फिर भी जो प्रिंसिपल होता है वह खड़े का खड़ा रहता है। ईरानी लोगों को यहां क्यों रखा जाता है ? क्रिमिनल प्रोसीजर कोड में एक सैक्शन है कि अगर किसी आदमी का कोई पेशा न हो और वह अच्छी जिन्दगी बसर कर रहा हो तो उसके ऊपर केस चल सकता है। ये लोग दिल्ली में ही नहीं, देश के सब भागों में जगह-जगह गरीब लोगों को लूट रहे हैं। आज हमारे देश में एक इंडस्ट्रियल लेबरर को लगभग 150 रुपये मिलते हैं। वह काफी है। लेकिन जब कभी कोई मजदूर किसी ईरानी से कर्ज ले लेता है, तो वह कभी भी उससे छूट नहीं सकता है। ये ईरानी हमारे देश के लोगों को भारी सूद पर कर्ज देते हैं और उसको जबर्दस्ती वसूल करते हैं। मैं यह जानना चाहता हूं कि क्या मन्त्री महोदय इसका इन्तजाम करेंगे या नहीं। जैसा कि मैंने कहा है, ये ईरानी देश के हर एक शहर और देहात में मौजूद हैं। ये हैदराबाद में भी जगह जगह हैं। यहां पर जितने ईरानी लोग हैं, उन सबको एक शिप में बिठा कर वापिस ईरान भेज दिया जाये।

15 hrs.

एक माननीय सदस्य : ईरानी नहीं, पठान।

श्री एम० रामगोपाल रेड्डी : वे पठान हों या ईरानी या काबुली, उनमें से एक को भी हिन्दुस्तान में न रहने दिया जाये। सीलोन और बर्मा से हिन्दुस्तानियों को निकाला जा रहा है। लेकिन यहां पर गवर्नमेंट इन लोगों को गरीबों का खून चूसने के लिए हर तरह का प्रोटेक्शन दे रही है। अन्य होटलों के खुलने और बन्द होने के लिए समय निश्चित है, लेकिन ये ईरानी होटल चौबीस घन्टे खुले रहते हैं।

मैं ये बातें आन्ध्र प्रदेश एसेम्बली में भी कह चुका हूं और आन्ध्र प्रदेश कांग्रेस कमेटी की बैठक में भी कह चुका हूं। मैं कांग्रेस का एम० पी० हू, लेकिन अगर गवर्नमेंट ने इस समस्या का कोई इन्तजाम नहीं किया, तो उस पर से मेरा भरोसा उठ जायेगा। हमारे मिनिस्टर साहब बड़े रिवोल्यूशनरी है। मैं चाहता हूं कि वह इसका इन्तजाम करें।

श्री धर्मराव अफजलपुरकर (गुलबर्गा) : उपाध्यक्ष महोदय, वित्त मन्त्री ने इस साल का बजट 375 करोड़ रुपये के खसारे के साथ पेश किया है और इसमें 183 करोड़ रुपये डायरेक्ट और इनडायरेक्ट टैक्सेशन के जरिये वसूल करने की व्यवस्था की है। पिछले साल देश पर यह मुसीबत आई कि बंगला देश से एक करोड़ शरणार्थी यहां रहने के लिए आये। इसके अलावा बारिश की कमरत की वजह से सारे शमाली हिन्दुस्तान में बाढ़ आई, जिससे करोड़ों रुपयों का नुकसान हुआ। जनूबी हिन्दुस्तान में कहत पड़ा, जिसकी वजह से लाखों लोगों को फाके करने पड़े और कहीं-कहीं पीने का पानी भी नहीं मिला। एक और मुसीबत यह आई कि बंगला देश की निग्रेशन के सिलसिले में पाकिस्तान से लड़ाई हुई, जिस पर करोड़ों रुपये खर्च करने पड़े। इसके बाद शरणार्थियों को वापिस भेजने पर काफी पैसा खर्च करना पड़ा।

इन सब बातों को ध्यान में रखते हुए वित्त मन्त्री ने तीन मर्तबा बजट पेश करके 500 करोड़ रुपये के टैक्स लगाये। शरणार्थी वापिस चले गये हैं और लड़ाई खत्म हो गई है, लेकिन वे टैक्स अभी कायम हैं। मैं निवेदन करना चाहता हूं कि जब देश पर मुसीबत आई थी, तो लोगों ने बड़ी हिम्मत और जुर्रत के साथ उसका मुकाबला किया और तन-मन-धन की कुर्बानी दी, जिसकी वजह से हम लोगों को कामयाबी हासिल हुई। इस सूरत में उन टैक्सों को अभी भी जारी रखने का क्या जस्टिफिकेशन है? अब उन टैक्सों को खत्म कर देना चाहिए।

इस बजट की एक खास खूबी यह है कि एनुअल सैंट्रल प्लान आउटले के तहत 710 करोड़ रुपये का इजाफा किया गया है। इसका मकसद यह है कि जराअती और सनअती पैदावार में इजाफा किया जाये। लेकिन हम देखते है कि पांच-साला मन्सूबे में जराअत के लिए जो 1233 करोड़ रुपये रखे गये थे, इन तीन सालों में उस रकम का सिर्फ 22 परसेंट इस्तेमाल किया गया है। होना तो यह चाहिए था कि इस अवधि मे उस रकम का 60 परसेंट खर्च कर दिया जाता। मैं निवेदन करना चाहता हूं कि सिर्फ बजट में एलोकेशन को बढ़ा देने से ही लोगों को इत्मीनान या शान्ति नहीं मिल सकती है और न ही डेवेलपमेंट का काम हो सकता है। सिर्फ प्लान या बजट में पैसा बढ़ा देने से ही कोई काम नहीं हो सकता है। इसलिए मैं नहीं समझता हूं कि इस बजट मे गरीबों को कोई फायदा होगा।

एक तरफ तो ग्रीन रेवोल्यूशन की बात कही जाती है और जराअत की तरक्की के लिए काफी पैसा दिया जाता है, लेकिन दूसरी तरफ गरीब किसानों को पनपने का मौका नहीं दिया जाता है। पम्पिग सेट्स पर टैक्स लगाया गया है, इसके साथ स्टील प्रोडक्ट्स और एल्युमिनियम पर भी टैक्स लगाया गया है। जो गरीबों के इस्तेमाल की चीजें है। इस तरह छोटे-छोटे किसानों पर टैक्स लगाकर उनको परेशान किया जा रहा है।

सनअती तरक्की के लिए भी काफी पैसा रखा गया है। लेकिन हम देखते है कि पब्लिक सैक्टर में 4000 करोड़ रुपया लगा हुआ है, मगर उससे कोई आमदनी नहीं हो रही है।

SHRI K. S. CHAVDA : On a point of order. There is no quorum in the House.

MR. DEPUTY-SPEAKER ; The bell is bring rung ...Now there is quorum. The hon. Member may continue.

श्री धर्मराव अफलजपुरकर : सवाल यह है कि पब्लिक सैक्टर की अंडरटेकिंग्ज से कोई मुनाफा क्यों नहीं हो रहा है। इस मर्तबा प्लान आउटले में जो 710 करोड़ रुपये का इजाफा किया गया है, उसका मकसद यह है कि फार्म और फैक्टरी का प्राडक्शन बढ़ाया जाये। अगर सरकार का यही मकसद है, तो फिर जिन लोगों के हाथों में देश की बागडोर है, उन्होंने इस बारे में कोई एक्शन क्यों नहीं लिया है? अफसरों द्वारा भी कोई एक्शन नहीं लिया गया है। सब डिपार्टमेंट तमाशा देख रहे हैं।

आज प्लान आउटले में 710 करोड़ रुपये बढ़ा कर मेम्बरों को इत्मीनान दिलाने की कोशिश की जा रही है। लेकिन में नही समझता हूं कि यह बजट समाजवाद के आधार पर बनाया गया है। हमारे देश की बहुत बड़ी आबादी को पीने का पानी नहीं मिलता है। वित्त मंत्री मे अपने भाषण के पैराग्राफ 17 में कहा है कि हमारे 560,000 गांवों के 25 प्रतिशत कालेरा-एनडेमिक और गिनीवर्म इन-फेक्टिड एरिया हैं इसका कारण यह है कि उन लोगों को पीने का पानी नहीं मिलता है।

सरकार ने देश के लोगों को रहने के लिए मकान, खाने के लिए गिजा और पहनने के लिए कपड़े देने का वादा किया है, लेकिन हालत यह है कि देश की एक बहुत बड़ी आबादी के लिए पीने के पानी की सुविधा भी नही है। जो विल्लेज दरया के किनारे हैं, वहां के लोगों को दो दो मील से पानी लाना पड़ता है। बारिश के दिनों में पानी इतना गन्दा होता है कि वह देखने लायक भी नहीं होता है। अगर पच्चीस साल की आजादी के बाद हम अपने लोगों को पीने के पानी की सुविधा भी नहीं दे सकते, तो फिर हम यह नहीं कह सकते कि हम देश में समाजवाद ला रहे हैं। आज गरीबों की यह हालत है कि "कहां मैं जा कर रहूं कि मुझको सूकूने-हासिल कोई घड़ी हो, बचूं जरर से, बचूं जियां से, बुरी निगाह से, बुरी जबां से।"

आज हमारे देश में दौलतमन्द और दौलत-मन्द हो रहे हैं और गरीब और गरीब हो रहे हैं। हम अपनी आजादी की सिल्वर जुबिली मनाने जा रहे हैं। हमने अपने लोगों से जो वादे किये हैं, उनमें से पीने का पानी सप्लाई करने को सबसे ज्यादा प्रायटी दी जाये और अगले छः महीने के अन्दर उसका प्रबन्ध कर दिया जाये। जैसा कि श्री हेनरी आस्टिन ने कहा है, सब लोगों को, पार्लियामेंट के मेम्बरों और एम० एल० एज० वगैरह को, मिल कर पीने के पानी की व्यवस्था करने मे मदद देनी चाहिए।

इसके अलावा दूसरी खूबी यह है कि सोशल वेलफेयर व सोशल प्रोग्रेम पर 240 करोड रुपया रखा गया है और इसके साथ-साथ 125 करोड रुपया वाटर सप्लाई, होम साइट, स्लम क्लीअरेंस और प्राइमरी एजूकेशन पर रखा गया है। प्राइमरी एजूकेशन के बारे मे हम बड़ी बड़ी बातें करते हैं। मैं तो गुजिश्ता साल भी इस पर बोला था और आपकी नोटिस मे यह बात लाया था कि ऐसी जगहें हैं जहां स्कूल हैं तो टीचर नही हैं, जहा स्कूल भी है बिल्डिंग भी है वहां बच्चे नही हैं। तो इस तरफ ध्यान देना चाहिए। आज प्राइमरी एजू-केशन के ऊपर कोई ध्यान नहीं हैं। इस वक्त यह जो 125 करोड़ रुपया रखा गया है उसके लिए मैं बहुत धन्यवाद देता हूं।

एजुकेटेड अनएम्प्लायड के लिए 75 करोड़ रुपया रखा गया था। उसमें उनका कहना है कि 40 करोड़ रुपया ही खर्च हुआ है और 35 करोड़ बाकी है। अगर इसी तरह से हर साल बजटेड एमाउंट के अन्दर रुपया बचता रहा तो हमारा प्लान कैसे मुकम्मल होगा? आज जो हम कहते हैं कि समाजवाद आएगा वह कैसे सम्भव होगा? इस तरह तो पांच साल का मंसूबा दस साल में भी कम्पलीट नहीं हो सकता। इसके ऊपर पूरा ध्यान दिया जाना चाहिए। 12 करोड़ रुपया स्माल फार्मर्स डेवलपमेंट एजेंसी के लिए रखा है। उसमें से कुछ रुपया बीदर को दिया गया है। मेरी कांस्टीट्यूएंसी दक्षिणी हिन्दुस्तान के अन्दर है

गुलबर्गा जो कहर का इलाका है। मेरा यह निवेदन है कि कहर को उस इलाके से हमेशा के लिए खत्म करने का प्रयत्न होना चाहिए। इसी तरह स्पेशल न्यूट्रीशनल प्रोग्राम के लिए 21.5 करोड़ रुपया रखा गया है।..... (व्यवधान)...ड्राइ फार्मिंग डेवलपमेंट, रूरल वर्क इन ड्राउट प्रोन एरियाज के लिए तथा फ्रैश प्रोग्राम फार रूरल एम्प्लायमेंट के लिए 72 करोड़ रुपये का प्राविजन किया गया है। यह रुपया ठीक तरह से इस्तेमाल होना चाहिए।

एक चीज मैं और निवेदन करना चाहता हू जो मेरी कांस्टीट्यूएंसी के मुताल्लिक है। एक यूनिवर्सिटी हमारे इस इलाके में गुलबर्गा मे होनी चाहिए। वहां धारवाड़ कर्नाटक यूनिवर्सिटी के तहत कालेजेज हैं जो बिलकुल अनवील्डी हो गए हैं। कोई ऐडमिनिस्ट्रेशन नही हो रहा है। इसलिए एक यूनिवर्सिटी गुलबर्गा मे होना बहुत आवश्यक है। इसी तरह वहा एयरोड्रोम का कांसट्रक्शन भी होना जरूरी है और प्राइमरी एजूकेशन की बिल्डिंग्स बनाई जानी चाहिएं।

केरोसिन, फर्टिलाइजर और पावर ड्रिवेन पम्पस, अनमैन्युफैक्चर्ड टुबैको, स्टील प्राडक्ट्स और एल्युमिनियम प्राडक्ट्स पर जो टैक्स लगाए गए हैं उनका ताल्लुक गरीब लोगों से है इसलिए इसको हटा दिया जाय और गरीबों को इतमीनान दिलाया जाय।

डीसेंट्रलाइजेशन आफ इंडस्ट्रीज और डीसेंट्रलाइजेशन आफ पापुलेशन होना चाहिए। आज हमारे सामने बम्बई और कलकत्ते का जो हाल है उसको देखते हुए यह तो बिलकुल ही एक गंभीर परिस्थिति हो गई है। तो लाइसेंस देते वक्त इसकी पालिसी बिलकुल ही बदलनी चाहिए। लाइसेंस देते वक्त यह देखा जाय कि इंडस्ट्रीज ऐसी जगह लगाई जायं जहां पर कि इंडस्ट्रीज पहले से नहीं है।...(व्यवधान)...

एक शेर सुना कर खत्म कर देता हूं। हर साल हम बोलते हैं लेकिन कुछ भी नहीं होता।

कोई उम्मीदबर नहीं आती,
कोई सूरत नजर नहीं आती।

मौत का एक दिन मुय्यन है,
रात भर नींद क्यों नहीं आती।

हम हर साल गरीबों के बारे में यह सब कुछ बोलते हैं लेकिन उसके बाद भी कुछ नहीं होता। तो हमको नींद नहीं आती। ...(व्यवधान)...

इन शब्दों के साथ मैं बजट का समर्थन करता हूं।

SHRI D. D. DESAI (Kaira) : Sir, the circumstances in which the budget has been brought need attention. There is the cost of Bangla Desh, which was about Rs. 600 crores plus one year lost in our development, and war losses to be made up. Altogether, the country has suffered a damage exceeding Rs. 1,000 crores. This together with shortfalls in the plan had resulted in reduction in the growth of our revenues and savings. This needs attention.

In terms of tonnage, we had been more or less static in production. If we look at the railway budget and the tonnage which the railways had carried, we find we have remained somewhere around 200 million tonnes for the past two years, Now this particular tonnage could not have been possible on a development of 4.8% in 1970 and 3.5 per cent increase in 1971 of industrial growth which has been stated in the budget. Therefore, it is assumed that more or less growth has been upset by the inflation which we had gone through. In future when the budget figures are submitted we would like to have them in terms of weight and measures units rather than monetary value because the currency has the tendency to be inflated annually in terms of constant value, i.e., gold. So, unless there is an "Inflation Allowance" the values would be illusory.

The other circumstance has been that several other extremist left or right, and radical ideologies have been thrown away by the electorate. Particularly, the CPM, the Communist Party and other extremists have found that they have lost their place in States and so in this Parliament.

[Shri D. D. Desai]

The Finance Minister had stated that the budget has been framed with a view to accelerate growth, social justice, self-reliance, investment and resource mobilisation. We would like to examine whether these objectives could be achieved with this budget.

We find that the Finance Minister, having exhausted all the possibilities of taking additional revenue by personal taxation, which has reached 97.75 per cent income-tax, plus sur tax, plus 8 per cent as wealth tax and 7 per cent on urban property he has resorted to several other alternatives. In fact, there is one additional liability, which is revaluation liability. We think in terms of providing dearness allowance i.e., the salary plus dearness allowance represent the actual amount in terms of constant value. But here in the case of taxation we have no "Inflation Allowance" with the result that whether it is the same piece of gold, or property, or some other item, the tax has to be paid over and over again upon revaluation after inflation.

Formerly, we had the development rebate on industrial machinery and equipments This particular adjustment has been withdrawn. Development rebate represented about 25 per cent as inflation allowance

Then, there is tax effort made by the Finance Minister by taking two per cent from contracters and one per cent from sub-contractors. I think this is a step in the right direction. The deduction for priority industries, which was 8 per cent previously was reduced to 5 per cent and now it has been made zero. This particular step would naturally put all industries on par and the result of the judgment used by the Finance Minister will be realised in future. Then, previously there was no surcharge on companies. It was first introduced as the rate of 2.5 per cent last year and now it has been increased to 5 per cent. These measures will yield increased revenues in the forthcoming years.

In fact, this budget has explored and tapped all possible avenues of income. If we are to further expand our resources, which are very necessary to meet the obligations which are have already taken on hand besides made during the election period and those which several members have voiced presently, then the rapid growth of the economy is a must, from which alone we can derive our new incomes.

Here we find that the savings and funds available for investments after tax have been considerably reduced, and the Ministry may take notice that, in future, additional revenue may have to be found from some other sources. Probably, they might have to come from borrowings, because the savings by companies or by individuals have been limited.

One good feature, which the Budget has provided, is Rs. 1.5 lakh exemption limit for small entrepreneurs from wealth-tax This is a step in the right direction because the entrepreneurial base has to be widened and the Ministry seems to be well aware about it and has shown well inclined towards it.

I would like to offer a few suggestions because ultimately self-criticism and some constructive suggestions are useful to things which we are expected to contribute to. The Wanchoo Committee has submitted its report. It has recommended a 75 per cent ceiling ; in other words, 25 per cent is to be retained by the individual and 75 per cent taken by the Government. The highest personal tax level in a socialist country, that is, Sweden, has been of the order of 65 per cent ; in the fastest growing country like West Germany, it has been of the order of 53 per cent and in a country like Japan it has been 60 per cent.

The investments which have been made by Government are not essentially based on value analysis. We would like to have them on value analysis basis. There should be a cell in the Ministry to see that investments should have an adequate return ; otherwise, these investments could also be a liability.

The other factor has been the depreciation and development rebate allowances. If the value of the equipment is taken at Rs. 100, since depreciation is on the diminishing value.... (*Interruption*)

SHRI K. S. CHAVDA : Sir, I wish to raise a question of decorum and decency of the House. There is no quorum.

MR. DEPUTY-SPEAKER : The bell is being rung..Now there is quorum. He may continue his speech.

SHRI D. D. DESAI : Since depreciation is on a reduced value, it can never equal the original cost. On the other hand, if we provide for inflation, in the last ten years the raw material plus the cost of manufacture of capital goods have gone up to 180 per cent. The development rebate takes care of 25 per cent of it but the other 55 per cent still remains uncovered.

Public sector units should generate social surpluses, because the investment has come from the hard earned money of the public. Some how or the other we have not been able to generate enough social surpluses which we had anticipated to start with. The capital outlay should largely come from capital borrowings. The tendency has been that from revenue account we are making capital investments. To this extent we should have a certain amount of restriction.

The units in the public sector have been unwieldy and large while the structural capacity of a management has been limited to about 500 or 1,000 employees. Somehow or the other we should see to it that not more than 500 or 1,000 people are falling under the employment and management of one individual.

Then, there is the question of uprooting of societies. We should carry the jobs to the people instead of carrying the people to the jobs

As regards vocational training, it is easy to get clerks to day but it is very difficult to get a cook, a barber, a house servant, a carpenter or any one like that. So, we should try to train people whose need the society has the most, instead of working the otherway round. The people have trusted us and we should trust the people. More decentralisation of authority, greater financial, economic and social decision-making should rest with the people at points of operation. This has also been one of the necessities.

Then, you make village as a unit for economic operations instead of treating the whole country as a unit because it is very difficult to identify where the failures are taking place. It will be easier with decentralised responsibilities at village level and it will also help to set right the failures.

The Government bodies have also the vested interest. Therefore, depending upon the Government only is not likely to yield sure results.

About the green revolution which we have been talking so much of, we find that the effect of revolution is now hurting the Government. In the case of cotton and tobacco we are finding that there have been stocks accumulations and certain difficulties in selling....

MR. DEPUTY SPEAKER : Please conclude now.

SHRI D. D. DESAI : Yes Sir, I have many points yet to say. Anyway, I make the point about agricultural tax. I would requset the hon. Minister to take note that an expert committee should be appointed to go into that matter. I have travelled through thousands of villages. I have not come across so-called prosperous farmers. Therefore, some sort of a fact-finding enquiry should be undertaken and that too not by any interested parties but by some independent body.

SHRI VARKEY GEORGE (Kottayam) : Mr. Deputy-Speaker, Sir, lots of things have already been said in this House regarding the merits and demerits of this year's Budget.

As the time at my disposal is very limited I do not wish to repeat whatever has already been said even though I fully associate myself with the sentiments expressed by many hon. Members about the high incidence of taxation on kerosene, fertiliser and pump sets.

I wish to confine my observations to some of the glaring omissions in the Budget.

First of all, I would like to point out that this is not an employment-oriented Budget. Unemployment is the most tragic problem in our country. The number of unemployed increases at the end of every Five Year Plan. This is accepted in the Planning Commission's Report. How does this year's Budget solve this problem ?

The ultimate result is that under-developed States like Kerala are now facing a crisis.

[Shri Varkey George]

Just because ours is the southern-most State just because we are so far away from Delhi, just because our State Government is not fully controlled by the Indian National Congress and for that matter it is not going to be otherwise for quite some time, we are neglected in every sphere.

I was listening with great interest the speeeh of my hon. friend, Mr. K. Manoharan the leader of the D.M.K. party in this House. I feel a bit jealous of him and his State. Only because they make such big noise and they even threaten the Central Government with "State autonomy", etc., they are well looked after and their demands are at least taken into consideration. Keralites may be gentle and reasonable people. But I would like to point out that there is a limit to our patience and I would not be surprised if in the near future the people of Kerala also start agitating for their just demands setting aside their party affiliations. There are thousands and thousands of educated young men and women without jobs now roaming about in the streets. What are you going to do with them ? Kerala can provide them jobs if our proposals for starting industries in Kerala are accepted by the Central Government. There are 52 applications for industrial licences now pending before the Central Government. I have a list with me and I can place them before the House. We are not even allowed to start industries based on rubber and forest resources which are in abundant supply in our State.

I would like to point a few more glaring instances of complete neglect of, and discrimination against, Kerala.

Kerala has a better claim than any other State for a port-based Steel Plant as iron ore, lime stone, etc., are available in the immediate vicinity of the Calicut port and as an internal and export market is assured.

The Geological Survey of India have discovered the existence of about 313 million tonnes of magnetic iron ore containing about 30 to 35 per cent iron within a short distance of Calicut port. Within 60 miles of Calicut port, lime stone reserves exist which are estimated at 1.25 million tonnes. Kerala is the only State in South India which has no Steel Plant while the Government of India have just announced setting up of three new Steel Plants at Hospet, Salem and Visakhapatnam.

Another public sector undertaking in Kerala which is completely neglected by the Centre is the Travancore-Cochin Chemicals Ltd. This is the only project which manufactures caustic soda and chlorium in the public sector in this country. It has launched a very large expansion programme, and it needs a few rectifiers. Unfortunately, these rectifiers are not available in India and they have to be imported. On our approaching the Central Government to import them, we were told that these rectifiers are being made by Heavy Electricals in Bhopal, but the Heavy Electricals, Bhopal, say that they need three years to manufacture and deliver them. If the commissioning of this plant can be done with imported rectifiers within these three years, we can manufacture 45,000 tonnes of caustic soda during the next three years, resulting in a saving of Rs. 4 crores in foreign exchange.

The Kerala Government have requested the Central Government since 1964 for the location of a petro-chemical complex in the State. They have already convinced the Central Government that they have enough Naphtha for the establishment of such a project, but still the Central Government is keeping mum on it.

The Oil and Natural Gas Commission has located a promising sedimentary basin between Kerala coasts and the Laccadives Island. We have requested for a systematic probe in the matter, but the Central Government has not so far taken any action.

The allotment of steel, aluminium, zinc, *etc.*, for our industries is very small; we do not get even 25 per cent of what we require, and those itmes which we are manufacturing in Kerala like aluminium and zinc are manufactured with a subsidy on electricity charges from Kerala Government. Aluminium and zinc Steel which is manufactured in Kerala are taken out of the State...

MR. DEPUTY SPEAKER : The hon. Member may conclude.

SHRI VARKEY GEORGE : I am just concluding.

I would just say a word about the third unit of the Indian Telephone Industries which has been promised for Kerala. I am sorry to

say that nothing has been done so far about this.

Finally, before I conclude, I would just make a point which has been made by my hon. friend, Dr. Austin, *i.e.*, about the international airport which we have been claiming. The Kerala Government has offered the necessary land free of cost. A site has been selected by the Director-General of Civil Aviation, but this has not been taken into consideration so far. A project as this which is of great use to this country as a whole is now kept in cold storage just because this is in Kerala.

Therefore, the budget which can be claimed as one which gives some sort of relief to the higher strata of the society is, in fact, an uttar flop as it has completely failed to solve the greatest problem of the country, *i.e.*, unemployment.

15.35 hrs

[SHRI K. N. TIWARY *in the Chair*]

SHRI BANAMALI PATNAIK (Puri) : The Budget has been generally welcomed by all sections of the House Of course, a few criticisms have been levelled, but I don't agree with them generally.

It has been mentioned that Budget does not reflect a social change. How can it be? It is our social attitude and behavioural pattern that will bring the social change. Have we given up caste consideration ? And there are many such things. Budget can accelerate the process.

There has been more investment this time in the Budget. The Plan allocations has been increased by about 23% and I hope it will help us to the pace of self-sufficiency in some spheres.

The Finance Minister has stated in his Budget that steel requirements, fertiliser, electricity and other requirements have to be increased. In this connection, I would like to place that Orissa is full of mineral wealth. It is the Ruhr of India. It is unfortunate inspite of this richness natural resources it is backward. It supplies iron ore not only to Rourkela but also to other steel plants like Tata, Durgapur and Bhilai. We also export iron ore giving heavy subsidies to earn valuable foreign exchange. What a strange logic ? But how long should we go on like this ? Instead, I would request, to consider setting up more steel plants to utilise our resources and talents. Orissa can have more steel plants. But at least one should be set up in Orissa so that we can utilise our iron ores which will also incidentally create more wealth and employment opportunities. Government have rightly decided to allow establishment of some mini steel plants. But where are they ? Even then, Orissa requires one more giant steel plant.

It has been stated that production of electricity would be increased. In this connection, I would like to say that different State Governments follow different policies. Sometimes the electricity rates are reduced and sometimes increased. I would like to bring it to the notice that there is one paper industry in Orissa which has enjoy very liberal concessions by way of very much reduced power rate. Sir, I would suggest that there should be one uniform rate of electricity for one type of industry any where in the country. Otherwise, it will lead to unfair competition between State and State because the States, in order to attract industries, offer various concessions which utlimately lead to national loss. Therefore, I would request that the Electricity Act may be amended so that sufficient power is given to the Centre to impose uniform rate of electricity for different industries.

Some industrial units need a large amount of electricity. For the electricity is raw material. Take the case of aluminium industry. In Orissa there is one unit. It gets electricity at a very nominal rate. After all whose loss is it ? It is at the cost of the nation. Why should that private entrepreneur get so much of concessions ? After all aluminium indusry is a basic industry for the country. That industry should be nationalised. Government should not sell electricity at so cheaper rate.

Then, Sir, there are several irrigation projects which have not been completed. Since 1957 there is one irrigation project known by 'Delta Irrigation Project' whose estimates at that time was Rs. 14 crores and now it has gone upto Rs. 68

[Shri Banamali Patnaik]

crores. We do not know when it will be completed and where will end? Not even 50% of the work has been completed. Whatever has been done is haphazard. So, whatever money has been invested is a national loss. So, you should see that those projects which have been taken on hand are completed first. Not only this project, there is the Kosi Project and some other projects in each State and unless and until we finish these projects, we should not think of taking up new projects. We should complete these projects so that we can get more irrigation cess and more land can be brought under irrigation.

To-day the Government is thinking of having a crop insurance scheme. It is a good thing. I welcome it

Why not we think of introducing a Health Insurance Scheme? Let it be first confined to urban areas and few rural areas. Let there be a pilot project and some rural blocks. For our social welfare activities we are not providing enough funds. For health projects we have not been getting sufficient money. Hence the necessity of health insurance scheme to augment the resources If it is started as a pilot project, after gaining enough experience, it may be extended to other areas also.

This year, the Finance Minister has announced appointment of the Finance Commission which under the Constitution the Government has to do. What should be the terms of reference to the Commission? Different States have different financial conditions. Some States are backward. Will the backward States always remain backward because the conditions are such that they cannot get more investment on the basis of population or some kind of expenditure that is spent. But that does not remove the regional imbalance created in the different States. Richer States grow richer and they have capacity to earn more and invest more and the backward States suffer. It is because in the past these States have grown richer at the cost of others. One of the aims of the Finance Commission should be to see that the backward States get adequate investment, so that in 10 or 15 years their backwardness is removed. That should be one of the terms of reference to the Finance Commission. We are spending crores of rupees on famine, flood and drought. Why cannot we create a permanent funds of Rs. 1000 crores like the Depreciation Reserve Fund for industries so that it may be of help in times of need? We need not come for budgetary proposals every time to the House. We have to rehabilitate people affected by cyclone, drought flood, famine *etc.*, and for that purpose this fund will be helpful. In this, States and Centre should jointly participate.

Dr. Austin spoke about silver jubilee celebrations of our Independence this year. During this year he has suggested that every village should be able to have drinking water supply scheme. Let us take a pledge to fulfil that. In this connection I would say, as this is silver jubilee of our independence, we should publish a brochure wherein we may say what we have achieved so far. Each area may be able to know in terms of achievements what has been done, in respect of roads, buildings, schools, health measures, agricultural production, electricity, educational facilities and so on. We as Members, representing the people undertake to propagate this, but the Government, in consultation with State Governments, should come forward to publish these brochures. This will bring about the nearness of the people and the sense of achievement and participation among them as to what we have achieved during the course of the last 25 years Thank you.

MR. CHAIRMAN. There are about 8 or 9 persons to speak. I want to give chance for every body but the Finance Minister is replying at 4-30 P.M. I would request the Members to take only 5 minutes and not more than that

श्री प्रताप सिंह (शिमला) : सभापति जी, वित्त मंत्री महोदय ने जो बजट पेश किया है, वह मौजूदा हालात को देखते हुए मुनासिब ही है। बंगला देश के शरणार्थियों और पाकिस्तान के युद्ध के कारण जो आर्थिक बोझ इस देश पर पड़ा है, उसको पूरा करने के लिए जो थोड़े बहुत टैक्स लगाये गये हैं, वे मुनासिब ही हैं और उसमें किसी को कोई आपत्ति की बात नहीं होनी चाहिए। आप जानते हैं कि जो लोग हाल ही में इस लड़ाई में शहीद हुए उनके घर वालों और उनके बच्चों की देखभाल का

इन्तजाम सरकार ने किया है। मुझे इस बात की बहुत खुशी है लेकिन जहां आप उनको काफी सहूलियतें दे रहे हैं मुझे इस बात का शक होता है कि कहीं वे कागज पर ही न रह जाएं। इस ओर मैं सरकार का ध्यान दिलाना चाहूंगा।

मैं सरकार का ध्यान मिलिट्री पेंशनर्स की तरफ भी दिलाना चाहता हूं ताकि वह इस बात को न भूल जाए कि उनकी हालत कैसी है। जो पुराने पेंशनर्स है उनकी हालत बहुत ही ज्यादा खराब हो चुकी है। यह ठीक है कि कुछ थोड़ा सा पैसा पिछली दफा उनको दिया गया था लेकिन मौजूदा हालात मे महगाई के बढ जाने से उनकी हालत अच्छी नही है और न सुधरनी है। इसलिए मैं चाहूंगा कि उनकी पेंशन का केस, जो कि पे कमीशन के सामने नही रखा गया है और न ही उस पर कोई गौर किया जा रहा है, एक अलग से पे कमीशन बना कर उसके सुपुर्द किया जाय या फिर इसी पे कमीशन के सामने उनकी पेंशन का केस जाए जिसमे वह अपनी बातो को रखे। उन लोगो को जिन्होंने 1939—45, 1962 और 1971 की लड़ाई मे अपने मुल्क की रक्षा के लिए जाने कुर्बान करने मे कोई गुरेज नही किया, आज की मौजूदा महगाई के लिहाज से पेंशन मिले। मैं यह भी कहूंगा कि यह जो पेंशन उनको दी जाती है यह कोई खैरात नही है क्योंकि अपनी जिन्दगी का बेहतरीन हिस्सा मुल्क की सेवा मे बिता कर इन्होने यह पेंशन हासिल की है। इसलिए आप से प्रार्थना है कि मिलिट्री पेंशनर्स के लिए, जिसमे पार्टीशन सी स्टेट्स के पेंशनर्स भी शामिल हो, आप उनकी पेंशन बढ़ाने की कृपा करेंगे।

सरकार इस बात को मानती है कि बेरोजगारी बढ़ती जा रही है लेकिन बेरोजगारी बढ़ने का कारण सिर्फ यही नही है कि आदमी ज्यादा पैदा हो रहे हैं। वह भी एक कारण जरूर है लेकिन यह जो प्लानिंग कमीशन का ढांचा है यह भी उसका कारण है और उसकी वजह से यह बेरोजगारी कहीं बढ़ती है और किसी मुल्क के हिस्से में कम होती है। इस तरह का एक इमबैलेंस है जिसके कारण बेरोजगारी कहीं कम और कहीं ज्यादा है। कही पर लोग आन्दोलन करते है और कहीं पर नही करते हैं। जहा पर लोग आन्दोलन करते है वे फायदे में रहते हैं और जहां खामोश रहते हैं उनको नुकसान होता है। इसलिए मैं आपसे निवेदन करूंगा कि प्लानिंग कमीशन में यह जरूर होना चाहिए कि जो पहाड़ी इलाके हैं उनके लिए बिल्कुल अलग से एक सेल होना चाहिए और प्लानिंग कमीशन को पहाड़ी क्षेत्रों की क्या हालत है, उसके मुताबिक प्लानिंग करना होगा और उसके मुताबिक वह वहा के हालत को देख कर पैसा खर्च करे। प्लान जो बनना चाहिए वह क्षेत्रो के हालात के अनुसार होना चाहिए। दिल्ली का जो प्लानिंग है वह हिमाचल प्रदेश के लिए सही नही हो सकता और न ही वह उत्तर प्रदेश के पहाड़ी इलाकों के लिए सही हो सकता है। आप टेलीफून की ही बात ले लीजिए। टेलीफून लगाने के लिए दिल्ली के हालात को देखना होगा और अगर आप उन्ही हालात के मुताबिक हिमाचल प्रदेश मे टेलीफून लगाना चाहे तो वह सही नहीं होगा। इसी तरह से बिजली की बात है। बिजली और टेलीफून दोनों महकमे ऐसे हैं जिन से आमदनी होती है। प्लानिंग मे यह देखना जरूरी है कि हमे जनता के हर आदमी को सहूलियत देनी है। इसलिए लाजमी हो जाता है कि पहाडी इलाको के लिए आप की प्लानिंग बिलकुल अलग होनी चाहिए ताकि वहा के लोगों को सहूलियतें मिल सकें।

एक बात मैं बाउंडरी कमीशन के बारे मे कहना चाहता हू। इसके बारे मे हमे अपना एतराज आपके सामने रखना है। हिमाचल प्रदेश, हरियाणा और पंजाब के बाउंडरी कमीशन के बारे से कई दफा जिक्र भी आया है और उसके बारे मे हमारा काफी एतराज है कि वह कमीशन जल्दी से जल्दी बैठना चाहिए और हिमाचल प्रदेश के साथ जो आज तक बेइंसाफी हुई है, यूनियन टेरीटरी के नाते उस की देख भाल नहीं हुई है, वह दूर हो और सही ढंग से

[श्री प्रताप सिंह]

बंटवारा हो जिससे हिमाचल प्रदेश को पूरी तरह से मदद मिल सके। आज तो जोगेन्द्र नगर हाइड्रो इलेक्ट्रिक प्रोजेक्ट जो है, वह हिमाचल प्रदेश के बीच में है लेकिन फिर भी उस पर उसका कब्जा नहीं है। वह पंजाब को दिया हुआ है। इसी तरह से चंडीगढ़ का पहाड़ी इलाका हिमाचल प्रदेश को मिलना चाहिए क्योंकि वह उसके हिस्से में आता है। बाउंडरी का आज तक ठीक से बंटवारा नहीं हुआ है। यह होम मिनिस्ट्री की जिम्मेवारी है कि वह हिमाचल प्रदेश के साथ इंसाफ करे, लेकिन वहां इंसाफ नहीं हुआ है। हम आप को धन्यवाद देते है कि आपने हिमाचल प्रदेश को पूरे स्टेट का दर्जा दे दिया है लेकिन अभी भी जो कमी रह गई है उसको पूरा करना चाहिए। यह इस सरकार का काम है और मैं चाहता हूं कि आप इसमें हमारी मदद करेंगें।

एक सबसे जरूरी बात यह है कि हमने सबसे पहले लैंड रिफोर्म हिमाचल प्रदेश में किया है। और कहीं पर यह नहीं हुआ है। हम ने एबोलीशन आफ बिग लैंडेड एसटेट्स एण्ड लैंड रिफोर्म ऐक्ट, 1953 हिमाचल प्रदेश में पास किया जो कि अभी तक दूसरे प्रान्तों में नहीं हुआ है लेकिन अफसोस की बात है कि प्लानिंग कमीशन ने हमारे लिये कुछ नहीं किया है। हिमाचल प्रदेश का जो पुराना हिस्सा है और जो नया हिस्सा है, वे दोनों इकट्ठे हो चुके हैं लेकिन लैंड रिफार्म ऐक्ट नये हिस्से पर अभी तक लागू नहीं हुआ है। आज तो दोनों जगह कांग्रेस की सरकारें है। इसलिए मैं चाहता हूं कि यह कानून जोकि पुराने इलाके में लागू है वह नये इलाके में भी लागू हो ताकि स्टेट के लोगों को फायदा पहुंच सके और गरीबी कम हो सके।

इन शब्दों के साथ मैं आपको धन्यवाद देता हूं।

श्री सी० डी० गौतम (बालाघाट) : 1971 का साल भयंकरों संकटों का साल रहा है। उस संकट से पार पाने के लिए भारत सरकार को अरबों रुपया खर्च करना पड़ा है। उसको विस्थापितों का भरण पोषण करना पड़ा और उनको वापिस भेजना पड़ा। पाकिस्तान के साथ लड़ाई भी इसी साल हुई। उस कारण से भी बहुत सी कठिनाइयों का हम को मुकाबला करना पड़ा। बहुत से भाइयों ने सरकार पर टीका की है। परन्तु वे यह भूल गए कि गत वर्ष भयंकर संकटों में से हो कर हमको गुजरना पड़ा है और विशाल धनराशि उन संकटों से पार पाने के लिए खर्च करनी पड़ी है। ऐसी परिस्थितियों में जो बजट पेश किया गया है, मैं समझता हूं कि इससे बढ़िया बजट दूसरा नहीं हो सकता है। इस वास्ते यह बहुत अच्छा बजट है, इसका मैं समर्थन करता हूं।

इसके साथ साथ मैं यह भी कहना चाहता हूं कि किसानों की स्थिति को देखते हुए जो टैक्स लगाए गए है उन पर वे नहीं लगाए जाने चाहिये थे। किसान जिन औजारों को इस्तेमाल करता है, उन पर आपने टैक्स लगा दिया है। यह नहीं लगना चाहिये। मिट्टी के तेल पर आपने टैक्स लगा दिया है, यह भी नहीं लगाना चाहिए। पम्प्स पर नहीं लगना चाहिये, फर्टिलाइजर पर नहीं लगना चाहिये। जो बड़े किसान होते हैं वे तो इन टैक्सों का मुकाबला कर सकते हैं, वे तो इनको दे सकते है लेकिन जो छोटे किसान होते हैं, दो चार दस एकड़ वाले होते हैं, वे इन टैक्सों को अदा नहीं कर सकते हैं। इस वास्ते इस पर आप को फिर से विचार करना चाहिये। एग्रिकलचरिस्ट्स पर इनकम टैक्स लगाने की भी चर्चा चल रही है। उनसे आप मालगुजारी वसूल करते है। पानी का पैसा उन को जहां पहले दो रुपये देना पड़ता था, अब दस रुपये देना पड़ता है। ऐसी स्थिति में उन पर इनकम टैक्स लगाना अनुचित होगा।

फर्टिलाइजर का हम उपयोग करते हैं। हमारे मध्य प्रदेश में बहुत अच्छा धान होता है। उसका नाम है चिन्नौर और कालीकमोद

स्वाद में वह बहुत बढ़िया होता है और उसमें फ्लेवर अच्छा होता है। लेकिन फर्टिलाइजर का उपयोग करने से जो फ्लेवर उसमे होता है वह निकल जाता है। मैं प्रार्थना करूंगा कि उसका आप अनुसन्धान करायें और ऐसी विधि निकालें ताकि उसका फ्लेवर कायम रह सके। फर्टिलाइजर के उपयोग से जमीन कड़ी हो जाती है। हमारे यहां दो फसले होती है। जब धान खड़ा रहता है तब उसमें उड़द अलसी और लकौड़े की रबी फसल बो देते है। इसको ब्राडकास्ट बोलते है। फर्टिलाइजर के उपयोग से धान की फसल तो ठीक होती है लेकिन जो दूसरी फसल होती है, रबी की जो ब्राडकास्ट की जाती है वह बिल्कुल कम होती है क्योंकि जमीन मे मोयमचर नही रहता, नमी नही रहती। मैं चाहता हू कि इसके बारे मे भी खेती वाले कुछ ख्याल करें, कुछ इसके बारे मे अनुसन्धान करें ताकि जमीन मे मोयम्चर रहे और जमीन कड़ी न हो।

हम जो पैदावार के आकड़े एकत्र करते है उनको एकत्र करने का जो तरीका है वह सही नही मालूम देता है। अगर बीस तीस एकड़ में फसल बोई गई है तो ढाई एकड़ पर एक्सपेरिमेट कर लिया जाता है और कह दिया जाता है कि इसमे इतनी फसल पैदा होगी। यह गलत धारणा है। दस एकड़ का खेत हुआ या पचास एकड़ का खेत हुआ तो उसमे से ढाई एकड 33 वाई 33 फीट का ले लिया जाता है। और उस भाग को ले लिया जाता है जहा फसल अच्छी होती है और बता दिया जाता है कि इतनी इस मे फसल हुई। इस तरह से जो डेसीमल एक्सपेरिमेंट आप करते है और जो एवेज निकालते हैं वह सही नहीं होती है। वास्तव मे उतना उत्पादन नहीं होता है। आपने दस करोड़ का जो उत्पादन बताया है, हो सकता है कि उतना हुआ हो। परन्तु उसमें बहुत से गलत आकड़े भी रहते हैं। हमारे यहां मालगुजारी और जमींदारी का जब से उन्मूलन हुआ है फसल बढ़ाने की कोशिश बहुत कम हुई है। पैदावार बढ़ सकती है। तालाब पड़े हुए हैं लेकिन उनकी दुरुस्ती नही हो रही है। उनका उपयोग नहीं हो रहा है। पहले मालगुजार जमींदार होते थे और वे बराबर तालाबों को दुरुस्त करते थे। आज ग्राम पंचायतों के अन्तर्गत ये आ गए है और इनको कोई देखता नहीं है, इनकी देखभाल नहीं होती है। जंगलों का जो पानी बहता है और जिसमे खाद मिला रहता है उसको रसायनी पानी कहते हैं लेकिन उसका सही उपयोग नही होता है। अगर उसकी योजना कर दी जाए तो बहुत अच्छी फसल पैदा हो सकती है। उसकी भी व्यवस्था करने वाला कोई नहीं है। नदी नालों में बहुत पानी बहता है। अगर उसकी भी योजना की जाए तो एक करोड़ टन अनाज ज्यादा पैदा हो सकता है। मै समझता हू कि इन सब बातो को अगर हमारा एग्रिकलचर डिपार्टमैंट देखे तो बहुत अच्छा होगा।

श्री कृष्ण चन्द्र पांडे (खलीलाबाद): 1970-71 का वर्ष भारत के इतिहास मे बड़ा ही भयंकर और परीक्षा का वर्ष रहा है। परन्तु इस देश का सौभाग्य है कि इसको कुशल नेता मिला और प्रधान मंत्री श्रीमती इन्दिरा गाधी का नेतृत्व इस देश को प्राप्त हुआ जिसने विश्व को एक सीख सिखाई। याहिया शासन ने जबकि हम समाजवादी कार्यक्रमों की ओर आगे बढ़ रहे थे, गरीब मजदूरो को, किसानों को, एक करोड़ जनता को हमारे देश मे धकेल दिया ताकि इस देश की आर्थिक दशा को गिराया जा सके। परन्तु इस देश ने पूजीवादी व्यवस्था में विश्वास रखने वाले लोगों को जो सीख दी इतिहासकार उसको स्वर्णाक्षरों में लिखेंगे। मैं समझता हूं कि ऐसी परिस्थितियों में हमारे वित्त मंत्री जी ने जो बजट पेश किया है वह बड़ी ही खूबसूरती के साथ और हर दृष्टिकोण को सामने रखते हुए, पेश किया है। परन्तु मैं उन से दो तीन निवेदन करना चाहता हूं। मिट्टी के तेल पर उन्होंने कर बढ़ाया है उसे उनको वापिस ले लेना चाहिये। देश की जनता, गरीब, मजदूर किसान जिनके तन पर वस्त्र नहीं, जिन के पास रहने के लिए झोपड़ा नहीं, पेशा केवल जिन का मजदूरी करना है, इस कर का असर उन पर ही सीधा पड़ेगा। परन्तु इसमें

[श्री कृष्ण चन्द्र पांडे]

कोई दो राय नहीं हैं कि वह जब मिट्टी के तेल का दाम बढ़ाते हैं तो डीजल में जो मिट्टी का तेल मिलाया जाता है, उसे रोकने के लिए ही वे ऐसा करते है। उनका दृष्टिकोण ठीक है। परन्तु यह जो टैक्स बढ़ा है इसका असर गरीबों पर पड़ेगा, मजदूरों पर पड़ेगा। मैं आग्रह करता हूं कि वह इस पर पुनः विचार करें और इसे वापिस ले लें।

आज भारत खाद्यान्न के मामले में आत्म-निर्भर बन चुका है। पी० एल० 480 का आयात बन्द हो गया है। हम चार सौ से छः सौ करोड़ रुपये का गल्ला विदेशों से आयात करते थे। चालीस से साठ करोड़ रुपये तक हमें देना पड़ता था भाड़े के रूप में। वह आत्मनिर्भरता के कारण रुका है।

इसमें कोई दो राय नहीं हैं कि स्वचालित पम्पिंग सेटों पर जो टैक्स लगाया गया हैं, उसका बोझ किसानों पर पड़ेगा और खाद्यान्नों के दृष्टिकोण से देश के आगे बढ़ने मे रुकावट पड़ेगी। इस लिए मैं वित्त मंत्री से आग्रह करूंगा कि इस टैक्स को वापिस लिया जाये।

16 hrs.

उर्वरकों पर जो 10 प्रतिशत की जगह 15 प्रतिशत टैक्स लगाया गया है, उससे देश के किसान मजदूरों में बहुत असंतोष फैल रहा है। वे इस टैक्स की बात सुन कर अवाक से रह गये हैं और वे देख रहे हैं कि किसानों और मजदूरों को यह सरकार उनके लिये क्या करने जा रही है। आज देहात में गरीब किसानों और मजदूरों की मांग है कि उर्वरकों पर जो टैक्स लगाया गया है, उसको कम किया जाये। इस टैक्स के कारण खाद्यान्नों के सम्बन्ध में देश के आत्म-निर्भर होने में रुकावट पड़ेगी। इस टैक्स का बोझ उन किसानों पर अधिक नहीं पड़ेगा, जो बड़े किसान हैं। इसका प्रभाव उन किसानों पर पड़ेगा, जो गरीब हैं और जो सोच रहे हैं कि किस तरह से खेती का उत्पादन बढ़ाया जाये। इसलिये मैं वित्त मंत्री से निवेदन करूंगा कि वह इस विषय पर पुनर्विचार करें और उर्वरकों पर जो टैक्स लगाया गया है, उसको समाप्त किया जाये।

मैंने देखा है कि इस पूरे बजट में शराब पर कोई टैक्स नही लगाया गया है। जब से मैं संसद-सदस्य बना हूं, मैं देख रहा हूं कि किसी भी बजट में शराब पर टैक्स बढ़ाकर उसका दाम नहीं बढ़ाया गया है। मैं समझता हूं कि शराब का दाम बढ़ाया जाना चाहिए। इस बजट में उर्वरकों, पम्पिंग सेटों और मिट्टी के तेल पर 44.30 करोड़ रुपये के टैक्स लगाये गये हैं। इन चीजों के स्थान पर ये टैक्स शराब पर लगा दिये जायें, ताकि देश के गरीब किसान शराब की भट्टी की तरफ जाने से बचें और बड़े लोग चाहें तो पीते रहें।

जब देहात के किसान मजदूरों पर बोझ डाला जा रहा है, तो शहरों में रहने वाले बड़े बड़े पूंजीपतियों की सम्पत्ति को नियंत्रित करना भी बहुत जरूरी है, जिनकी अट्टालिकाओं पर अट्टालिकायें बनती जा रही है। यह नियंत्रण जल्द से जल्द किया जाना चाहिए, ताकि जिन किसान मजदूरों ने हमें मान सम्मान दिया है, हमें यहां बोलने का हक दिया है, उन्हें बल मिले और वे यह अनुभव करें कि यह क्रान्तिकारी, समाजवादी सरकार उनके लिए कुछ कर रही है।

यह सर्वविदित है कि उत्तर प्रदेश का पूर्वांचल बहुत ही पिछड़ा हुआ है। वहां निवास करते हैं बुनकर मजदूर, जिनकी रोजी रोटी सूत बुनने पर निर्भर करती हैं। उत्तर प्रदेश सरकार ने यहां के विदेश व्यापार मंत्री को दो पत्र लिखे कि स्टेपल यार्न के दाम बढ़ते जा रहे हैं, जिससे उत्तर प्रदेश के दस लाख बुनकर मजदूर बेरोजगार हो रहे हैं। उत्तर प्रदेश सरकार ने सूत की ग्यारह हजार गांठें मांगी थीं, परन्तु केन्द्रीय सरकार के विदेश व्यापार मंत्री ने केवल चार हजार गांठें देने की कृपा की। गरीब बुनकरों को सूत न मिलने की वजह

से वे बेकारी का सामना कर रहे हैं। स्टेपल यार्न का दाम दिन-प्रति-दिन बढ़ता जा रहा है। मैं वित्त मंत्री के माध्यम से विदेश व्यापार मंत्री का ध्यान इस ओर आकर्षित करना चाहता हूं।

उत्तर प्रदेश के पूर्वांचल में न तो बिजली की कोई व्यवस्था की जा रही है और न सड़कों की। वहां कोई उद्योग भी नहीं हैं। उत्तर प्रदेश के राज्यपाल ने अपने भाषण में वहां के चार गरीब और पिछड़े जिलों—बलिया, बस्ती, गाजीपुर और फतेहपुर—का उल्लेख किया है। मैं केन्द्रीय सरकार और वित्त मंत्री से विनम्र आग्रह करूंगा कि वे उत्तर प्रदेश के पूर्वांचल के विकास की ओर ध्यान दें।

बस्ती जनपद में घाघरा नदी भयंकर कटाव कर रही है, जिस से वहां के चार पांच लाख गरीब किसानों की जमीन कटती जा रही है। एक तरफ हम जमीन का वितरण कर रहे है और दूसरी तरफ जो जमीन कट रही है, हम उसको बचाने में असफल हो रहे है।

मैं सरकार का ध्यान मिर्जापुर जैसे गरीब और पिछड़े जिलों की तरफ दिलाना चाहता हूं, जहां कई स्थानों पर गरीब मजदूरों के लिए पीने का पानी भी उपलब्ध नहीं है। उनको उसी गड्ढे से पानी लेना पड़ता हैं, जिसमें से जानवर पानी पीते हैं। मई और जून के महीनों में उनको दो तीन मील से पानी लाना पड़ता है। मै वित्त मंत्री का ध्यान उन अंचलों की तरफ दिलाना चाहता हूं, जहां पीने का पानी उपलब्ध नहीं है।

इन शब्दों के साथ मैं इस बजट का अनुमोदन करता हूं।

श्री साहिब सिंह (दक्षिण दिल्ली) : सभापति महोदय, इस चुनाव में मैंने अपने विरोधी दल के साथियों से, और खास तौर से जनसंघ से, कहा था कि अगर वे हमारी पार्टी के बारे में झूठ बोलना छोड़ दें, तो मैं उनके बारे में सच बोलना छोड़ दूंगा। उन्होंने हमारी बात नहीं मानी और बड़ा नुकसान उठाया। आज यहां उनमें से बहुत कम यहां हैं, इसलिये बोलने के लिये मेरी तबियत नहीं करती है। यह मेरी सलाह नहीं मानते हैं।

मैं इस बजट का स्वागत करता हूं। सिर्फ बजट से ही इस बात का अन्दाजा नहीं लगाया जा सकता है कि हमारी सरकार और पार्टी के क्या प्रोग्राम हैं। मै यह जरूर कहना चाहता हूं कि सरकार जो पैसा जनता से टैक्स द्वारा लेती है, उसका सही उपयोग होना चाहिए। जहां तक शिक्षा का सम्बन्ध है, हम दिल्ली के स्कूलों को 95 परसेन्ट खर्चा देते हैं, लेकिन वह पैसा अनपढ़ मैनेजमेंटों के हाथों में जाता है और उन स्कूलों में आर० एस० एस० की शाखाएं लगती हैं। पैसा देते हुए सरकार यह तय करे कि समाजवादी शिक्षा अनिवार्य हो। जो मैनेजमेंट साम्प्रदायवादी हैं, खराब हैं, उनको हटा देना चाहिए। देश में शिक्षा का राष्ट्रीयकरण किया जाये। सिर्फ उन्हीं इंस्टीट्यूशन्ज को पैसा दिया जाये, जहां समाजवादी शिक्षा दी जा सके। देश में सामाजिक क्रान्ति लाने के लिए शिक्षा का राष्ट्रीयकरण किया जाये। जब तक सामाजिक क्रान्ति नहीं होगी, तब तक आर्थिक क्रान्ति नहीं हो सकती है।

शिक्षकों और सैनिकों की तन्खवाहें बढ़ाई जानी चाहिए। हमारी सेना ने बहुत अच्छा काम किया है और बहुत बहादुरी दिखाई हमें गर्व है। लेकिन उसमें रेजिमेंटों के नाम जाट, डोगरा, मोहर, राजपूत और सिख आदि बिरादरी के नाम पर न होकर क्रान्तिकारियों के नाम पर और राष्ट्रीय आधार पर रखे जायें। हम सैकुलरिज्म और समाजवाद के नाम पर वोट लेकर यहां आते हैं। इसलिये यह मुनासिब नहीं है कि हम बिरादरीवाद को बढ़ाने के लिए पैसा दें। जिन शिक्षा संस्थानों में आर० एस० एस० की शाखायें लगती हैं, उनको पैसा देना मुनासिब नहीं है।

अध्यक्ष महोदय, मैं मुबारिकबाद देना

[श्री शशि भूषण]

चाहता हू सरकार को खास तौर से जो उन्होंने तांबे की खानों का राष्ट्रीयकरण किया, अन्य खनिज पदार्थ का किया और कोक का किया उसके लिये। लेकिन आयरन ओर का भी पूरा पूरा राष्ट्रीयकरण करना चाहिए। हिन्दुस्तान के रिचेस्ट आयरन ओर व्यापारी चीफ मिनिस्टर हैं गोवा के उनको थोड़ी तकलीफ जरूर होगी लेकिन बहुत जरूरी है कि आयरन ओर की खानों का राष्ट्रीयकरण किया जाये क्योंकि मजदूरों की जो हालत हैं वह बहुत खराब है और उसमे तब्दीली आनी चाहिए।

एग्रीकल्चर वैल्थ पर टैक्स नही लगा हैं। मैं चाहता हूं कि जो व्यापारी एग्रीकल्चरिस्ट हो गये है, जो अगूर की खेती करते है जैसे आजकल बिड़ला जी बेचारे अगूर की खेती कर रहे हैं तो उन पर टैक्स जरूर लगना चाहिये। इनडायरेक्ट चाहे फर्टिलाइजर पर लगा हो लेकिन उससे कोई फायदा नहीं है। सीधे सीधे व्यापारी एग्रीकल्चरिस्ट पर टैक्स लगाना चाहिए।

जब हम शहरी सम्पत्ति पर और गाव की सम्पत्ति पर नियत्रण ला रहे है, उसे तो कोई रोक नही सकता। वह हमारी पार्टी की पालिसी है। चह्वाण साहब के हाथ बहुत लम्बे हैं, धीरे धीरे कसते है, काले धन के मालिक जब उसमे आ जायेंगे, बच नही सकते, अब सामाजिक परिवर्तन को कोई रोक नही सकता। इसलिये बजट को देखकर आप यह अन्दाजा न लगाइये कि हमारी चाल कितनी तेज है। मैं देखता हू कि जनता ने जितनी तेजी से हमे समर्थन दिया हैं, सरकार भी उसी तेजी के साथ लोगो का समर्थन लेते हुए आगे बढ़ रही है।

हमारे पटेल साहब ने कल नागरवाला का जिक्र किया। बार बार जिक्र किया। मैं उनसे जानना चाहता हूं कि यह नागरवाला आखिर कौन सी फिलास्फी बनाती है? यह पूंजीवादी व्यवस्था जब रहती है तो उससे नागरवाला बनते हैं और इस व्यवस्था के खिलाफ ही हमारी लड़ाई है, इसमे आपको हमारा साथ देना चाहिये। अगर वसीयतनामा लिख गया है नागरवाला उनके पक्ष मे तो मैं चाहता हूं कि सभा पटल पर उसे रखा जाना चाहिये। पता नही जो अपोजीशन के साथ उसको बहुत चाहते हैं हो सकता है उनके सम्बन्ध मे कुछ लिखा हो तो उसे रखा जाना चाहिए।

अध्यक्ष महोदय, जो खाने पीने का सामान सस्ता हो उसके लिये जो बडे बडे आढ़ती हैं जिनके पास करोड़ो रुपया ब्लैक का मौजूद है उन पर तो फौरन ही नियन्त्रण करना चाहिये। उनमे किसी को हमदर्दी नही है।

श्री पीलू मोदी (गाधरा) करके बताओ।

श्री शशि भूषण जब पीलू मोदी जी कह रहे है तो मैं चह्वाण साहब से दरख्वास्त करूगा कि बड़े आढतियो का जिनको ये रिप्रेजेन्ट करते हैं फौरन राष्ट्रीयकरण किया जाये। उसमे देरी नही करनी चाहिए।

आप तनख्वाह बढ़ाइये चाहे कम कीजिये लेकिन इतनी बात जरूर है कि जो एक और पच्चीस का फर्क है तनख्वाहो के अन्दर वह कम से कम एक और पन्द्रह का कर दिया जाये चाहे नीचे से वेतन बढाइये और चाहे ऊपर से कम कीजिये ताकि यह जो क्लर्क और अफसर का बहुत अन्तर है वह कम हो और एक दूसरे के साथ समाजवादी व्यवहार वह कर सकें, ऐसी हालत पैदा हो सके। इतना ही मैं कहना चाहता हू।

श्री नरेन्द्र सिंह बिष्ट (अल्मोड़ा): सभापति महोदय, मैं आपको हार्दिक धन्यवाद देता हू कि आपने मुझे मौका दिया कि इस पर कुछ शब्द मैं भी कह सकूं। बजट जो हमारा बनता है वह एलेक्शन मैनिफेस्टो का प्रतिबिम्ब होना चाहिए मगर इसमें करनी और कथनी में काफी अन्तर मालूम हो रहा है। खासकर जो बेरी बेरी बेरी बेरी रिच लोग हैं उनके लिये इस

बजट में कुछ भी नहीं दिखाई पड़ता। रास्ते भर हम नारेबाजी करते रहे कि हम असमानता समाज से हटायेंगे मगर असमानता ऐसे ही जादू के डंडे से तो नहीं हटेगी। उसको कितना कार्य रूप में लाया जाता है इसको देखने का मौका बजट में ही मिल सकता था लेकिन वह हमे मिला नही क्योंकि आज के जमाने में जब आप देख रहे हैं कि हमारी जो एकोनामी है वह पिछले साइक्लोन से, फ्लड से, रेफ्यूजी प्राब्लम से, वार से और रिहैबिलिटेशन आफ बंगला देश से काफी शैटर्ड हो चुकी थी तो इस जमाने में हम चाहे कितने भी ड्रैस्टिक मेजर लाते और यह जो वेरी वेरी वेरी वेरी रिच क्लास है उसको कुछ कम करने की कोशिश करते तो कोई भी हमें इसमें ऐसा नहीं कह सकता था कि हमने कोई बहुत ज्यादती किसी समाज के लिये की क्योंकि यह तो हमारी एक नीति ही थी और आवश्यकता भी इस बात की थी कि इस समाज को कुछ घटाया जाये और जनता में जो असंतुलन है उसको कम किया जाये। आखिर जमीदारी हमने खत्म की, स्टेटों को खत्म किया, प्रीवी पर्सेज को खत्म किया वह किस लिये किया? यही असमानता हटाने के लिये किया। जब उन लोगों के लिये यह सब कुछ कर सकते हैं तो मैं नहीं समझ पा रहा हूं कि क्यों इसमें सरकार को वेरी वेरी वेरी वेरी रिच लोगों के लिये ऐसा करने में कठिनाई हो रही है। इनको भी जल्द ही खत्म किया जाये। ऐसे लोगों के लिये इस बजट में सबसे पहली चीज मैं देखना चाहता था कि इन लोगों का कुछ किया या नहीं लेकिन मुझे बड़ी निराशा हुई कि इनको तो कुछ नहीं किया है। उसके विपरीत देखने में यह आया कि जो वेरी वेरी वेरी वेरी पूवर हैं उनके ऊपर बहुत ज्यादा टैक्स लगा। जैसे किरोसिन आयल है, मैं जहां से आता हूं 8 जिले पहाड़ के जो यू० पी० में हैं वहां बिजली का कहीं नाम ही नहीं है। शहरों में कहीं दो तीन जगह है नहीं तो सब जगह किरोसिन आयल से काम चलता है। इस टैक्स का असर विद्यार्थियों की पढ़ाई पर पड़ेगा, गरीबों के घरों में जो लालटेन जलती है वह नहीं जल पायेंगी। वैसे ही वह काफी कीमती चीज थी, अब आपने उसे और मंहगा कर दिया। पहले ही उसमें ब्लैकमार्केटिंग होती थी, अब और ज्यादा मौका आपने दूकानदारों को दे दिया। तो जहां केरोसिन आयल पर, एल्यूमिनियम पर, स्टील पर, फर्टिलाइजर पर और वाटर पम्प पर आपने टैक्स लगाया है यह टैक्स गरीबी हटाओ के अन्दर नहीं आते। तो मैं यह कहना चाहता था जो भी हम कहते हैं गरीबी हटाओ, असमानता हटाओ तो इन चीजों को आधार बनाकर टैक्सेशन भी हमारा होना चाहिये। जैसे गोल्ड कन्ट्रोल है उसमें यह हो रहा है कि मजदूरों को तो कुछ मिलता नहीं जो मजदूरी कमाते हैं और जो धनी आदमी हैं वह स्मगलिंग भी कर रहे हैं और लाखों रुपया उससे कमाते जा रहे हैं। तो जितने हमारे लेजिस्लेशन हो रहे हैं उनसे कोई लाभ नहीं हो रहा है जनता का और न सरकार का। तो इस ओर मैं ध्यान आकर्षित करना चाहता हूं। प्राहिबिशन की पालिसी है। हमारे पर्वतीय प्रदेश के सभी जिलों में प्रोहिबिशन लागू है उससे न वहां के गरीबों की माली हालत सुधरी न जनता को कोई फायदा हुआ। शराब के बदले में सुरा लोग पीने लगे। तो जितना पैसा पहले शराबखोरी में खर्च होता था जिसकी वजह से वहां के लोगों की माली हालत खराब थी, स्टैंडर्ड आफ लिविंग नीचा था वह आज और ज्यादा हो रहा है और सरकार की आमदनी का एक जरिया भी बंद हो गया तो इन चीजों पर आपको ध्यान देने की जरूरत है।

खास तौर पर पब्लिक सेक्टर के बारे में मैं कहना चाहता हूं। यह बड़े दुःख की बात है कि हमारे पब्लिक सेक्टर अन्डरटेकिंग्ज में जहां भी हम देखते हैं कोई भी आमदनी सरकार को होती नहीं तो इस ओर विशेष ध्यान देने की जरूरत है कि कैसे पब्लिक अन्डरटेकिंग्ज अच्छी तरह से काम करें।

अब जो सरकार लैंड सीलिंग करने जा रही है उसमें मैं सरकार का ध्यान आकर्षित करना चाहता हूं कि हमारे यू० पी० में तराई भावर

[श्री शशि भूषण]

में काफी जमीन है। उसमें जो मिलिट्री के पर्सोनेल है जो अभी लड़ाई में लड़े हैं उनके परिवारों को, भूमिहीनों को और हरिजनों को बसाने के लिये विशेष ध्यान देने की कृपा करें।

अन्त में मैं एक सुझाव यह देना चाहता हूं कि स्टेट लेबिल पर भी जवानों के लिये एक वेलफेयर डिपार्टमेंट होना चाहिए जो किसी मिनिस्टर के अन्डर हो ताकि फौजी भाइयों को सहायता दी जा सके। मैं ऐसा समझता हूं कि जो पाकिस्तान की लड़ाई अभी खत्म हुई है उससे हमें यह नहीं सोच लेना चाहिए कि हमेशा के लिए लड़ाई खत्म हो गई। मैं तो समझता हूं पाकिस्तान एक घायल शेर की तरह पड़ा हुआ है और उसको मल्हम पट्टी लगाने के लिए चीन और अमरीका काफी तैयार में है। इसलिये हमें भी खूब चौकन्ना होना चाहिए और पूरे जोर से डिफेन्स का काम जैसा अब तक चला आया है उसको चालू रखना चाहिये।

श्री रामावतार शास्त्री (पटना) : सभापति महोदय, मैं आपके माध्यम से केवल एक बात की तरफ वित्त मन्त्री का ध्यान आकर्षित करना चाहता हूं। अभी बिहार के अखबारों को पढ़ने से ऐसा मालूम हो रहा है कि बिहार की राजधानी पटना शहर और बाहर के दूसरे कुछ जिलों में पीने के पानी का संकट बहुत ही गम्भीर रूप से उपस्थित हो गया है। पटना शहर में तो ऐसी स्थिति आ गई है कि मोहल्लों में···

सभापति महोदय : आपको जो कुछ कहना है वह इसी समय कह लें, एप्रोप्रिएशन बिल पर आपको टाइम नहीं मिलेगा।

श्री रामावतार शास्त्री : हां, मैं उसपर बोलूंगा भी नहीं।

अखबारों में यह बात आ रही है कि पटना शहर के प्रायः तमाम मोहल्लों में पानी नहीं मिल रहा है, जब कि यह मार्च का महीना है। अप्रैल, मई, जून—तीन महीने अभी आगे आने-वाले हैं। जो स्थिति इस समय है, अगर उसमें सुधार नहीं किया गया तो आगे आने वाले दिनों में नगर के पांच लाख नागरिकों के सामने पीने के पानी का संकट और ज्यादा तीव्र हो जायगा। इसी तरह से देहातों की खबरें भी आने लगी हैं, वहां के कुएं सूखने लगे हैं और पानी नहीं मिल रहा है। पटना शहर की आबादी दिन-प्रति-दिन बढ़ती जा रही है और उसकी आवश्यकता के मुताबिक पीने के पानी की व्यवस्था वहां नहीं हो पा रही है। बिहार सरकार के पास पैसा नहीं है। पटना के वाटर बोर्ड ने बिहार सरकार से 30 लाख रुपये की मांग की थी ताकि वहां पर कुछ और नलकूप बैठाये जा सकें, लेकिन बिहार सरकार के पास इतने रुपये की भी व्यवस्था नहीं है। इन दोनों बातों को देखते हुए मैं चाहूंगा कि केन्द्रीय सरकार उनको कुछ विशेष सहायता दे ताकि पटना नगर के सामने जो पानी की कठिनाई पैदा हो गई है, उसको रोका जा सके, वरना आगे चल कर ला एण्ड आर्डर की समस्या भी पैदा हो सकती है। मैंने इस सम्बन्ध में पटना पश्चिमी क्षेत्र से चुने गये एम० एल० ए० श्री सुनील मुखर्जी का बयान भी देखा है, जो वहां की कम्युनिस्ट पार्टी के नेता हैं। उन्होंने कहा है कि सरकार का ध्यान इस तरफ तुरन्त जाना चाहिये, वरना ला एण्ड आर्डर की समस्या पैदा हो जायगी। मैं तो चाहूंगा कि वैसी स्थिति न आये। लेकिन यदि पानी नहीं मिलेगा तो क्या स्थिति हो सकती है, आप स्वयं उसका अन्दाजा लगा सकते हैं। इस लिये आप बिहार सरकार को विशेष सहायता दें ताकि पटना नगर और देहाती जिलों में खास कर दक्षिण बिहार के जिलों की, पानी की समस्या हल हो सके।

अभी मैंने बिहार के संथाल परगना जिले के डिप्टी कमिश्नर का एक बयान अखबारों में देखा। वहां के 170 गांवों में, जो पहाड़ों पर बसे हुए हैं और जिनमें 7,500 पहाड़ी जातियों

के लोग रहते हैं, भुखमरी की हालत पैदा हो गई है। डिप्टी कमिश्नर वहां गये थे और उन्होंने वहां की स्थिति की जांच की है। उनका कहना है कि यह बात सही है कि वहां पर अन्न-संकट बहुत तीव्र हो गया है, वहां के लोग बहुत तकलीफ में हैं। अगर उनकी तुरन्त मदद नहीं की गई तो 170 गांवों में रहने वाले पहाड़ी जातियों के लोगों के सामने मौत की समस्या उत्पन्न हो जायेगी। इस लिये मेरा निवेदन है है कि उनको जिन्दा रखने के लिये उनके बीच में तुरन्त गल्ला पहुचाने की व्यवस्था कीजिये।

मुझे, सभापति महोदय, आपकी मारफत यही दोनों सवाल उठाने थे जो बिहार की जनता के लिये बहुत ज्यादा महत्वपूर्ण हैं ताकि हम वहां के लोगों की रक्षा भूख और पानी पहुचाकर कर सकें।

श्री ज्ञानेश्वर प्रसाद यादव (कटिहार) : सभापति महोदय, जहां तक बजट की बात है, गावो मे रहने वाली गरीब जनता, गरीब किसान सोच रहे थे कि इसमे देहातों की बातें होंगी, लेकिन मुझे दुख के साथ कहना पड़ता है कि गांवों मे रहने वाले किसानों को जो आज अधिकतम उत्पादन मे जुटे हुए थे, अन्न के मामले में भारत को स्वावलम्बी बनाने के लिये दृढ़ प्रतिज्ञ थे, आज उनकी भावना को बहुत बड़ा आघात पहुंचा है।

किसानों के कृषि के उपकरणों की कीमतें बहुत ज्यादा बढ़ा दी गई है। उदाहरण के तौर पर ट्रैक्टर्स को लीजिये—हिन्दुस्तान 35 हार्स-पावर के ट्रैक्टर की कीमत 1968 मे 15,577 रु० थी, लेकिन आज 1972 में 24,200 रु० हो गई है। एस्कोर्ट्स 37 की कीमत 1968 में 17,317 रु० थी, लेकिन आज 25,200 रु० हो गई है। इसी प्रकार इन्टरनैशनल की कीमत 1968 में 19,570 रु० थी, लेकिन आज 25,200 रु० हो गई है। मैसी-फर्गुसन की कीमत 1968 में 21,140 रु० थी, लेकिन आज 1972 में 26,300 रु० हो गई है। इसी प्रकार से उर्वरकों की कीमतें भी बढ़ा दी गई हैं। झोपड़ियों में रहने वाला किसान का बेटा एलुमिनम के बर्तनों का प्रयोग करता है, लेकिन आपने उसकी कीमतें भी बढ़ा दी है। गांव में रहनेवाला गरीब मजदूर कैरोसिन तेल का प्रयोग करता है, सबसे पहले तो देहातों में कैरोसिन तेल मिलता ही नहीं है, लेकिन अब तो और ज्यादा महगा हो गया है।

मैं चाहूंगा कि वित्त मंत्री ग्रामीण क्षेत्रों में रहनेवाले किसान मजदूरों के बारे मे सोचें और किसानों पर जो टैक्स लगाये गये हैं, उर्वरक पर, एलुमिनम पर, कैरोसिन तेल पर, इन सबको वापस लेने की चेष्टा करें।

सभापति महोदय, मैं जिस क्षेत्र से आता हूं, वह बिहार का कटिहार क्षेत्र है। कटिहार के सहरसा, पूर्णिया आंचल मे जूट की खेती होती है, लेकिन मुझे दुःख के साथ कहना पड़ता है कि वहां के किसानों को जूट का उचित दाम नहीं मिलता है। कटिहार मे पहले एक जूट मिल थी, लेकिन वह बन्द है। बिहार सरकार ने उसको चलाने का निर्णय किया है, लेकिन मैं चाहूंगा कि केन्द्रीय सरकार उस जूट मिल को अपने हाथ मे लेकर चलाये ताकि वहा पर जूट उद्योग की स्थापना हो सके और वहां के भूमिहीन किसानों को जूट का उत्पादन करने के लिये प्रोत्साहन मिल सके और वे अपनी आजीविका को चला सकें।

आज ग्रामीण क्षेत्रों मे रहने वाले किसानों की आर्थिक जीवन रचना बहुत असंतुलित हो गई है। वे अपनी खेती मे पैदावार करते हैं, लेकिन उसके मुताबिक जो मूल्य उनको मिलना चाहिये, वह नही मिल पाता है। वे अपना खून पसीना एक कर के जो उत्पादन करते हैं और जब वह बाजारों में जाता है तो उसका मूल्य बहुत कम मिलता है। आज तो अखबारों में यह भी पढ़ने को मिला है कि गेहूं की कीमतें भी घटाई जा रही हैं। आप थोड़ा इस पर गम्भीरता से विचार करें—जहां हम ग्रामीण क्षेत्रों की अर्थ व्यवस्था को सुधारना चाहते थे, उनका पुनरुत्थान चाहते थे, ऐसी नीति से हम कैसे उन

[श्री ज्ञानेश्वर प्रसाद यादव]

का भला कर सकते हैं, उनकी मुसीबतों को कैसे दूर कर सकते हैं।

16.27 hrs.

[MR. SPEAKER *in the Chair*]

औद्योगीकरण की दिशा में हम को जो प्रयास करने चाहिये, वह नहीं हो रहे हैं। बड़े बड़े उद्योग धन्धे बड़े बड़े शहरों तक ही केन्द्रित हो गये हैं। आज आवश्यकता इस बात की है कि बड़े बड़े शहारों में जो उद्योग धन्धे केन्द्रित हो गये हैं, उनको विकेन्द्रित कर के गांवों में ले जाया जाय ताकि धरती के बेटों को काम करने के उचित अवसर मिल सकें।

मैं यह भी चाहूंगा कि ग्रामीण क्षेत्रों के लिये एक सघन योजना योजना-विभाग के द्वारा बनाई जानी चाहिये ताकि गांवों की 80 प्रतिशत आबादी को उसका लाभ मिल सके। आज हमारी योजनायें बड़े बड़े शहरों के विकास के लिये बनती हैं, गांवों में रहने वालों झोपड़ियों में रहने वाले किसानों के बेटों के लिये नहीं बनती हैं, हमारी योजनाओं में ग्रामीण क्षेत्रों के विकास का अभाव रहता है। इसलिये मैं चाहूंगा कि तमाम बड़े बड़े धन्धों को विकेन्द्रित कर के गावों की ओर ले जाया जाय ताकि गावों में रहने वाले लोगों को रोजी-रोटी मिल सके।

ग्रामीण क्षेत्रों में उद्योग धन्धों का जाल फैलाने के लिये सरकार की एक नीति है कि हम ग्रामीण क्षेत्रों का विद्युतिकरण करें, ताकि किसान छोटे-मोटे उद्योग धन्धे लगा सकें। लेकिन मुझे दुःख के साथ कहना पड़ता है कि कटिहार में दो साल पहले एक थर्मल पावर स्टेशन बनने की बात थी, पता नहीं वह बात क्यों खटाई में पड़ गई। आज थर्मल पावर स्टेशन के अभाव में वहां के देहातों में जो बिजली पहुंचनी चाहिये थी, अब उसके पहुंचाने में कठिनाई हो रही है। मैं चाहूंगा कि सरकार उस योजना को शीघ्र कार्यान्वित करे ताकि वहां पर थर्मल पावर स्टेशन बन सके और क्षेत्र के ग्रामों का विद्युतिकरण करने की दिशा में हम तेजी से कदम उठा सकें ताकि गांव में रहने वाले किसान मजदूर छोटे-छोटे उद्योग धन्धे चला कर अपनी आजीविका की व्यवस्था कर सकें।

अध्यक्ष महोदय, शिक्षा के बारे में मैं आप का ध्यान आकृष्ट करते हुए निवेदन करना चाहता हूं कि आज जिस परिस्थिति से हम गुजर रहे हैं उसमें राष्ट्रीय चरित्र का जो निर्माण होना चाहिए उसका शिक्षा के क्षेत्र में अभाव दिखाई देता है। इस दृष्टिकोण से शिक्षा में कुछ इस प्रकार की नीति, कुछ इस प्रकार की योजना अपनानी होगी ताकि हमारे चरित्र का गठन हो सके, हमारे राष्ट्रीय चरित्र का निर्माण हो सके और उसके द्वारा देश की अच्छी सेवा की जा सके। इतना ही कहकर मैं अपना स्थान ग्रहण करता हूं।

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): Mr. Speaker, Sir, at the outset I must thank all the members who participated in this general debate and offered their criticisms and suggestions as regards the budget proposals that are placed before this hon. House. I know that some members have very severely criticised the Budget, but I have also some satisfaction that many members on this side and some members on the Opposite side have been kind enough to see some good points in the Budget and endorse it. I know that the members on the Opposition who endorsed it, did so with some reservation. But I must say that I have myself not made very tall claims in the Budget that I have presented to this hon. House. But, Sir, I do claim and I am entitled to claim that this Budget has made provisions which meet some of the basic objectives which form part of the manifesto with which our Party went to the people last year and this year as well.

Also some members started describing the Budget by using very literary adjectives. It is perhaps the fashion to describe the Budget in one word. Some called it 'flop'; and some others called it 'a budget of betrayal'. One

member, Mr. Manoharan, used a series of words—'insipid', 'untrustworthy', 'unscrupulous' and what hon. He seems to be fond of alliterative style ; that seems to be the trade mark of his Party; they possibly try to imitate, rather badly, their great leader, Anna, without his gift of knowledge and height of stature. I, certainly, would not mind if anybody calls the Budget 'insipid'. I do not mind if anybody calls it 'unwarranted'. But, really speaking, I do take objection to being called 'untrustworthy' and 'unscrupulous', because I do claim that the Budget is very straightforward and simple.

As I said, I have not made tall claims because a Budget, though it is a very important instrument of implementing Government's policy, Budget by itself, in isolation, cannot be said to be the sole test of the entire policy of the Government. You have to see the philosophy behind the Government's socio-economic policies ; you will have to see the performance of the Government all across the board, the entire governmental activity. You cannot see merely what is the nature of taxation ; you must see, ultimately, what provisions have been made for the growth and for removing social injustice.

Some hon. Member wanted to know from me what exactly was our philosophy. I will certainly tell him what our philosophy is. He knows what our philosophy is, but unfortunately they try to see our philosophy from the point of view of their policy. That is where the whole thing goes wrong. I would certainly explain the strategy of this Government as far as the economic problems of this country are concerned. But, first of all, let me try to see the Budget.

I would certainly accept with satisfaction what the Minister of State, Mr. Ganesh, called the Budget. He very aptly called it a budget of faith, a budget of robust realism and faith in future. Certainly it is so. Really speaking, it is a robust realism in the sense that we have to see what exactly are the problems that we have to meet this year, what is the assessment of the problems of this year, what are the responsibilities that we have inherited from the last year, and, whether, really speaking, we are trying to meet some of those problems.

So, according to me, the Budget is oriented firstly to meet the priority national requirements and secondly, the essential needs of the economy this year. What are the priority national requirements of this year ? We are successor to 1971 which was a glorious, historic year for this country, during which we had undertaken the grave responsibility of looking after ten million refugees and when we had to gage a war against aggression by Pakistan and for the liberation of Bangla Desh. Therefore, really speaking, we are inheriting certain responsibilities, and hence there are certain priority national requirements. It is not enough that we liberated Bangla Desh and helped them to establish democracy but is it also our responsibility to see that it is helped to stand on its own. Therefore, we have to undertake certain responsibilities of giving them co-operation, friendly co-operation. Loyalty to friendly neighbours is one of the obligations and one of the national priority requirements of this country. Therefore, we have to make certain arrangements for that. Another question of over-riding importance is the question of making provision for national security. We had to make special provision for the last year and we have to carry on that responsibility this year also. Naturally, there is the wear and tear of equipment and other matters. We have to make provision for that. That has to be looked after.

These are some of the important things that we have to look after. That is one test—whether we have made arrangements for this or not, whether we have placed difficulties, saying, 'Well, we have no sources, we can't do this because of certain other constants of a economic resources'. We have not pleaded that because these are the MUST which we have to do at any cost. We had to make provision for these. Therefore, this is one thing which we take into consideration while framing the Budget.

The other aspect was of economic needs. Before one assess the economic needs, really speaking, he must make an assessment of the economy. There are certainly some very healthy trends in our economy. I know some of the Members have taken note of that. Just now I heard the humorous speech of Mr. Bisht—'very very rich and very very poor'. If you just get yourself lost in these phrases, possibly, you will get lost completely. Let us understand exactly what was the situation. There are certain weaknesses in the socio-economic structure of our country. At the same time, there are certainly some inherent

[Shri Yeshwantrao Chavan]

strengths of our economy, and one important that emerged during the last year,—and that we came to know for the first time, realised for the first time, we, not as a Government, but as a nation—was that there is enough potential inherent in the economy of our country which can withstand the strains and difficulties. There are adequate stocks of food. There are adequate foreign exchange reserves. There is substantial buoyancy in the tax revenues. I have made a mention of it in the Budget speech. There is buoyancy in the deposit mobilisation of the banks. There are some of the very important factors, very very very important factors, that we have to take note of. These are some of the strengths of our economy. We have to take these things into consideration and make an assessment. I have made a mention. . .

SHRI K. S. CHAVDA : A lot of black money is also there in the country.

SHRI B. P. MAURYA (Hapur) : You are the best person to know the black money.

SHRI YESHWANTRAO CHAVAN : I will come to that. As I said that there are certain strengths in our economy, there are also certainly some weaknesses in our economy. Black money is one of them. I am not going to hide that. I am coming to that.

As I said, we have also to meet the essential economic needs of the country. Now, what exactly do we mean by 'economic' ? We normally say 'Growth with social justice'. It is rather a hackneyed phrase. People would like to know what exactly we mean by it. Certainly as the Prime Minister said this morning while addressing Federation of the Indian Chambers of Commerce and Industry we do not know that type of poverty which was prevalent in the pre-Independence days even then there are certain aggressive forms of poverty even to-day. Shri Indrajit Gupta wanted to know as to what our philosophy is. We want economic growth, but we want the man, the human being, to be the centre of this developmental effort. This is the main plank of our philosophy. He will be the centre of the philosophy. If you merely say, think in terms of the rate of growth, well, I think, that is rather a perverse view of the economic growth, because, ultimately, we cannot think merely in terms of rate of growth. without thinking in terms of human development, the flowering of the human personality and the opportunities that we give to the man through the developmental effort. Therefore, our main effort in the economic field is to attack poverty, but first of all, to attack the worst forms of poverty. Poverty is somewhat a very generic term but there exist almost certainly pocket of the very worst forms of poverty even today. There are large number of people who go without the basic facilities for drinking water. There are large number of people who go without home sites. There are large number of people who live in the jhuggies and jhopries and slums. They don't get even the essential services necessary of the human beings viz., latrines and water supply and simple communications. They are short of all these things. Millions of people are without any employment in the rural areas. There are large number of areas in this country which are drought-prone. It is none of their fault that they were born in those areas where nature is so very unkind because there is no rain there. There are large number of areas where it is very difficult to provide the natural irrigation facilities.

Therefore, we have to make certain provisions for them. I am very glad to say that in this Budget we have made a massive provision for this particular programme. As hon. Members might have seen, apart from the general outlay in the Plan of nearly Rs. 700 crores, we have made provision, for this particular type of activity, of nearly Rs. 240 crores. From 1970 onwards we certainly made some provision for these priority social-justice sectors like drought-prone areas. Last year we made certain provision for the uneducated unemployed and crash programme and so on and so forth. Well, one of the aspects of the criticism that some Members made was the question of the ultilisation of this money.

In the first year of this drought-prone areas programme, in 1970-71, when it was made, it certainly took some time for us to prepare the scheme. The first few months certainly were lost in making certain preparations for this programme. But, I would like to mention to the honourable House that this year, 1971-72, we have practically utilised the entire provision that was provided for the drought-prone areas. This is my latest information. Even as far as crash employment Programme was

concerned, Rs. 50 crores provision was made last year. My information is that till the middle of March, about Rs. 30 crores have been spent on that. That is to say, the programme has picked up momentum. It took us some time to prepare the programme. I know, the provision that we made is not enough, certainly we should make still more and more provision. But my main point is this. What is the main thrust of the Budget ?

The main thrust of the Budget is to meet the needs of the economy. I am trying to explain that these were the needs of our economy. Last time after 1965, when we had a conflict with Pakistan, we found that practically, from the next year onwards we could not make the provision for the plan outlays and as a matter of fact, the Plan collapsed. There was, practically for three years, no plan. So, this year is the most crucial year from this point of view, namely, that despite all these obligations, ——in spite of the economic and other difficulties we have had to face in the wake of the national crisis, ——we could make a massive effort to see that the Plan is strengthened substantially in areas where it concerns the people's welfare, people's comforts. Some hon. Members have tried to find fault. There are some faults. I cannot say that there cannot be any faults. Some people have justifiably criticised the budget on certain points and perhaps if I were in their place, I also possibly would have done the same thing. At the same time, I would submit that hon. Members must try to see the more important aspects of the budget, What is the main thrust of the budget, is . . .

SHRI K. S. CHAVDA : On a point of explanation . . . .

SHRI YESHWANTRAO CHAVAN : He can ask me the quession at the end.

SHRI K. S. CHAVDA : I want to have some information regarding the Rs. 50 crores crash programme.

SHRI YESHWANTRAO CHAVAN : First of all let him listen to what I have to say, try to understand it and digest it out then ask questions.

SHRI K. S. CHAVDA : I have already understood and digested. Regarding the Rupees 50 crores crash programme, I want of seek information from the hon. Minister.

SHRI YESHNWANTRAO CHAVAN : I know that he is a very impotant Member. So, I do not want to carry on a discussion with him just now on this.

SHRI B. N. REDDY (Niryalguda) : The hon. Minister has said that man is the centre of development. Is he prepared to give an assurance that unemployment will be reduced exploitation of man by man will be reduced disparities will be reduced ?

SHRI YESHWANTRAO CHAVAN : This is our commitment, not merely an assurance. I may tell him that this is the commitment which this Government and the party to which it belongs has made to the Country. So, it is not merely an assurance. Hon. Members had wanted to know the philosophy of this Government. I say that this is our philosophy. .

SHRI PILOO MODY : They would not be able to do it.

SHRI YESHWANTRAO CHAVAN : That is why the hon. Member is there and we are here. It is lack of faith which has made him what he is.

SHRI PILOO MODY : He is absolutely right. It is lack of faith.

SHRI YESHWANTRAO CHAVAN : It is lack of faith in the future of our own people and lack of confidence in ourselves as a nation that leads to this particular position.

What I was trying to drive at was this. First of all, hon. Members should try to judge the budget from the point of view of its orientation. This budget, really speaking, is oriented towards meeting those important requirements which I enumerated.

Some hon. Members have certainly made some criticisms. I have tried to find out what types of criticisms they have been. I tried to understand their criticism. Some criticisms were rather of a philosophical or ideological nature. Some hon. Members have tried to look at this entire budget from the point of view of their philosophy or ideology. I have no complaint about it. But I think that possibly the ceriticsmi is based merely on a certain philosophical or ideologicol approach, and, its sole basis is that type of approach. The speeches of Shri Samar Mukherjee particularly, as also that of Shri Indrajit Gupta represented that type of approach, and their criticisms were based on that type of approach. Naturally, they tried to assess the whole thing in their own verbal jargon. Possibly, we may not be able to use that jargon. But in essence

[Shri Yeshwantrao Chavan]

I am prepared to say that what is in their mind is also in our mind. Possibly, we may not be able to put it across in the same way. But I would ask them to see this particular approach of ours, and then they will certainly find that whatever the jargon may be, ultimately our approaches appear to be identical. I may not be able to quote the same gospel-givers. Possibly, I shall quote the Father of the Nation, Mahatma Gandhi and our leader Pandit Jawaharlalji, and our Prime Minister Shrimati Indira Gandhi. Possibly, we may quote some other gospel-givers, and they may quote some other gospel-givers. That is the difference ; otherwise, there is no difference..

SHRI PILOO MODY : A question of scriptures.

SHRI YESHWANTRAO CHAVAN : They may quote different scriptures, if they like to do so ; I do not mind it. But one of their criticisms is this. Some hon. Members even now have made the same criticism that there is no fundamental change in the tax system. This is one of the criticisms that has been made. I would like to meet that point rather in some detail because that is a very basic point, and also give some information to the House. Some hon. Members have said that in this budget we have made no fundamental changes in the tax system, and we should have made a decisive impact on the circulation of black money in the economy or on what has rightly been called the growth of parallel economy in the country. Many basic changes have already been made in the tax system over the past two years. Shri Bist is not aware of what we did last year and the year before. He merely confined himself to this year's budget and some new taxes suggested in the Finance Bill in the current year. Taxation on personal incomes, individual wealth including agricultural wealth and in particular urban property has been increased substantially over the past two years. The scheme of taxation relating to trusts has been thoroughly overhauled. In the current year's budget itself, the provisions made for taxation of casual income, for further changes in the taxation of trusts and for rates advance collection of tax and higher interest on tax payments which are overdue are all designed to make our direct tax system more progressive as well as more effective.

In the sphere of corporate taxation also, we have not only increased the corporate tax rates over the last two years but have also taken away or given notice of withdrawal of a number of concessions. This process has been carried further in the current budget by abolishing the deduction for priority industries altogether and by increasing the surcharge on corporate taxation from 2½ to 5 per cent.

To overlook the changes that have already been made in the past two years in the sphere of direct taxation as also in the current budget and to say that the additional burden by way of direct taxation made in the current years's budget is not of a sizeable order betrays a kind of ideological attitude which, as I have said, I am afraid, I cannot share. This is all I can say. Taken in their totality, our direct taxation whatever else it is not certainly soft either on the corporate sector or on the people with high incomes and property.

I agree that much more needs to be done. I have not denied the necessity of doing much more. Certainly we will have to choose the proper time for that We are aware that steps will have to be taken for effective and speedy collection of direct taxes, whether on corporations or on personal incomes. That was precisely why we had appointed the Wanchoo Committee. It is true that in the budget this year we have implemented only a few of the recommendations of the Wanchoo Committee. But this too is because we did not think that important and far-reaching changes in the direct taxes sphere should be made without giving this hon. House an opportunity to discuss the matter thoroughly.

I do not share the rather harsh opinion expressed by my hon. friend, Shri Salve, regarding the overall merits of the Wanchoo Committee Report. I am agree with some of his views, but it is very harsh to pass a judgment on a Committee headed by such an eminent person like Shri Wanchoo. We may disagree with some of his views ; we can certainly differ. But they have put in very hard labour and sincere efforts. I have also not yet deeply studied it. I have rather run through it for the first time. But I can say it contains certainly very important suggestions. Possibly we may not agree with all of them. Even some minutes of dissent are very interesting and make very useful suggestions.

I will say, therefore, that the House should try to see that we study the report carefully before we pass any judgment. At least I cannot afford to pass any judgment of the kind that was passed.

I agree with him that we cannot just accept all the recommendations without a detailed scrutiny and without giving all hon. members and others an opportunity to consider these recommendations. I would, therefore, request hon. members to bear with us for some more time till the Taxation Amendment Bill is introduced before they criticise us not making any further changes in the direct tax structure to deal with these important questions of black money, tax evasion, tax arrears and improvement of tax administration in general.

Here I would like to take one question which some hon. members, particularly Shri Jyotirmoy Bosu raised. They again wrote to me a letter about what has been said in the interim report of the Wanchoo Committee. They made, as usual, very cheap charges against Government that we are trying to hide something and there is something mysterious and hush-hush about this interim report. Really speaking, it is not so. He himself said that he had not yet made a deep study of the report. I am glad he has not yet made it, but when he makes a deep study of it, he will find the report itself contains many references to the interim report. I would like to point out page 12, para 226, wherein they make reference to the interim report. (*Interruption*). There are many other pages also where there is a reference. Casually, when I went through the report, I found at least three references to the interim report. So, it cannot be said that anybody was trying to hide anything.

Then again, we have answered many questions in this hon. House. Some questions were answered in this House and one question, I remember sometime in August 1971 in the other House, where we gave a specific answer and made a reference to the recommendations made in the report. Some hon. Members opposite were trying to say as if we are trying to hide something. Certainly, the committee has made a recommendation about demonetisation, but we have not accepted that recommendation. That also they made—clear, and I am making it clear now. We have not accepted that recommendation.

The point was raised as to why we are not publishing the report. The Wanchoo Committee itself wanted this report to be treated as rather top-secret. If at all it was demonetisation that they have recommended, certainly they have given the mechanics of that also. Even though demonetisation is not to be resorted to, now you cannot simply publish the mechanics of demonetisation : that is neither in the interests of the country nor in the interests of reforms if at all it is to be resorted to, That is why we have not agreed to it ; we have decided not to publish the report But about the recommendation they have made, I have also made it clear that we have not accepted it.

Government can always consider policy matters and take decisions when they think it is the right time to do it, but at the present moment, there is no question or there is no intention of demonetisation I would like to make that also clear.

SHRI PILOO MODY : That means next week.

SHRI YESHWANTRAO CHAVAN : As I was going to say, there was some criticisms which were based on certain ideological considerations. One criticism was that we are deliberately trying to cover the richer sections of society from taxation. Whatever efforts we have made in the last two years, whatever reforms we have introduced even in this year's budget also prove that is not our approach. We will certainly want to attack concentration of wealth. We certainly want to attack the monopolistic control over the economy of this country. We have been certainly taking a series of steps from 1969 onwards since when the country became more conscious of this problem. We decided to introduce the Monopolies and Restrictive Trade Practices Act. Through a series of policy decisions that we have taken, we are trying to introduce the coucept of the joint sector. We have introduced the convertibility clauses in the loans by public financial institutions and the enlargement of public sector investments to which my colleague, Shri Ganesh, made a reference this morning. Really speaking, the size and the strength of the public sector are gradually increasing. This is the way of socialist reconstruction.

It is not merely a question of slogans. It

[Shri Yeshwantrao Chavan]

is a question of trying to take well-arranged, well-organised steps. Unfortunately, the Marxists in this country—those who believe in Marxism and it is in that sense. I am saying it—though they have really understood the slogan of Marxism, they have not understood the mechanics of bringing socialism into practice. What we are trying is, we are practising socialism.

AN HON. MEMBER : We differ. (*Interruption*).

SHRI YESHWANTRAO CHAVAN : Please go and try to consult your masters or your scripture-givers as you like. We are in a transitional period, when we are trying to bring about socialism in this country. As we build a house, brick by brick, so we have to build socialism—(*Interruption*)—and by the implementation of programmes after programmes we have to build a very fine house of socialism for the entire people of this country. This is what we have to do. It is not merely —(*Interruption*).

AN HON. MEMBER : Trick by Trick. (*Interruption*).

SHRI YESHWANTRAO CHAVAN : You would not understand because you never think in constructive terms. That is my difficulty.

SHRI PILOO MODY : Both if you have not built a house !

SHRI YESHWANTRAO CHAVAN : As I said, there were certain criticisms ; it was criticism for criticism's sake. I can understand that. People who sit in the Opposition, if they do not criticise the budget, they will lose the claim for being in the opposition. Therefore, they criticised it for criticism's sake. Mr. Manoharan, for example, spoke about the Rajamannar Committee, autonomy of the State, Centre-State relations, while he was speaking on this budget. I do not mind his speaking in the way he likes ; but he spoke least about the budget. That is all I wanted to say.

17 hrs.

I have seen some criticism in the Press also by some eminent Members of this House, though they did not speak here; they spoke outside. A very respected Member said that this budget was a confusing budget. I think anything else can be said about the budget, but it is not a confusing budget. It is a simple and straight budget. Some persons have got the knack of setting confused. Fortunately for us, they have not succeeded in confusing others or spreading the confusion to the electorate. I allow them the luxury of remaining confused in isolation. This is not the occasion when I should reply to the criticism, done merely for the sake of criticism.

Some hon. Members have tried to ridicule our idea of self-reliance, in the sense that we talked of self-relience but we are not going in that direction. Some hon. Members saw certain figures and said , "This is a higher provision you have made for foreign aid this year". But it is not only new aid that we have shown. Foreign aid in the pipeline has to be shown in the paper and we have shown it. We know that some nations have unilaterally stopped aid, which is rather very unjustifiable. As a self-respecting nation certainly we cannot accept it as such. Wherever the question of national pride is involved, we have to act, and act after thinking out well in advance and thoroughly about the problems that we shall have to meet. At the same time we do not propose to act in haste and in an extreme manner, unilaterally as others have done. But we do want to have a policy of self-reliance. It does not mean that we want to be self-reliant immediately and we stop all foreign collaboration or foreign aid. This is a positive concept. To the extent that we become self-reliant, the necessity of depending on foreign aid will naturally disappear. We are in that process. In my budget speech I have said that the policy of self-reliance is more directly directed towards us than anybody else. It is a positive concept. We shall have to make efforts in our own country by import substitution and export promotion and many other methods so that we may not ultimately depend upon foreign aid as such. It does not mean that we will not have international trade. We shall have to purchase many things from abroad and we shall have to sell many things to other countries. That we can do by export promotion, so that we can have the capacity to pay them in their own currencies. That is also a policy of self-reliance. Perhaps I have said enough on this general question.

Many hon. Members levelled a criticism that the budget did not spell out the specific steps we proposed to take for achieving self-reliance. I am a little at a loss to understand this criticism. A great has been said on the subject in the Economic Survey as well as in my Budget speech. Unfortunately, and perhaps unwittingly, Shri Samar Mukherjee chose to quote something from the Economic Survey to convey and altogether misleading impression that the Government is not serious about the objective of self-reliance. I am sorry he is not present here, but he has quoted out of context and misled the House. Fortunately, all the members have the opportunity to refer to the document. He took two sentences out of context and quoted them. What he quoted was this :

> "The external assistance provides support to the balance of payment as well as resources for investment. Doing without aid can simply mean doing without certain volume of investment and scaling down the capital formation activities in the economy."

Unfortunately, he did not quote what the Survey goes on to say immediately thereafter. I shall draw the attention of the hon. Members to what the Survey goes on to say after what he has quoted :

> "This is certainly not what is implied by greater self-reliance. The latter should, on the other hand, reflect our ability to maintain, if not enhance, the rates of capital formation and growth envisaged in the Plans despite the shrinkage in the availability of foreign assistance. The core of self-reliance should thus consist of efforts at raising the domestic rate of savings on the one hand, and greater import substitution and export promotion on the other, so that the savings and balance of payments gaps cease to be a barrier to faster growth."

This shows how Members sometimes either fail to understand or mislead or misinterpret. I do not know whether he has understood Marxism also out of context in the same manner. If this is the manner of studying matters, I am rather sorry for him.

Then there is the question of policy towards foreign capital. I would like to say something about that also. Several hon. Members have referred to our attitude to private foreign investment. It was sought to be made out that somehow we we have reversed our policy in regard to such investment, and that of late we have been giving many unwarranted concessions to private foreign investors. Nothing can be farther from the truth. I do not want to go into the dubious statistics about new foreign investments which were given by Mr. Samar Mukherjee. I can only say that when he says that collaborations have been approved to the extent of Rs. 221 crores in 1970-71, as against Rs. 129 crores in 1969-70, somebody who gave him these statistic has misled him. Our policy towards private foreign investment is quite clear. It is a selective policy, where we welcome new collaborations of technical know-how or equity investment in foreign exchange in only those areas where we still have a certain leeway to make. Cases of new equity investments are approved very sparingly. Even in relation to foreign investment which we have inherited from the past, we have tried to reduce progressively the percentage of foreign equity investment in the case of foreign majority companies. Recently, definite guidelines have been laid down in this connection. In order to ensure that the presence of foreign capital does not mean a disproportionate out-flow of foreign exchange, we have been urging increasingly that foreign enterprises should make an adequate contribution to import substitution or export earnings It is true that when a new foreign investment proposition is essentially export-oriented, we take a somewhat liberal view in regard to it. But this does not mean that we are opening the flood gates to foreign capital. What it means simply is that within the selective framework that we have applied, we attach special importance to the contribution that foreign capital can make to the objective of self-reliance. Even here, there is no question of an open door, as the policy of selectiveness will continue to be pursued. I am afraid, the fact is that my friends, Shri Mukherjee and Shri Indrajit Gupta, would not be satisfied unless we say that we will not admit any new foreign capital and in fact, will repatriate all the capital that is already in India, perhaps take it over without any compensation whatsoever. I am afraid this is not our policy. This was one of the policy matters discussed in this House.

The other question that was raised was that the Government has not taken any substantial steps to tax the rural rich, I am only

[Shri Yeshwantrao Chavan]

mentioning the major lines of criticism. There are certainly some minor suggestions and minor criticisms, which I need not deal with in this speech, but I would like to give this general assurance that whatever criticisms and suggestions have been made, I will certainly have them examined.

Coming to the question of taxing the rural rich, as you know, whenever this question has been raised, there is always the difficulty of the Constitutional provision. Naturally, the question of Centre-State relations comes. Where the question was within our power, we have certainly taxed agricultural wealth. It was disputed and questioned in the courts of law. The Supreme Court has given its decision and we are going ahead in that particular matter. But the question of taxing the income of the rural rich, i. e. agricultural income, is a matter which requires careful consideration. In my budget speech last time, I promised that I would call a conference of Chief Ministers to discuss this question. We did call a conference of Chief Ministers and we did discuss it with them. I wish hon. members would agree with me that in all these matters which are politically very sensitive matters, we will have to persuade the State Governments to go along with us This will be somewhat easier now because in most of the States, there are Governments of our own orientation. Even some of the opposition parties which criticise us had an opportunity to have their own Governments in the last five years in many States but they have never cared to do it. On the contrary, they have exempted the agricultural income from taxation. But every now and then, when the question of principle arises, they say, "You have not done anything for taxing the agricultural income"?

When we raised this question in the Chief Ministers' conference, naturally there were certain reservations on the part of some States, because some States feel this is some sort of an encroachment on their rights and into a legislative, and administrative sphere which is exclusively theirs under the Constitution should not be touched. This is a very sensitive issue. When the question of Centre-State relationship or autonomy of the States comes, most of the political parties unite and they throw their weight in favour of autonomy. But when the question of taxing the agricultural income comes, they say, "Why don't you do it ?" This is talking in terms of double standards. But we have persuaded them, because we wanted to persuade them. We said, "You don't accept it as such. Let us ask somebody to study this question and put an objective analysis before us as to what steps we can take". They agreed to the appointment of an experts committee. This Raj Committee which was appointed, was not a sweet-will decision of my own. It was a decision of the Chief Ministers' conference. This is a committee on which the representatives of the States are sitting. Dr. Raj is a progressive economist who has certain studies to his credit on this particular aspect. The committee has already started sitting and I have no doubt they will make a sincere effort to finish their work within the time limit given I think their report should be available to us some time in the month of October, so that we may consider it. This is my present time-table. Therefore, it would be wrong to say that we are sitting completely tight over the question of taxing the rural rich. We certainly want the rural rich to make their full contribution in this thing. The State Governments also will have to take more steps. They have now started taking some steps. If they have to fulfil their promises in their own States, naturally they will have to raise more resources. Certainly, we are also helping them to do the same thing.

Coming to the taxation proposals in this budget, some hon. Members made the criticism that there is a very small proportion of direct taxation as compared to indirect taxation I agree that it is so Unfortunately, that is the case in a country where a large mass of the people are poor. The rich are very few and the poor are large in number. Therefore, the base of direct taxation is very small and whenever we have to raise new resources we have perforce to go in for indirect taxation. Therefore, this is the inherent situation which we will have to improve, as we prosper further. Instead of there being a few rich, all the people should reach that standard so that they can be in a position to pay direct taxes. That is our objective and for that we have to think in terms of growth. So, in this budget I have had to throw my net a little wide to secure nearly Rs. 150 crores by way of indirect taxation.

But I would like to inform hon. Members that nearly one-third of it is meant for the States. Out of these Rs. 150 crores, Rs. 50

crores will go to the States. We are committed to that because we have taken the right of charging sales tax on certain items like tobacco, sugar, cloth and other things. This time I have not at all touched sugar. But, in the case of other commodities, I had to do that because we have told the States "please do not levy sales tax ; we will collect excise duty and distribute it amongst you". Naturally, therefore, we had to resort to indirect taxes. These Rs. 50 crores and their share in the other taxes will certainly help them to go more steadily with the implementation of their own plan programmes.

PROF. MADHU DANDAVATE (Rajapur) : A little clarification on this point will help us. This question of taxing the rural rich has actually been exercising the attention of many for quite some time. It is true that the Raj Committee will consider this question. It is no doubt true that agriculture is a State subject and not a Central subject. But the constructive suggestion made by many of us is that let the Centre impose the tax on agricultural income and let a definite percentage of it be allocated to the States for their development purposes so that a conflict between the Centre and the States does not arise.

SHRI YESHWANTRAO CHAVAN : This is a constructive suggestion. This suggestion was made in the Chief Ministers' Conference and it is not a new suggestion. But it is not purely a question of economics ; constitutional aspects also come into play.

PROF. MADHU DANDAVATE : The suggestion is that we have to restructure the Centre-State relations and the necessary constitutional amendments will have to be made.

SHRI YESHWANTRAO CHAVAN : Naturally, we will consider that. We cannot take a dogmatic attitude about it. According to me, the constitutional position is flexible but we have to make adjustments in the financial field. It is my considered view, not only as Finance Minister but even otherwise, that in the Centre-State relationship the financial aspect is the much more important aspect which, really speaking, will ease many other tensions which appear to be of a political nature ; essentially, they are all of an economic or financial character. Therefore, it is the financial aspect which is much more important. We have to consider these things and there we would like to be strengthened by the views and the objective examination of the Raj Committee so that nobody can say that it is a political dogma that is being canvassed. We want to have an expert study of the subject and that is why the Raj Committee.

Coming to the general questions raised by the hon. Members, some of them have mentioned about deficit financing. Some hon. Members pointed out that the provision we have made for deficit financing is a little on the high side as compared to the assessment by the Planning Commission. I think the Planning Commission has kept Rs. 200 crores as the safe limit for deficit financing. My view is that if the deficit financing is used for productive purposes, then a difference of Rs. 50 crores, 60 crores or 70 crores above that limit would not make much difference. So, I would assure the hon. House that this level of deficit financing is certainly within limits. We should know the strength of our economy and there is no reason why we should be afraid of it.

Some other Members made a very amusing suggestion that this Budget was insipid, because the share market reacted to it rather in a robust manner. How a *satoria* reacts to a certain things is not, really speaking, the test. If one knows about the share bazar and the way they react, not only the psychology but their thinking—they are very shrewd people—what they have reacted to is not the Budget proposals but the massive investment for growth that we have provided for. They know that this is a growth—oriented budget. They have very wisely reacted to it, not because there were no taxation proposals. There are taxation proposals. I think, hon. Members have not read the statement of Shri Palkhivala. He has very severely criticized the Budget for these levies. So, they should not try to refer to the share market reaction, but they should try to know the reaction of the pandits who speak on behalf of them.

SHRI AMRIT NAHATA (Barmer) : The reaction of the high priests of reaction.

SHRI YESHWANTRAO CHAVAN : You have used a very correct phrase. I did not want to use it because I have respect for the man and his intelligence, though I violen-

[Shri Yeshwantrao Chavan]
tly disagree with his views in this particular matter.

Some people tried to see the reaction of the people of the share bazar but not the reaction of the reactionaries as such. This is not the test to judge the Budget. The real test is to see what are the positive aspects, indications and responsibilities that we have undertaken. I certainly claim that this budget is a budget which has accepted the challenge of this year's economic, social and political problems and, I am sure, with the support and cooperation of this House we will certainly fulfil the job that we are entrusted with.

Now, coming back to certain specific criticism of some of the tax proposals, I know most of the Members, as I had expected, tried to convert the entire budget into a kerosene budget Not a single Member completed his speech without making a reference to it.

आपने तो, वाजपेयी जी, पूरी स्पीच ही मिट्टी के तेल पर दी है ।

श्री अटल बिहारी वाजपेयी (ग्वालियर) : आप ने देखा नहीं, उसमें मिट्टी कितनी थी और तेल कितना था ।

श्री यशवन्तराव चह्वाण : ज्यादा तो मिट्टी ही मुझे मालूम हुई ।

श्री अटल बिहारी वाजपेयी : न आपने तेल देखा और न तेल की धार देखी ।

संसदीय कार्य तथा नौवहन और परिवहन मंत्री (श्री राजबहादुर) : आप के लिये न मिट्टी रही और न तेल रहा ।

SHRI YESHWANTRAO CHAVAN : Some of he levies are very important levies and they are very essential. As far as the levy on steel, for example is concerned, the gap between the price of imported steel and of the local production steel is great. I thought, you should have made the suggestions. When I had invited suggestions, you should have applauded it and not criticized it. Some of them have mentioned it. When we are in need of resources where shall we go? These are some of the things that we have to look to.

Hon. Member, Shri Pandey, asked, "What about wines?" Wines have been taxed enough.

आप का पहला ही साल है, अगर इसके पहले आये होते तो आप को पता होता कि कितना टैक्स दिया है ।

But certainly, some things will have to be kept in reserve also for future action. You cannot do all the jobs at one time, because you have to have budgets every year and the requirements of the services also from year to year.

Some Members also made a mention of fertilisers and other things. I do no not think it is going to affect the small farmer, as they think . . . (*Interruption*). Certainly, it will add to the burden of the agriculturists who are in a position to use fertilisers. I myself possibly know better than some of you that it will certainly add to the cost of it, but he gets more economic advantage out of it. We are merely taking a fraction of it. On the one side, you say that there is no contribution to the Central exchequer from the agricultural side, but when we try to do something about it, you criticise it It is certainly unfair.

श्री बी० पी० मौर्य : इसमें खाद इस्तेमाल करने की मनोवृत्ति हटती है ।

श्री यशवन्तराव चह्वाण : मैं तो चाहता हूं कि वह ज्यादा करें ।

श्री बी० पी० मौर्य : वह कैसे करेंगे ?

श्री यशवन्तराव चह्वाण : थोड़ा सा बढ़ाने से कुछ नहीं होता है ।

I quite agree with you. But, first of all, you have to see that we take him to the stage when he can make use of fertiliser. Unfortunately, we have not done that yet. A small farmer is poor because, really speaking, he has not come to the stage when he can make use of fertiliser. That is the main

difficulty. I know something about it. The major problem is that a small farmer, a poor farmer, is one whose farming is entirely dry farming and he is not in a position to make use of an ounce of fertiliser. (*Interruption*). I disagree with you to that extent.

As far as kerosene is concerned, though I may not entirely accept your suggestions, as a gesture to the overwhelming view in the House, I propose to modify the proposal that I had made formerly. Of course, it is a symbolic thing. I know I will not be able to go all along the way you want me to go. This is a gesture and respect to the wishes of the Members of my party on this side and the Members on the other side as well. As a result of the taxation proposals, the duty was raised to Rs. 285 per kilo litre. Now, I propose to reduce it to R. 265 per kilo litre as a result of which we will lose Rs. 12 crores. The reduction will be approximately 2 paise per litre. I would request the honourable House to take it in the spirit in which I have given. (*Interruption*).

SHRI VASANTRAO PURUSHOTTAM SATHE : If you want to withdraw it, you withdraw it completely. Othewrise, you lose both, grace and money.

SHRI YESHWVANTRAO CHAVAN : I want to keep the grace and also want to keep the money. I want to keep both. I want to respect the wishes of the House. The argument was as if we have done it because of adulteration. That was very unfair. I had also mentioned other things. We have to depend on the import of the material and there is the increased cost of importing it. I would request the hon. Members that though I may not have gone the whole hog, I have certainly respected the wishes of the House and, I hope, they would support me in this.

श्री इसहाक सम्मली (अमरोहा) : मैं जानना चाहता हूं कि जहां फाइनेन्स मिनिस्टर साहब ने रिसोर्सेज के बारे में बहुत कुछ कहा है, इस हाउस में बार बार कहा गया है कि बिग-इण्डस्ट्रियलिस्ट्स और बिग-कैपिटलिस्ट्स की तरफ सरकारी आंकड़ों के अनुसार लगभग 750 करोड़ रुपये के एरियर्स हैं, उनकी वसूली के लिये आपने कुछ नहीं कहा है। उनके बारे में आप क्या करने जा रहे हैं।

[شری اسحاق سنبھلی (امروہہ): میں جاننا چاہتا ہوں کہ جہاں فائنینس منسٹر صاحب نے اسورسیز کے بارے میں بہت کچھ کہا ہے، اس ہاؤس میں بار بار کہا گیا ہے کہ بگ انڈسٹریلسٹس اور بگ کیپیٹلسٹس کی طرف سرکاری آنکڑوں کے اوسار تگ بھگ 750 کروڑ روپیہ کے ایریرز ہیں، ان کی وصولی کے لئے آپ نے کچھ نہیں کہا ہے۔ ان کے بارے میں آپ کیا کرنے جارہے ہیں!]

श्री यशवन्तराव चह्वाण : आप फिर सवाल पूछेंगे तो जवाब दूंगा।

17.29 hrs.

DEMANDS* FOR GRANTS ON ACCOUNT (GENERAL), 1972-73

MR. SPEAKER : Now, I put all the Demands for Grants on Account to the vote of the House.

The question is :

"That the respective sums not exceeding the amounts shown in the third column of the order paper, be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of the heads of demands entered in the second column thereof against Demands Nos. 1 to 137."

The motion was adopted

[*The Motions for Demands for Grants on Account which were adopted by the Lok Sabha are reproduced below—Ed.*]

DEMAND NO. 1—MINISTRY OF DEFENCE

"That a sum not exceeding Rs. 20, 20,000 be granted to the President, *on account*,

*Moved with the recommendation of the President.